Pradesh. Due to this the price in the Open market is also going up like anything. The price of rice in the open market has shot up to Rs. 4.90 to Rs. 5 per kg. from Rs. 2.30 per k.g. in November last year.

265

Everybody knows that Kerala is chronically deiicit to the extent of about 60 per cent of its requirements in rice, which is the basic staple food for the KeraUtes.

Sir. Kerala is the only State in the country where the entire State is covered with the statutory rationing system. The monthly requirement for the State is about 2 lakh tonnes per month. When the single State food zonal system was introduced, there was a firm commitment from the Union Government that the needs of the State will be fully met from the Central pool. But, Sir, tm-fortunately at no time has the Government of India fulfilled this commitment. The maximum quantity received in any month was only 1,35,000 tonnes, that is, less than 70 per cent of the fuU requirements. But suddenly in November, 1982 the Government of India reduced the monthly allocation of rice to the State from 1.35 lakh tonnes to 90.000 tonnes. Then the quota was sllihtly enhanced by 5000 tonnes from De. cember, 1982, onwards. Consequent on the restrictions imposed by surplus States, the arrivals of rice in our State on account of private trade have become negligible. The Government of India is totally against the purchase of rice from other States through Kerala State Civil Supplies Corporation, which is fully owned by the State Government.

In this context, I would like to mention about the promise given by the Prime Minister to the people of Kerala at the time of the l'st General Elections. She asked the - voters in Kerala to vote for Congress (I)—led front because a Govern. ment which is cooperative to the Centre would be able to solve the problems of the State. And she even

indicated that those Governments which are cooperative to the Centre will get a better treatment &om the Centre. Anyhow, we have already experienced which type of treatment We are getting now. We are getting CRPF in abundance, and not rice or money. Tirm Bell rings^). In Kerala, there is a Government under the leadership of Congress (I) leader, Sri Karunakaran. I know his difficulty. He is an obedient servant of the Central Government. I knov/ he is not in a position to raise <iny voice against the Central Government. That is why I am raising this question here on behalf of the starving people of Kerala. And I request the Central Government to fulfil their commitment and to s've the people of Kerala from starvation deaths.

Thank you,

MOTION 01' THANKS ON TTIE PBESIDENTS ACDRESS (CoTitd.)

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHIIAN): Now, we continue the discussion on the Motion of Thanks on the President's Address. I would like to inform hon. Members that the Leader of the House, Shri Pranab Mukherjee, will intervene at 4 p.m. Now, Dr. Adiseshiah.

DR. MALCOLM S. ADISESHIAH (Nominated): Mr. Vice-Chairman, I started yesterday by saying that ^ will concentrate on the profile of the economy contained in summary form in the Presidential Address, supplemented by a more detailed information for the third year of the Sixth Five Year Plan given in the Economic Survey. So, we would be able to know where we stand at the end of three years. We passed the midterm of the Sixth Five Year Plan. Where do we stand at the end of the three years? First of all, from the overall point of view, the President makes a remark that we are able to maintain the tempo of development. I think that this would not apply to

[Dr. Malcolm S. Adiseshiah]

this year if you look at thi? year along because this year has several problems. But, if we look at the three years, as I pointed out yesterday, the average Gross Domestic Product is 4.8 per cent. The Economic Survey puts the average at 5 per cent for the Gross National Product. Now, the Sixth Plan set the target cf

5.2 per cent of Gross Domestic Pro duct. So, there is a small shortfall of

0.4 gpr cent with regard to our tar. get. Now, can this be regarded, as the President says, that we are able to maintain the tempo of development? I am not sure. I am not sure that at the end of the Sixth Plan we would be able to break out of the 30 years trend of overall growth of 3.5 per cent, per capita growth of

1.3 Per cent and per capita consump tion Of 1.1 per cent.

Sir, turning next to the resource outlay, we stated that we would be investing RS. 97,000 and odd crores in public sector in the Sixth Plan and Rs. 74,000 and odd crores in the private sector. Now, at the end of the three years, we see that in the pub. lie sector we would have invested Rs. 55,000 and odd crores. And there is no doubt that aniticipating what we will do this year and next year, we will be reaching the target of investing Rs. 97,000 and odd crores in the public sector. My studies on what the private sector has been able to do on which there is no documentation like we have in the public sector, but using various indicators that are made available by the Reserve Bank and so on of gross domestic capital formataion-all of which show that there also we can see that the private sector is going to reach the financial target of Rs. 74,000 and odd crores. And so, when the President in his Address draws attention to the fact that the Central Plan Outlay has increased by 27 per cent and the State and Central Plan together by 21 per eent, he is quite right. I thing, the financial targets are going to be attained. But these targets were established at 1979-80 prices. And,

therefore, if you deflate the target that we are reaching, we will find that in public sector, we will be short by Rs. 1«,000 crores, and in the private sector we will ba short by RS. 7,00o and odd crores. And my general computation is that in 1979-80 price terms, which is the Sixth Plan base, we will be financially 10 per cent short of our target and, in physical terms we will be short by anything from 15 to 20 per

Sir, turning next to the agricultural side, this year the agricultural situation is depressing. The Economic Survey reports that We will probably have a minus 3 per cent growth, a decline of some 5 to 8 million tonnes of foodgrains, though on the commercial crop side, namely, sugar, cotton, jute, cotton and so on, there will not be such a great cut back. But the result of this decline in agricutural production would mean that in my opinion we will not be able to reach at the end of the Sixth Plan the 1:ar-get that we had set for ourselves at 4 per cent. Now, on the manufacturing side again, we started the first year with 4.1 per cent growth. In the second year we had a good 8.2 per cent growth. And this year the Economic Survey forecasts a growth of 4.5 per cent. As of January, the growth registered is 4 per cent. ^

3 P.M.

And the President in his Address points to the various areas where we are doing well, like crude and public sector and small sector, where no figure is given, but the Economic Survey says that there will be some 10 per cent rate of growth. Now, putting all these things together, at the end of the Sixth Plan we will be well short of the public sector target from 7 to 8 per cent. On the infrastructure the President calls attention to the good performance of the railways. Yes, -" the railways have been performing «r are performing well. But what I would like to call attention to, in this connection is to what has been repea-. tedly warned by the Railway Reforms

Committee, namely, that we are living on our capital as far as the railways are concerned. We need Rs. 2780 crores before the end. of the Sixth Plan if we are going to revive 15 thousand kms. of sick tracks and 32,000 sick wagons. An' if that is made available the railway will deliver the targets that have been established 'or them in the Sixth Plan. For the next Plan we will be in very serious difficulties, unless we increase the depreciation fund and go in for investment in railways.

As far as power is conerned, the President refers to the increase in power but my comparison is not in relation to last year. In relation to last year it is quite right to say that it has increase by 7-7 per cent. But if you take power in relation to the targets established in the Sixth Plan Document, you will find that in everything whether it is in installed capacity or generation or transmission, we are novy 10 per cent short and by the end of the Plan the gap may increase to 12 to 15 per cent. Now, coming from the South I may say that South is go-7ng to become or has become a long-term deficit area. For the first time in the history of Kerala, Kerala has become a deflicit area and that is not an accident. One reason is deforestation in the hydel reservoir area. The rest of Kerala receives aU the rains, but hydel reservoirs do not receive 'he rain, and now Kerala joins Kamataka and. Tamil Nadu as a deficit State. And, therefore, over R's. 1200 crores in the three States have been lost already this year because of the power shortage. Now, as far as coal is concerned. We are doing well. The President points out that therg has been an increase of 4.2 per cent. But j want to call attention to the fact that 100 per cent of this increase is from open cast mines and, therefore, the quality of coal delivered, at thermal stations, delivered to the various industries, cement, and so on, is of poor quality, Treating its own problems. But the !najor problem in this connection, I want to point out, is that if you 'lake

the average capacity of any industry, whether it is vanaspati or any other whether it is vanaspati cr an.v other industry, the capacity utilisation is only 50 per cent. And this is in a year which we call the Productivity Year. Now, I have already referred to the infrastructure. I think we are doing very well with regard to oil as the President says. The only thing is that we are not making an effort to cut down on the consumption, the rate of consumption of crude oil, which is such a scarce^ high cost commodity. 1 pointed but earlier that the annual rate of increase in crude oil consumption in our country of 15 per cent is unacceptable and this should be cut down, 1 welcome the decision of the Government to raise crude product prices. The only thing I said was that I wish it had been done by the Finance Minister in the budget, so that we could see what the totality of the revenue raising measures for the country was that he would be proposing. The general problems are infrastructure that we face here an' we may not be able to promote the growth of the economy in the coming years because of the various bottlenecks I referred to.

the President's Address

Then a word about the balance of payments problem. Here the Sixth plan Document forecasts that we will have a total five year balance of trade deficit of Rs. 17,600 crores. But now the Government and the IMF are both egreed that for the Sixth Plan it wiU be a little less than double at total ot Rs, 31,000 crores.

And the balance of payment deficit will go up from the Sixth Plan target of 9000 odd crores to RS. 17,000 odd crores according to the Government and the IMF. Now this balance of payment and trade deficit is not God-given[^] it is something that is in out hands and we can do something about it. I have, in some studies, shown that there are I2 items that we are importing which we can cut down on. If We use 100 per cent of our capacity in these 12 industries, we would save Rs. 1900 crores, I have no doubt about

Motion of thanks on

271

[Dr. Malcolm S. Adiseshiah]

it. But I think this is an idealistic assumption to use 100 per cent capacity. So, the second alternative I have shown is that if we use the same capacity that we have used-the best capacity—in the last 3 years, ^e will save Rs. 1000 crores. I have also indicated what are the areas where we can, by increased production, increase our exports. This will cut our balance ol trade deficit to something more manageable, like Rs. 2000 crores, rather than the present Rs. 5000 crores.

Then i refer to President's remark and the Economic Survey's remark that we have done well on the price front this year. It is true that we will be ending the year with 2 to 3 per cent rate of inflation, using the wholesale price index as the norm. But two things I want to point out that the con-siuner price index is nearly 3 times the inflation measured by wholesale index and I think Mr. Vankataraman in his last Economic Survey that he presented, suggested that inflation is better measured by consumer price index rather than wholesale price index. 'If we follow that, 1 think we are in trouble. As far as the consumer prices are concerned ^ the rate of inflation is over 8 per cent compared to loss than 3 per cgnt of the wholesale prices. Second thing is that the small inflation that we have this year of less than 3 per cent is on top of 44 per cent of inflation that we have had m the last 3 years, there has been no relaxation. So that we must add this 3 per cent to the 44 per cent, and that is v/hat we are faced with.

Finally, the objective of the plan of 5 years is reduction of i>overty and there, we set before ourselves the objective of pulling 100 million men, women and children from below the poverty line to above the poverty line through two measures: one by creating 30 million standard person years of employment, and secondly by distribu-ing 5 per cent of surplus land. Now, in the first case we have some evidence of it through two programmeB; Natlonal Rural Employment Programme which has been doing well during the last 3 years and creating some 300 million mandays of employment per year, and through the Integrated Rural Development Programme which has a" been attaining its target though the amount of funds which is needed ha» not been made available to it. I thhik that we are making a dent as far ai relief is concerned of jwverty through these employment programmes on land reforms, distributing 5 per cent surplus land. As I have pointed out earlier^ 5 per cent seems to be a small figure but if w^ do manage to distribute 5 per cent of surplus land in the 5 years, we would have distributed more land than we have distributed in 30 years of planning. That is what it reaUy means. What we are doing, there is no evidence about it. What little evidence, the budgetary evidence that we have is discouraging. Therefore, there is no evidence how far we are making a real dent on poverty along the lines of our target. We have got two years more to reach this target of pulling 100 million people from below the poverty line to above the poverty line. Therefore, i agree with the summary that on the economic President's side, the need is to:

the President's Address

- (1) tone up the economy;
- (2) enhance production and productivity;
- (3) eliminate non-productive expenditure; and
- (4) contain prices.
- I think these are the iiiunediate priorities. But I would mention, in the light of the review which I have made, the other issues which he does not refer to, which the Economic Sur and the three years of our plann show. I would put the emphasis vey on three things. The first is the ur gent need to revive the declining eco nomy. Our performance next year and in the following year in the indus trial sphere will depend on how far we have been able to revive the economy and I very much look Ioi>

ward to the Budget as one instrument. The question is, to what extent and how far the Finance Minister is able to give a push to the declining economy, which he admits in the Economic Survey.

Motion of thanks on

The second urgency is to reconsider and review oU^ agricultural strategy, cur agricultural policy. Again, the Economic Survey admits the fact that we have increased the irrigation potential by nine million hectares. We have increased the fertiliser production by two million tonnes. We have increased the production of high yielding varieties, in other words, the so-called green revolution technology, the water fertilizer-high yielding variety technology, has gone into full opera- tion and yet in terms of foodgrains production, over the last four years, there has not been any noticeable improvement. We seem to be hitting our heads against a ceiling of 131 to 133 million tonnes. The Economic Survey says that it is time now we review this. In a discussion we had yesterday, in another forum, had pointed out that in our agricultural history since Independence, three times, we have reached such a plateau. Everytime We reached a plateau, we have changed our strategy. Now, we need to change our tsrategy, which means, we should look at our cropping pattern, we should look at our dry farming areas, which are in majority, and we should see what can be done.

The third is to improve the productivity of capital. We are in a very extraordinary situation of being one of the largest savours in the world. Our savings, as the Economic Survey points out, arg nearly 23 per cent of the gross national product and our in-vesment, gross domestic capital formation is nearly 25 per cent. This is the rate which even some of the developed countries have not been able to achieve. But in spite of this, how is it that our overall economic growth is only S.5 per cent? How is it that our industry is growing at the rate of only lour to five per cent? This Is because

of the low productivity of the capital we have employed. I believe, equally with the need to revive the ecoaomy, equally vvi^li t^^ ^^ ^o review and restructure our agricultural policy. is ing need to improve our capital output ratio, the use oi our c^Pi^al, starting with the improvement in capacity use. We keep on saying this year after year. I have been saying it in Parliament for the last three years. I see no evience of improvement. I see evidence of more capacity being built. It is a Uright for the Seventh and the Eighth Plans. But in order to save the Sixth Plan, both the public sector and the private sector need to improve the productivity ol capital.

the President's Address

Finally, balance of payments. This problem, I believe, is a manageable problem. I believe that we can take action on both the fronts, cutting back on imports and pushing lorward our exports. I do not regard this as a major issue. Do not forget that our foreign trade is round about 4 per cent of our gross national product. We are not one o- the countries which has based its development on what is called export-oriented strategy, i think, We will never do that. Therefore, though I believe the situation is not a very bright one-I disagree with the President on that-^taking the three years as a whole, there are grounds for us, if we do certain things, the three or four things which I have indicated, to go forward and resxime the tempo of development in the economy.

की घनश्याम सिंह (उत्तर प्रदेश) : प्रभी थोडी देर पहले स्पेशल मेंशन पर रामेश्वर सिंह जी यहीं पर भाषण दे रहे थे, वैसे तो उन्होंने कहीं मर्डर हए उसके बारे में उल्लेख करना था । लेकिन उल्लेख करते करते वह उत्तर प्रदेश के चीफ मिनिस्टर के बारे में ऐसा उल्लेख करने लगे जिसका न उनको ग्रधिकार था. न उनको करना चाहिए था क्योंकि किसी

श्री घनग्याम सिंह] भी सदस्य को बोलने के लिए हम लोगों की जो प्रक्रिया है उसमें नियम 238 के पैरा 4 में है कि-

275 Motion of Thanks on

"A member while speaking shall not-

(v) reflect upon the conduct of persons in high authority unless the discussion is based on on a substantive Motion drawn in proper terms,"

तो न तो कोई मोशन था ऐसा जिससे कि मख्य मंत्री श्री श्रीपत मिश्रा के बारे में चर्चा की जाती, और न ही वे इस सदन के सदस्य हैं तथा न ही उनसे कोई ताल्लुक था । तो उन्होंने कुछ ऐसी बातें कह दीं, उनको भ्रष्ट भी बताया । उन्होंने उनके चरित्र के ऊपर जो लांछन भी लगा दिया है, वह उनको न कहना चाहिए था।

क्रपया मेरा ग्रापसे निवेदन है कि जो भी उन्होंने श्री श्रीपत मिश्र जी के बारे में उल्लेख किया है, उस सब को इस कार्यवाही में से एक्सपंज कर दिया जाए ।

रामेश्वर सिंह जी को हमेशा ही कुछ इस तरीके की ग्रादत सी रही है। इसके साथ ही ग्रपनी तरफ से उन्हें प्रताडित भी करें कि इस तरीके का उल्लेख वे भविष्य में कभी न करें क्योंकि यह सदन की मर्यादा के खिलाफ है।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I will have the records examined and ask the Secretariat to look into it and do the needful.

थ्योमती सरोज खापडें (महाराष्ट्) : श्रीमन, में राष्ट्रपति जी के ग्रिमभाषण के प्रस्ताब पर, उस प्रस्ताव के समर्थन के लिए खड़ी हुई है।

राष्ट्रपति जी ने अपने अभिभाषण में पिछले वर्ष हमारी सरकार ने जो कार्य किया और आर्थिक क्षेत्र में जो हमें उपलब्धियां हुई हैं, उसका संक्षेप में उल्लेख किया और इतना ही नहीं. भविष्य में हमारी सरकार का जो लक्ष्य है, जो उद्देश्य है, उसके बारे में भी उन्होंने अच्छी तरह से वर्णन अपने अभि-भाषण में किया ।

श्रीमन, हमारा देश एक बहत विशाल देश है । यहां अनेक धर्म, अनेक भाषाएं. ग्रनेक जातियां ग्रौर ग्रनेक क्षेत्रों की. विविधताएं ग्रापको देखने को मिलती हैं। ग्रायिक ग्रौर सामाजिक स्थिति पर नियमितताएं रहना ऐसे प्रसंग में, ऐसे ग्रवसर पर यह ग्रत्यन्त कठिन है। देश में ग्रापने देखा होगा, और ग्राप ग्रच्छी तरह से जानते ही हैं कि यहां पर कभी-कभी दैवी विपत्तियां ग्राती हैं, कभी देश के किसी इलाके में बाढ ग्राती है, तो कभी देश के किसी इलाके में सुखा पडता है, तो कभी किसी इलाके में नैसर्गिक ग्रापत्तियां ग्राती हैं ग्रीर जब इस तरीके की जो बाते हैं, यह बातें तो कई साल, सतत और हमेशा बनी रहती हैं और वैसे भी देश के ऊपर जब संकट ग्राता है, तो जनता के राहत कार्यों के लिए कुछ खर्चा भी करना पडता है।

मझे ऐसा लगता है कि ग्रगर रेले श्रांकडे गलत न हों, तो इस समय जनता के राहत कार्यों पर करीब-करीव सात सौ करोड रुपया खर्च हम्रा है । यदि यह संकट नहीं होते, तो यह सात सौ करोड़ रूपया हम अपनी जनता की भलाई के लिये या अपने देश के विकास कार्यों में आसानी से लगा सकते थे।

श्रीमन, हमारी सरकार जब से केन्द्र में सत्ता में ग्राई है, ग्रब उसे करीब-करीब [24 FEB. 1983]

277

तीन साल हो रहे हैं भ्रौर हमारी सरकार तीन वर्षों से भ्राधिक विकास के लिए पूरी तरह से उस काम में जुटी हुई है, उस काम में लगी हुई है।

हमारी नेता और देश की प्रधान मंत्री, श्रीमती इंदिरा गांधी ने 1982 में, यानी पिछले वर्ष, प्रोडक्टिविटी इयर का प्लान किया था । उत्पादन कितना हुम्रा, लक्ष्य के अनुसार हुम्रा या नहीं हुम्रा, इन गहराइयों में मैं कतई नहीं जाना चाहूंगी, लेकिन इस प्रकार प्रधान मंत्री, श्रीमती इंदिरा गांधी जी ने बीस-सूती कार्यक्रम भी हमारे सामने रखा हुम्रा है । अब छठी पंच वर्षीय योजना में गरीबी को दूर करने के लिए हमारी सरकार ने अपना लक्ष्य निर्धारित किया हुम्रा है ।

किसी भी देश की आर्थिक व्यवस्था नियमित होने के कारण ही समाज, राष्ट्रीय स्थिरता और अन्तर्राष्ट्रीय स्थिति हमेशा मजबूत होते हुए आपने और हमने देखा है। अन्तर्राष्ट्रीय स्तर पर भी हमारे देश का नाम बहुत ऊंचे स्थान पर है।

ग्रभी भी ग्राप ने देखा है, हमारे देश में एशियाड गेम्स हए । एशियाड्स की सफलता सिर्फ हमारे ही देश में चर्चा का विषय नहीं बनी बल्कि हमारे एशि-याइस की सफलता के बारे में एक अन्तर्राष्ट्रीय चर्चा हुई ग्रीर उस की कामयाबी की चर्चा सारे देश ग्रौर विदेशों में भी होने लगी । इतना ही नहीं, मार्च में हमारे देश में नान-एलाइन्ड नेशन्स की कांफेंस होने जा रही है इसी वर्ष हमारे यहां कामनवेल्थ नेशन्स का सम्मेलन होने जा रहा हैं और ग्रंतर्राष्ट्रीय स्तर पर भी हमारे ग्रायोजनों से हमारे राष्ट्र का मान, सम्मान ग्रौर गरिमा ग्रीर ग्रादर बढता जा रहा है ग्रौर भविष्य में बढ़ता ही जायगा। श्रीमन, इन सारी सफलताओं को देखने के बाद हम ने कई बार देखा है कि जैसे खिसियानी बिल्ली खम्भा नोचे इस प्रकार की हालत हमारे विरोधी दलों की हो जाती है । जब हम को कोई ग्रच्छी कामयाबी मिलती है, कोई सफलता मिलती है तो उस की प्रशंसा करने के बजाय वे सरकार की ग्रालोचना करना ग्रीर उस के कामों का खंडन करना शुरू कर देते हैं और इस के अतिरिक्त विरोधी दलों के पास ग्रौर कोई काम रहता नहीं। तो इस प्रकार से देश में ग्रराजकता ग्रौर ग्रशांति फैलाने का प्रयत्न विरोधी दलों ने हमेशा से किया है और तब इस सरकार का ध्यान ग्रच्छे कार्यक्रमों ग्रीर ग्राधिक कार्यक्रमों से हट कर दूसरी तरफ चला जाता है । श्रीमन्, श्रभी-ग्रभी श्रासाम में क्या हुआ । ग्रासाम में क्या हो रहा है और ग्रासाम में क्या होने जा रहा है । वहां हथा नर-संहार, मनष्यों का प्राण हरण और इस के लिये जिम्मेदार कौन है, अगर मुझ से ग्राप एकों तो मैंसीधे सीधे यह कहना चाहंगी कि इस के लिये, इस नर संहार के लिये अगर कोई जिम्मेदार है नो उधर बैठे हुए विरोधी दल के लोग ही निश्चित रूप से इस के लिये जिम्मेदार हैं। इतना ही नहीं, विरोधी दल के लोग तो इस के लिये जिम्मेदार हैं ही, लेकिन उन के नेता जो आसाम में गये वहां उन्होंने ग्रासाम की जनता को उकसाया भीर भड़काया और उस की वजह से ही उस राज्य में इस प्रकार की ग्रशान्ति के वातावरण का निर्माण हम्रा है। उस के लिये किसी और को जिम्मेदार समझने के बजाय उन्हीं को हम जिम्मेदार समझते हैं। विरोधी दल ने पहले सरकार को सहयोग नहीं दिया जिसके कारण ग्रासाम में राष्ट्रपति शासन की ग्रवधि को बढाया नहीं जा सका । अगर आसाम में चनाव नहीं होते तो क्या विरोधी दल आसाम [श्रोमती सरोज खापडें] े

को लेकर कांस्टीट्यूशनल काइसिस क। निर्माण करना चाहतेथे। ग्रसाम की स्थिति श्रौर ग्रासाम की समस्या किसो ग्रीर की देन नहीं है सिवाय पिछली जनता सरकार के। मैंने हमेशा ही कहा था कि जनता सरकार कोई सरकार नहीं थी । बल्कि वह तो एक खिचड़ी सरकार थी ग्रौर एक मिलिजली सरकार थी । मैं ऐसा ही मानता हूं। भ्रकाली दल का उदाहरण भ्राप ले लीजिये । अकाली दल विना मिले ही जनता मंद्रिमंडल में शामिल था और वह लोग ग्रापस में लड़ते रहे ग्रीर कमीशन पर कमीशन बिठाते रहे। जनता सरकार के पास कोई और दूसरा प्रोग्राम नहीं था, सिर्फ एक सुत्री प्रोग्राम था कि हमारी प्रधान मंत्री को, श्रीमती इंदिरा गांधी को या हमारे नेता संजय गांधी को कैसे नीचा दिखायें भौर ...

श्री पी राममृति (तमिलनाड्): में ग्रापसे ग्रन्रोध करूंगा कि ग्रभी बात-भीत हो रही है भीर कुछ समझाते की संभावना है। उस को श्राप मत बिगाड़िये।

श्रीमती सरोज खा^पडें: मैं कोई ऐसी बात नहीं कर रही हूं जिससे ग्राप समझोते में किसी प्रकार की बाधा उत्पन्न हो (ब्यवधान) मैं सी पी श्राई सीः पीः एमः की बात नहीं कर रही Ř Ì

श्री पीः रामम्र्रितः में अपनी पार्टी की बात नहीं करता हूं।

श्रीमतो सरोज खापडें: मेरे मिल. मायर जी, डाः भाई महावीर भी यहां नहीं हैं, मेरे नजदीकी साथी भी दिखाई नहीं दे रहे हैं।...

श्री पो राममृति : ब्रकालियों की बात मत करिये । संभावना है समझीता हो जायेगा । इसलिये इसको मत कहिये ।

श्रीसती सरोज खःपर्डे: मैं कोई ऐसी बात नहीं कहुंगी जिससे किसी प्रकार की ठेस किसी बातचीत में पहुंचे । इनके पास केवल एक सूदी कार्यक्रम था श्रीर कोई कार्यक्रम नहीं था। लेकिन भगवान के घर देरजरूर है मगर ग्रंधेर नहीं होता। देखते ही देखते यह चूं-चूं का मुरब्बा, सरकार, निकम्मी यह मिलिजली सरकार को लानत देनी पड़ रही है जो इसको भुगतना पड़ रहा है । इन्होंने ग्रसम जैसी जटिल समस्यात्रों को इगनोर किया । ग्राज उसी समस्या ने क्या गंमीर विस्फोटक रूप धारण कर लिया है यह ग्राप सब जानते हैं। इस समस्या की जिम्मेदारी किसी एक व्यक्ति पर नहीं देती हूं इसकी जिम्मेदारी मैं एक राजन तिक दल पर नहीं डालना चाहती हूं। इसकी जिम्मेदारी हम, ग्राप ग्रीर हमारे संसद के लोगों की है। इस ग्रसम के प्रश्न को हमें जरूर एक निश्चित मोड पर पहुंचाकर इसका निपटारा करना है। श्रभी हाल ही में श्राप को याद होगा म्रान्ध्र प्रदेश भीर कर्नाटक की विधान सभा के चुनाव हुए । विधान सभा के जो चनाव हुए म्रान्ध्र प्रदेश में, वह किस तरीके से हुए, ग्राप शायद जानते होंगें । यह क्षेत्रीयवाद श्रीर भांषावाद को लेकरहुए। इससे वहां के लोगों की भावनाश्रों को भड़काया गया । यह ग्राप लोग अच्छी तरह से जानते हैं। एन टी रामाराव ने ग्रपना एक भाषण क्षेत्रीयवाद ग्रीर भाषा-वाद से पूर्णतः भरा हुआ। रिकार्ड किया । वह टेप सारे भ्रान्द्र प्रदेश की गलियों में, कूंचों में, मृहल्लों में सुनवःया गया । श्रीमन्, उस वक्त मैं भी श्रान्ध्र प्रदेश के चुनाव दौरे पर थी। उसी वक्त वहां के किसी कार्यकर्ता ने हमें उनसे उस

28 I

भाषण के कैसेंट लाकर दिये । आप ग्रगर इस भाषण को बराबर समझें श्रीर सुनेंगे तो मुझे विश्वास है आपको उनके राजनैतिक इख का सहर्ष पता चल जायेगा, कौन सी दिशा में वह जा रहे हैं और किस तरफ राजनैतिक विभा वदल रही है। ग्रापको इसका पता चल जायेगा । ग्रगर मेरे भाई, मेरे साथी एन०टी रामाराव के भाषण जो तेलग भाषा में हैं और टेप किये हए हैं और सारे प्रदेश में डिस्ट्रीब्युट किये हुए हैं ग्रगर उस को सुनना चाहें तो यहां मेरे पास हैं मैं श्रापको देना चाहंगी आप चैयरमैन साहब के कमरे में सुन सकते हैं यह भाषण तेलग् है जिसको मैंने श्रंग्रेजी में ट्रांसलेट कर लिया है। मैं अंग्रेजी ट्रांसलेशन के कछ अंश सदन के सामने पढना चाहंगी :

"My salutation to the believed children of the Telugu Land;"

"हिन्दुस्तान के लागों को, बच्चों को सेल्यूट नहीं करते तेलुगू भाषा में जन्में बच्चों को सैल्यट करते हैं।"

"Ours is a land of riches, of nailk and honey, of music and love. Ours is a language enriched by the glo rious contributions of immortal poets....Has the Telgu race lost its vitality, has the Telgu youth lost its integrity......?"

Further, I again quote:

"Because the Telugus have forgotten their own valour and glory, they have forgotten the greatness of their language itself which ultimately resulted in the negUgence of their language and its non-recognition."

"The countless sacrifices the Telugu people made during the freedom struggle too h've been forgotten by everyone in this country. These sacrifices have gone waste and no Telugu man is respected or recognised anywhere In the country today. What is the reason for this.

what is the solution to this? Think about these A dog which is given a few crumbs, faithfully gujirds the house, a co^ which is fed a few blades of grass gives us milk, but the leaders who have swallowed public property, are ungrateful. Telugu brothers, shake off your slumber, wake up, awaken your race an^ sharpen your intellect."

"Revolt is not the only solution. To preserve the freedom which people have won with conscious effort, they need a Regional Administration which is committed to their welfare. It is towards this end that Telugu Desam Party is bom."

I further quote:

"In the name of this sacred land drenched with the sacred blood oi our martyrs, Telugu Desam pledges a clean administration to the people. Listen to the clarion call of this party which is bom for the Telugu people, for the Telugu language, for spreading the glory of the Telugus throughout the world. Arise, awake, be united, march ahead and preserve the prestige and seK-respect of the Telugu people. Bless this party which is born to achieve these aims... Just as thieves share their loot. father and son are sharing injustice and illegality. In the Kingdom of rowdies, there is no food for the poor, there is no justice for the gentle, there is no protection for women, there is no place for honesty and integrity."

श्रीमन ऐसे भाषणों से क्या देश का भलों हो सकता है? ऐसे भाषणों से देश का भला नहीं हो सकता है...(स्थवसाल)

श्री अश्वनी कुमार (बिहार): श्री श्रंजीया का हैदराबाद के हवाई श्रद्धे पर जो अपमान किया गया क्या उसको तेत्रग् भाषी जनता बद्धित करेगी ?

Motion of Thanks

श्रोमतो सरोज खापडें: जब ग्राप के तरफ के लोग बोल रहे थे तो मैंने आपको बिलकुल डिस्टर्व नहीं किया । किस का अपमान किया गया है, यह आपको कसे, पता चला? आप लोग खुद ही इस प्रकार को बातें फैलाते हैं और दूसरों को बदनाम करना चहाते हैं। श्री अंजीया हमारी पार्टी के बादमी हैं, हमारी पार्टी के निगहों हैं . . ' (ब्यवधान) ।

श्री ग्रश्विनो कुमार: श्री ग्रंजैया का जो सार्वजनिक रूप संग्रपमान किया गया है उसको आप स्वोकार करती है ... (व्यवधान)।

श्रोमतो सरोज खायहें: ग्राय किसी बनकर के ठेकेदार बनकर यहां पर क्यों बैठे हैं? ... (ब्यवधान)

थो प्रश्वितो कुमार: याप उनका नाम लेरही हैं जो इस सदन में उपस्थित नहीं है। ग्राप जानती है कि तेल्ग् देशन का कोई भो प्रतिनिधि यहां पर नहीं है . . . (ब्यवधान)।

श्रोमतो सरोज खापडें: ग्राप राज्यों में इस तरह से अशांति फैलाते हैं, झगडा करवाते हैं। ग्रापने देश को क्या दिया है? इस तरह को बातें हम बदीयत नहीं करेंगे।

श्रोमतो प्रतिभा सिंह (बिहार) : ग्राप लोग इसतरह को बालें फैलाते . . . (व्यवधान) ।

श्री अधिवनी कुमार: आसाम मैं बाव लोग हो बनांति फैला रहे हैं। ब्रामाम में कीर झगड़ा करवा रहा है ? आप लोग हो करवा रहे हैं. . . (व्यवधान)

श्रोमती सरोज खापडें: तीन साल में ग्रापने क्या किया है यह हमने देख लिया है। चंचं का मुखा क्या करेगा ... (ब्यवधान)

श्री ग्राप्तिनो कुनार: वह ग्राप के कारनामे हैं जो सामने ग्रायेंगे । देखिये किये जरा।

श्रोमतो सरोज खावर्डे: ग्रापने समझा कि भ्राप अगर इस तरह से बोलेंगे तो हम चुप रहेंगे। हम चुप नहीं रहेंगे । हमें मालूम है कि दोषी कौन है।

श्री ग्रश्विनी कुमार: सारे देश को पता है कि दोषी कौन है।

थीमती सरोज खापर्डे: ग्रापके ही नेतास्रों ने बड़े बड़े भाषण देकर लोगों को उकसाने का काम किया है।

श्रीमन्, क्षेत्रीयवाद, साम्प्रदायिकता ग्रीर भाषा ऐसे विघटनकारी तत्व ग्रौर प्रवत्तियां देश में अराजकता, असामाजि-कता ग्रीर ग्रशांति को बढ़ाते हैं ग्रीर फैलाते हैं। ऐसे तत्व देश को एकता की श्रोर से हटाकर पृथकता की श्रोर ले जाने की हमेशा बात करते हैं और यही वे हमेशा करते रहे हैं । श्रीमन्, इस विषय में मैं दो-तीन मुद्दे, दो तीन प्वांइट रखना चाहंगी।

इन भाषणों से ग्रांझ प्रदेश की गरीबी या श्रांझे प्रदेश के जो गरीब लोग हैं उनकी गरीबी कतई दूर नहीं होगी और न होने वाली है। इनना ही नहीं, बहुत बड़ी-बड़ी बातें देशम के मुख्य मंत्री करते हैं कि दो रुपये किलो चावल हम जनता को देंगे । न वे दो रुपये किलो चावल दे सकते हैं और न कुछ कर सकते हैं । इन लम्बी-लम्बी बातों से कुछ मिलने वाला नहीं है। श्री एन० टी० रामाराव की ग्रगर ग्रन्छी नीतियां हों तो उनको Motion of llumks on

285

श्री रामाराव ने ऐसा भाषण करके म्रांध्र प्रदेश की जनता के दिल में क्षेत्रीयवाद की भावनाम्रों को जिस तरह से जगाया है, जिस तरह से पैदा किया है उसका बहुत जल्दी ही उनको अनुभव मिलेगा कि क्या इस तरह से क्षेत्री बवाद और भाषावाद का निर्माण करना सही था। अगर वह इसको सही समझते हैं तो इसका अनुभव उनको शीघ ही होगा।

थ) शिव चन्द्र हा (बिहार) : हिन्दी के बारे में रामाराव ने बहुत ग्रन्छी बात कही है, उसको भी बतलाइये।

श्रीमतो सरोज खापडें : मैं क्यों बताऊं। भगर भापको अच्छा लगा तो भ्राप बतलाइये। . . . (व्यवधान) . . .

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please do not disturb. When your turn comes, you say whatever you want to say.

श्रोमतो सरोज खायर्डे: मुझे ग्रंत में ग्रापसे यह कहना है ग्रीर मैं ग्रापके द्वारा सरकार भौर इस संसद को कहना चाहती हूं कि उन्हें ऐसी भावनायें पनपने नहीं देनी चाहिए और इतना ही नहीं, जिनसे देश की एकता और देश की अखंडता को खतरा पैदा हो सकता है,

बाधा उत्पन्न हो सकती है ऐसे तत्वों को वह कतई पनपने न दे। इस अपेक्षा के साथ, इस श्रावश्यकता के साथ में श्रापने जो मझे बोलने का मौका दिया हैं, उसके लिये ग्रापको धन्यवाद देती हुं और आपका आभार मानती हुं।

the President's Address

SHRI P. RAMAMURTI: Mr. Vice-Chairman, Sir[^] I g,m. not going into the statistical jugglery that has been indulged into the document and indulged in the language of the statisticians. I will talk in the language of the common people so that the people will understand what the reality is.

The President has presented a picture, a picture of very great achievements during the last one year. He has talked about the improvements in production in some particularly selected commodities. But the picture given in the Address is not before the people.

For example, he has talked about the improvement in the production of steel. Yes, there has been an improvement in the production of steel, I agree. There has been an improvement, an appreciable improvement[^] in the production of oil, I agree. Similarly fertilizers and certain other things he has mentioned. But what about the loss of production on account of the strike in Bombay for more than one year? And what does it indicate? Bombay's cotton textile mills produce one-third of the total cotton cloth production in this country. There has -been a loss of one-third of the total cotton cloth production, and yet in the bazar, m the shops there is no dearth of cotton cloth. What does it indicate? This is the simple question that I am asking. It indicates the dire poverty of the people and the tremendous loss of purchasing power of the people, that despite the loss of one-third of the total cloth production in the country, there is a glut of cloth in the country. About this the President has got no concern, whatsoever. Then' for example, steel production has increased, but

[Shri P. Pamamurti] yet we are importing steel. Our stockyards h've been stacked with unsold steel. There is a glut of steel produced in this country. And yet because of the pressure, because of the commitment that we have given to the International Monetary Fund when we went in for that IMF loan we have liberalised our imports to such an extent that despite a huge increase in the production and the big stocks of steel that are lying unsold in our stockyards, we have been importing steel. Recently I had been talking to the Minister about it and he said he would do something about it. But aS v^et nothing has been done. Or, take so many other things that are imported. In Madras, addressing the Madras Chamber of Commerce, the Finance Minister, Mr. Pranab Mukherjee, stated that last year we imported Rs. 2,000 crores worth of unwanted things, unnecessary things. This is the statement published in the "Hindu" and the "Indian Express" of Madras, i have not got the quotation now. If in one .year you imported unnecessarily Rs. 2,000 crores worth of things, then what is the point in saying that the foreign exchange gap is increasing and so the peopig should produce more in order to increase exports so that the foreign exchange gap can be reduced? Why did you import these things? Because you were pressurised, because you had given a commitment to liberalise imports. As a result, many factories in this country have cut down production and underutilisation of capacity has been there. For example, take soda ash. There is dumping of soda ash in this country from foreign countries and as a result, many soda ash factories have today cut down production by more than 50 per cent, leading to I0.SS of employment for hundreds of thousands of people. For example, take the import of manmade fibre. Dumping of man-made fibre in this country by foreign countries has been going on, with the result that the viscose factory in Mettuppalayam in Coimbatore district of Tamil Nadu has been closed down. In Mavoor in

287

Motion of thanks on

Kerala the factory belonging to Birlas which is making man-made fibre has been closed down because it is not needed. I can point out many other factories in this country which have closed down because of the import of this thing which is cheaper. It is being dumped in this country. Our polyester fibre producing factories are closed down. The other day, just a few days ago[^] the J. K. Synthetics i-i Kota retrenched 3,200 workers and they said, "We are importing this yarn and this yarn is cheaper by import." So this is the kind of economy that we are seeing. Then what about hand-loom cloth? What about our traditional industries in Kerala? Handlooms, the cashew industry, the coir > industry, they are all in doldrums, despite the fact that today the prices of cotton and all other commercial crops have tumbled. The price of cotton has come down by one-third and yet vam prices have shot uP by nearly 50 per cent.

Has the Government any concern for the handloom weaver? Handloom today weavers throughout the country deserted employment. In Tamil have after city where hand-Nadu in city looms are concentrated, they are carrying on a struggle and when they ask for reduction of prices of yarn, "hanges.get bullets and lathi this has been the position. Has the Central Government ever thought about these things? What about hundreds of other factories? In Madras, for example, today the truck factory, Ashok Leyland, has closed down one of its shifts; thousand of workers are thrown out of employment. The ancillary industries catering to the Ashok Leyland, to the automobile industry, are in doldrums, they are closing down their shifts, throwing out of employment thousands and thousands of people.

'ftien there is power shortage !n State after State. In Tamil Nadu there is hundred per cent cut for the High Tension Power users with the result that nearly a million workers

are out of employment in the factories; th«y-have been laid off. Similarly, in Karnataka there has been power short age. In Gujarat there has been power shortage, hundred per cent cut for bO.ne time. In Rajasthan there has been power shortage. In Bihar there has State power shortage. State is facing power shortage with the result factories are not utilising their capacity; they are closing down then shifts and thousands and lakhs cf people are today thrown out of picture. employment. This is the And yet you make tall claims. Some body gave us figures. I think it vvai Dr. Malcolm Adiseshiah. He seems to have been taken in by the figures of greater employment that are given to him. May I tell him, those figures don't take into account the loss of em ployment that is being generated, the people being thrown out of employ you take into ment. Do account figures? If you take into ac those those figures what is count the net result? The net result is that there is greater unemployment today than it was last year.

Then about prices. Dr. Adiseshiah made a valid point. Fortyfour per cent inflation has been there based on wholesale price index till last year. Over that 44 per cent there is 4—6 per cent increase. But these wholesale price increase really unreliable. I do not know whether they are doctored or whether they are concocted, I'i-cause you have really to go to the consumers, the retail market, to find out the correct picture. Month after month every commodity used by the common man: its price is going up. You have to take into account the price at the retailers. What affects the common people, what interests the common people, really, is the price at the retailer, not what the wholesale price index is. The common people are not bothered about the wholesale price. They are concerned with the price at which they get the commodity at the retail level. Do you know at what cost you can get rice in Tamil Nadu? Rice is selling at Rs. 7, Rs. 6, per kg.

Whether it is due to drought condi tions or other conditions, people are copoerned with the price that they have to sheU down for a kilo of rice. This is the real picture of the situa tion in Tamil Nadu. After all, eco nomic development for whom? Econo mic development for the common 'eople. If the common people's position becomes worse, what is the use of that economic development? Who will bother about that economic develop ment, the so called economic develop ment?

the President's Address

Then with regard to industry, 1 do not want to enter into all those figures and all that. The President has talked about industrial relations. He has talked about a machinery that has been set up under the law, an internal machinery, for quic^ settlement of disputes. You may pass any law. As far as the industrial relations law and the other laws that have been put on the anvil, are concerned, the entire trade union movement except the Government sponsored INTUC, has opposed them. That is the attitude of the working class. (Interru'ption) I am talking of the entire movement except you. I may give you the credit for supporting it; you take the credit and take the kudos; I don't bother. But who will question, who bothers about, whatever little things provided for protecting workers. Take JK Synthetics in Kola. JK Synthetics is retrenching 3200 people without getting permission of the State Government although Section 25 (n) specifically says that no employer can close down the factory without getting the specific permission of the State Government. And the State Government is expected to take actioa in the case of violation of the law, including sending the management to jail under section 29 of the Industrial Disputes Act. Has the Rajasthan Government taken any action against JK Synthetics when they retrenched 3200 workers illegally without getting the permission of the District Collector? No actioa is taken against those people because they are very powerful people. What is the use of talking about the interests of workers? Thev

(Shri P. Ramamurti)

are totally thrown out by big employers because they have got pull with the Government and with the Ministers. They care two jots for the so-called beneficial legislation.

What has happened to the land reform and the land laws in this country? They are landless land laws. As a matter of fact I do not know a team of experts led by Ladjinshy from foreign countries came and investigated the ways in which land legislation in this country has been implemented. They specifically stated that since Independence the number of people who have been evicted from their land is much more than the number of people that had been evicted during the last one and half centuries. That is the position. Under some pretext or other poor peasants are evicted. The Planning Commission's task force itself has stated that the land laws that have been enacted for the benefit of "^e poorer sections have not been implemented because of lack of political will. I am emphasizing the words "lack of political will". The landlords have hundreds of links with the local administration, the local police and the revenue administration. Because of this and lack of political will or the part of the party in power the land laws such as ceiling law, etc. are not implemented...

DR. M. M. S. SIDDHU (Uttar Pradesh): May I request the hon. Member to be seated and then speak. This is not good for him.

THE LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHER-JEE): He can sit and speak.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Certainly. The Chair permits you to sit and then speak.

DR. M. M. S. SIDDHU: Please order him to be seated. His health is net good.

SHRI P. RAMAMURTI: How can a ' Government implement land legislation without political svill? A majority of the Ministers in the States and the legislators are landlords theni-selves. Will they ever be inter".sted in giving up their own land? This is the kind of Party that is in power in most of the States and, therefore, land la-n-s cannot be implemented.

What about agricultural labour for whom copious tears are shed in the President's Address and in the Prime Minister's 20-Point programme? Havs you implemented the minimum wages legislation in any State? Why go 10 the States? Let us go straightaway to Delhi. You have organised the ASIAD here. Have the contractors implemented the Minimum Wages Act here? It needed a Supreme Court to give the direction that the contractors engaged in the ASIAD projects must implement the Minimum Wages Act. Even then it was not implemented. We are thinking of filing a case for contempt of Court. Filing the casp again'l whom? The GJovernment is the culprit for not implementing it. The Central Government which has conducted the ASIAD is not interested in implementing land laws or Minimum Wages Act which are beneficial for the poorer sections of our people.

There are thousands of people engaged in brick kilns. They are all bonded labour. What have you clone for them? What is then the use of talking of your 20-Point Programme? This is the condition of our people. Will the workers be just satisfied by saying '20-Point programme' 20-point programme'? It is just a peace ^^ paper. And what are they to do with the paper? Are they to eat it? It cannot be eaten. Therefore, I am judging the whole thing not on the basis of what you are parading with your statistics, but I am judging the , performance of the economy and the performance of the Government on the basis of what has happened and what is happening in the real world that We are living in and not the make believe world.

Now, Sir, they talk of self-reliance, yes. We are committed to the concept of self-reliance. But, Sir, may I ask, how is it that the Heavy Engineering Corporation of Ranchi has never utilised more than 25 per cent of its capacity? How can they have this Heavy Engineering Corporation in a proper form, how can they run it properly, when, during the last 25 years, there have been fifteen Chairmen? When a Chairman comes and studies the problems there and he comes forward with solutions, immediately he is transferred. For what reasons, I do not know. Can you also teU us as to how many people came and joined the Ranchi factory in the early sixties thinking that this is a challenging job in the country and they could deliver the goods? Out of patriotism they joined it. How many of them have left it in disgust and gone away to foreign countries? They are serving the interests of the foreign multi-nationals. Also, in the recent past, they have left the factory and gone into the private sector? Why is it so? The factory has got the orders. They do not get the orders because you want things from the foreign countries. Even when we are capable of running a factory, capable of making a steel plant producing a million tonnes of steel, even then yOU do not give them orders, because you are purchasing so many other things. Then there are other things like 'jer-quisites, kich-ofl, slush money, et \ and all sorts of things are there. In this connection, I would like to refer to the joint resolution that was adopted in the recent meeting on the 10th and 11th February of the joint bipartite committee in the BHEL-it is an elected body representing all the unions, trade unions, as well as the management—and it met on the 10th and 11th February for wage negotiations and there i* passed a unanimous resolution which was adopted both by the management and the representatives of all the Unions, that is, the INTUC, the AITUC, the HMS, the CITU, and some other independent Unions, the DMK Union, the AIADMK

Union, etc. I would like to read out the resolution now:

"The Joint bipartite Committee ior the BHEL takes note of a news item appearing in the Press on 8-2-1983 stating that the contract for the 500 MW Chandrapura and other-thermal stations may not be awarded to the BHEL. The report further states that the value of the contracts approximately is over one thousand crores. According to this report, the claims of some of the foreign companies are being considered on the ground that they are likely to provide necessary credits. The Joint Committee further notes that the BHEL quotation was tiie lowest and also technologically it was the best amongst these competitors. But, despite that'

SHRI A. G. KULKARNI (Maharashtra): . . £ut, before that, they gave something to Japan also.

SHRI P. RAMAMURTI: But I am talking of a resolution which was unanimously adopted, both by the workers' unions and the management.

1 would like to read further the reso lution: $^{^{\land}}$ '•

"The Joint Committee appeals to tha Government of India to tuUy utilise the available capacity by awarding these contracts to the BHEL when the BHEL has the capacity for the same. The management and the workers once again reiterate their firm determination in all earnestness in fulfilling the commitment to the nation for self-reliance in power generation equipment."

Here we have installed the equipment in a factor.y, investing hundreds of crores of rupees in that organisation, which is a prestigious organisation. But, desDite that, simply because some credit is available from the foreign multinationals, on the bjsis that some financial credit is available, all the other factors involved, 'the indigenous technology, indigenous capacity, a)l

(Shri P. Ramamurti)

things these are being sought to be thrown out. 4 P.M. And, therefore the question of talking of selfreliance sounds to me to be hypocritical; I deliberately use the word hypocritical'.

I will give another example. Recently, Phillips, a foreign multinational company, has been given a Letter of Intent for the manufacture of micro computers and micro process based systems under Phillips brand. Now the Phillips have changed their name to Pilco Electricals Ltd. But they wiU manufacture these things and sell them under the brand name of Phillips, their original name. That is the licence they have applied for. And this was 6ent to the Monopolies and Restrictive Practices Commission. I will read an extract from their Report. On page 4, para 6;0Trit-^ays:

"The question of survival does not arise in the case of public enterprises because their losses are borne by public revenue."

Remember that. They can quote less, lose money, in order to get a contract because the losses are borne by the public revenues. The resources for expansion of public enterprises whenever necessary, have come from the Consolidated Fund of India. What sort of people are they?, Let the public sector lose, quote less price, and lose, in order to get a certain contract and the Government revenues wiU bear the loss. This is the kind of people whom you have on this Monopolies and Restrictive Practices Cemmission. Are they there for that purnose? Are they agents of these foreign companies? That is what I would like to know. Are they people who have got that 'philosophy? I am not charging them witjh having received any money But if this is the attitude towards the public sector, if this is the attitude they have towards our own industrial development, of our own country, and want to bring in multinataionals in this 1 country-I do not know what sort of people they are—why are you keeping

them there?. Sack the whoie lot. I can read out many more things which are horrifying in their Report. For example, in para 15 they

"The existing manufacturers of nUicroproceas based systems rre primarilly related to business applications. The present proposal is in the area of industrijil automation, current level of expertise of other local manufacturers is not compar-

As if Phillips has been manufacturing it. Phillips has been concentrating on light, radio sets, television sets and things of that type. Here, it has been given jointly by three public sector companies, companies of the Government of India: One, S. R. Vijayakar for ECIL, Brigadier Y. Nirula of Instrumentations Limited, Kota, and Chairman of Kaltron, Mr. Nambiar, well-known technologists and engineers in this country. When this is the kind of attitude, what is the fun of your talking of self-reliance and all that?

Now, in the President's Address, he has referred to the fact that as far as supply of fuel for Tarapore is cdn-cerned, it is now ensured by an agreement with the US Government .qnd the Government of France. But if the question has been finally settled, I do not understand why any team from India should have gone to France some time after that and, again, why a team from France should come here, and it is still negotiating. What are the negotiations going in for? I cannot understand? Are they not aware that there is a chorus raised, an archestra raised, in all the news papers of the United States only just the day before yesterday, simultaneously, saying that India is now going in for making a \ bomb, making a nuclear bomb? Is it not an attempt to pressurise the Government of India to accept complete and full-scale safeguards as enunciated by the International Atomic Energy Commission? is it not pressurising^? Is not France also today pressurising you for that? Otherwise, why gre idl these negotiations going on? And then

you are talking today of the fast breeder reactor. I want to know, for example, whether you are able to run that fast breeder reactor in Madras? Are you able to run that which you have invented with our own technologists, with our own scientists? And I am all praise for our scientists. But are you able to do that? Can you do that? You cannot because we do not produce enough heavy water. But, today, in order to nm that fast breeder reactor, we require plulonium. And we can have enough plutonium only when we are able to reprocess the Spent fuel at Tarapur. But are you allowed to do that? Under the 1963 agreement it requires the joint deter-

Motion of ihanks on

- mination by both the USA and India —Now, America is substituted by France—ol the safe guardability of the machinery, of the Process that we have invented there. As early as 1967, the U.S. Atomic Department has agreed, that our designs are good and perfect. But, none the less, the United States has not agreed to come and have that joint exc^mination and joint determina-

tion for the last so many years. Has France agreed? Otherwise, how are you going to have this plutoniam in order to run this fast breeder reactor? As a

matter of fact, we have been promising to the Tamil Nadu people, that Kalpakham is going to come up. As a matter of fact, the common talk there is that Kalpakkam factory has today consum ed more energy than it will ever pro duce. Therefore, Sir, what I want to point out is that all this talk of selfreliance in the face of the talented engineers and talented scientists that we have, to me looks absolutely hypo critical because there are vested inter ests in this country. For example, why is it that foreign technology is being

sought in everything? It is because there is money, there is slush money in it. That slush monsy is given to so many people. Therefore, in the face cf this, for you to talk in term self-reli ance, I do not understand at all. I think, this is all just a sop to the peo ple, while actually we are going in more and more 'or this foreign tech nology under one pretext or another.

Then, Sir, the President had expressed concern and said that we must fight corruption. I do not Itnow what to say. Are you serious about Ight-ing this corruption? Are you prepared to take the co-operation of the Opposition? For example, in the case of Antulay, one whole session was wasted here. Every day, it had been raised and you stoutly defended Mr. Antulay and it required a court decision in order to force him out of the Ministry. an[^] even then you dare not take action against him. He is still a member o* your party. And he was willing to stand against for the Chief Minist-sr-ship and the leadership of the party.

the President's Address

AN HON. MEMBER: And he is like to be Deputy Chief Minister.

SHRI P. RAMAMURTI: In State after State....

SHRI A. G. KULKARNI: Remove that ghost from the head of Mr. Pra-nab Mukherjee. For the last one year, he is sitting over his head like anything.

SHRi P. RAMAMURTI: How can I remove? It is for them to remove. It is for the Prime Minister to remove it. I cannot

Similarly, Sir, there is not a single Congress (I) State where members of your own party, members belonging to the Congress (I) Party^ Legislators belonging to the Congress (I) Party, not one but in groups, are not levelling charges of corruption against their Chief Ministers. Is there a single State where it is not done, i would like to know. And you dare not take action on the Basis of these charges. And they are not just frivolous charges: FOr example, in Karnataka, the charge was made by the Public Accounts committee, a unanimous' report of the Piiblic Accounts Committee, with re-^ra to the sale of sandal wood. But then, no action was taken against the Chief Minister. Hg could get away with (Shri P. Ramamurti)

In Orissa a Memorandum has been submitted to the Prime Minister, I do not want to read, by membevi of your own party, your own party legislators, and ^irobably some M. Ps. I will just tell you some important things out of it. I do not want to read the whole memorandum, If I read the memorandum, my whole tinie will be taken. It is said that offer of rice at Rs. 2.80 per kilo or at Rs. 280 per quintal from Andhra Pradesh to be delivered at Cuttack was rejected and rice was being procured from Punjab at Rs. 310 per quintal to be delivered in Punjab. Add 10 that the transportation charges. And, through whom it was secured? The contrait for securing this, ior buying this, has been given not to the State C ivil Supplies Corporation, but to one Mr. Pod-dar at Delhi. Who this Poddar is, I do not know. That is a serious charge that they have made.

Similarly, with regard to forests they have stated that So many trees had been cut down and the forests have been denuded. You are talking of alt'orestation, afforestat'on and afforestation, But they have said so many 'iiings. But yet no action is being taken. You dare not take any action, You are engaged in your own petty quarrels in your own party^ These charge are made in State after Stste by your own party men and yet you do not take any action.

In Kerala, for example, they imported two lakh tonnes of coment from, what is that place, Taiwan or South Korea, I do not remember, at a price of % 42 per tonne when the wjrll price was 38 per tonne and the distii-bution was not handed over to the Civil Supplies Corporatio-i, which has got its depots. On the other hand, the distribution was handed over to some private agents who sold it at the "at^ of S no per tonne that means Rs. 1100, i.e. \$ no. They bought it at 42 and sold t\ 3 110 to t'he public, when the

world price is \$ 38. Every newspapei in Kerala has published it. TLe Mathriboomj, the Congress papers and Malayalam papers have publi'shed it. Every newspaper has published it. But yet you dare not taice any action against that Ministry and still you talV of eliminating corruption.

The oilier day the Chairman of the Syndicate Bank Mr. Raghupati's house was raided and an F.I.B. has been lodged in the court. They have reco vered lalchs and lakhs of rupees be yond his means. On that basis they have filed but still a case he continues be the Chairman. to 11 employee is found a poor guilty of taking Rs. 2 or Rs. 5 immeriia. tely hg is suspended. But if a Chair man hag taken lakhs and lakhs of found to '^e ;ovrupees and is do not even suspend rupt, you him. You continue to keep him as Chairman, (Interruptions). By the time thg case is launched, he wiU completely efface all the evidence and get scot free. I ask the Financs IMinister^ will he, at least, now immediately order his suspension and see that somebody else is made {he Chairman SQ that all the se records which will prove the cases of corruption are not destroyed by him. Ren.ember that these cases of corruption were brought to the notice of the Government of India and to the CBI.

SHRI A. a. KULKARNI: He h';S plired.

SHRI P. RAMAMURTI: No he has not retired. You are confusing. You are always a confuser. Do not confuse peope. Mr. N. N. Pai has retired. Mr. Kulkami, he is the President of the Bankers' Association, do not forget that. He slill continues there. Therefore, will the Finance Minister immediately suspend him and take action? Apart from that I would like to point out that all these facts of his doings—including, for example, advancing a loan of Rs. 9.5 lakhs for the purchase of a mercedes benz par wtiich was presented to Mr. Gundu Rao were made public by the employee-s' Union

The poor people cannot get loans but he has advanced 9-1/2 lakhs for purchase of a Mercedes Benz car from the open market. If you do not suspend such a person after all these 'acts were brought to the notice of the Government and the public by the employees and workers, he will take reprisal against the employees. This is what I want to point out.

Then, Sir, the Prime Minister has been going about in the election campaign when she has been concentrating on our party, and attacking our party. I have no objection; she can attack our party and our policies; I have no objection, but why then should she resort to untruths "? I would not use the word 'lies'. For example, she has been saying that marxist Communist Party has allied itself with all regional and extremist elements and encouraging extremist elements. This is what she said in her speech somewhere in Assam. In Andhra she said that our party has allied itself with the BJP. I want to ask of the Prime Minister in which State have we come to an understanding with BJP? In Andhra, everyone of the seats we contested was contested by BJP. In Karnatake, it was the same caSe. in Tripura, it does not exist fortunately. But on the other hand in Tripura, the Congress-I aHi^'^ itself with Tripura Ijpjati Samiti, an organisation known for its attack on Bengalis. for which you chastised our Government at that time for not teking prop>er action, that TUJS party stands for separation, it ;s a separatist organisation. All these facts are before you. Atiri you joined this party. And in West Bengal, you had no compunction whatsoever to jo.'n Gurkha League who demanded a separate independent Gurkha land. You had no compuncton to join that Uttrakhand party; you had no compunction in joining Jharkhand party. In Kerala, what is yOur coalition? It is a coalition o' not only regional but also casteist parties, and you have joined all those parties. The boot is on the other leg now. In Tamil Nadu,

when your purpose suits it, you sometime join DMK and sometime AIA-DMK. Are they ail-India parties? Are they not regional parties there? In Maharashtra, you joined Shiv senawondertul party. Even now, you have got an alliance with them- who want to drive out non- Maharashtrians from, Maharashtra, whether they are Guja-ratis, the U. P. peo?>le, the other South Indian people, and they want all these people to be driven out. Alt these things yOu are doing. The boot is on the other leg now, and still you try to chastisg u^. And then, if we had encouraged for example the extremist elements, I ask, why did your Government ask me, why did Mr. Pranab Mukherjee ;isk me, why did Shrimati Indira Gandhi ask me to get Comrade Surjeet from Canada where he had gone in order to help m finding a solution to the Akali problem or tha Punjab problem? If we had allied with them, why did- you ask me to do 't? Therefore, it does not behave of a Prime Minister even in the heat of elections, to go on telling such untruths and' to say that the Opposition is not cooperating and make .such false charges.

the Preaideni'a Address

Lastly, I would like to point out with regard to the case of corruption, here is the report of the Committee on Public Undertakings wh'ch was placed on the Table of the House on 26th April, 1982 here I will read out one two paragraphs. Paragraph of the last chapter . the , recommen dation was:

"One of the price revision made recently was given effect to from 1st July 1980 and th's involved a 40 per cent increase in the case of cine colour films. There was an alleged clandestine sale after the price revision but at the old price which entailed a loss of Rs-4.1 lakhs."

"Although the CBI, which inquired into.."-after a good deal of discussion in this House, this was referred to the CBIk-"this matter recom< mended prosecution against threa officials of the company."

[Shri P. Ramamurft] That is to say, the CBI recommended, after investigation prosecution and it further says;

Motion of thanks on

"...... and a director of a private
Arm, the management of the company had
curiously came to the conclusion that the
CBI had not conclusively established a
case for prosecution."

AN HON. MEMBER: What is that company?

SHRI P, RAMAMURTI: It is the Hindustan Photo Films. Are the Directors of the Board the Judges? When the CBI found a *prima jacie* case .and brought evidence^ the Board of Directors sat in judgement over that and they say that they have not conclusively established a case for prosecution. It further says:

"....The matter was instead referred to the CVC who desired that the case may be referred through the Department of Industrial Development. One of the ofRcers who was allegedly involved in the clandestine sale, was involved in a CBI case for his misconduct even before his appointment in the company." When this was found out, when th9t information came that he was involved, in the CBI case, what did they do?

'•'This officer, who was initially taken as a Purchase Manager, was I surprisingly appointed as Chief Marketing Manager...."

1

so that more corruption can be indulged in.

".. in the company even afteir the past antecedents came to the notice -^ of the company. The Committee are therefore, constrained to urge that prosecution should be launched as suggested by the CBI."

It is now sight months. Allow them j to go, allow these people to go! This *ia* the kind of thing that is happening.

j

Then in the last paragraph, they **«ay.**

"The Committee's examination of the HTF for the second time left them with the impression that all is not well with the company yet. The image of the company has also suffered on account of a number of allegations made by responsible meii"

including me. I had raised it here.

"These were inquired into by a team of officers including two government-directors of the company."

I told them at the time that these were the two directors who -were on the Board at that time and many complaints were there and these went unheeded and, therefore, they were" not fit to do that and they could not ,: do it. Then^ the Committee says:

"According to the Secretary, the erlauiry was not intended to be an independent full-dress enquiry."

When serious charges are made, the Secretary had got the temerity to come down and say that the enquiry was not intended to be a fulldress one and an independent one.

What kind of a thing is this? Then, the Committee says again;

"The Committee feels that such an inquiry by the officers associated -with the company during the period is neither adequate nor capable of inspiring confletence in all concerned."

"It can be argued that such a limited enquiry cannot be objective. The Committee^ after examining the company, have inevitably come to the conclusion that there has to be an independent enquiry, not only covering the various allegations already made, but also the points made' by the former Chairman, which as indicated in Section I of Part I of this Report, and the points raised by the Committee in this "> part of the Report. There shouW be a proper vigilance setr-up."

[Mr. Deputy Chairman in tlie Chair].

There, you see, the vigilance man is the managing Director and he is a person against whom all these allegations are made. He is the vigilance officer and now you are talking of tackling corruption and you say, "Let us join together in tackling corrup-. tion." But who will tackle corruption? NOW, Sir, the last thing that I want to point out is this; The president talks of the grave dangers that are ahead of us, and he wants us to be vigilant. He says:

".....the economic and political crises have led to sharpening of tensions which India can with stand through vigilance unity,..."

These are all generalities. Now, as far as this Government is concerned, the world consists of the capitalist bloc only. There is crisis in the world and, according to them the present crisis is world-wide. But which world? It is only the capitalist world. It is only the western capitalist countries which are passing through a tremendous crisis which is reminiscent of the 1930 crisis, the great crisis Of 1930. Unemployment is galloping everywhere. But that is only in the capitalist world. But what is socialist world, there is no unemployment and the high price rise is not there in the socialist world. But for

them, this is not an example at all, and this is not a part of the world at all. For them this is hell, this is pothala^ and this is not part of this world. Therefore, I would say that the western countries are extracting more prices for their goods from us while we are forced to sell lesser

I- prices.

This is your policy. So, why complain? After all, is it something new? In the Sixth Plan document yOu have stated that in the five years of the Fifth Plan as a result of this incqual sales and purchase^ inequal trade as it is called in economic terms, India had lost Es. 5000 crores. Therefore, •this is what they are doing and today

when they are faced with this tremen dous crisis they want to transfer the burdens more on countries like us. It is for us to resist them. And how can we resist them when you go in more and more loans from more and more aids from them when you allow multinationals to come into country more and more? They have got plenty of money. Thev corrupt the officials, the bureaucrats, Ministers and everybody Therefore, when you give them the noose, all that remains for them is to pull the string stronger. After .giving them the noose, yOu say he vigilant, be vigilant. What kind of vigilance I can be there? Therefore, want to point out that so long as these politics are continued, things would not improve. For example take the case of purchase of machine by a company like the Bombay Dyeing. I had' been writing to the Government of India on so many occasions that you are allowing to the Bombay Dyeing to purchase machinery which has been used by them for 28 years. I have given them the proof of that use. In spite of that, you allowed the Bombay Dyeing to import. Why? I do not want to say anything, it is for you to draw your own conclusions. You can shut my mouth, you can shut the mouth of the cooking pot but you cannot shut the mouth of the town or city as is said in a Tamil proverb: "Ulai Vaavai Moodinalum oor vavai Moodamudiyadu" So, when such things are taking place,

what is the use of talking of corruption and vigilance? Vigilance against what? It is for you to take action, it is for you to see that these multinationals do not penetrate into this country more and more. It is for you to stop their activities here. It is for you to see that moneys ftom foreign countries do not come here to the Churches, to the various communal organisations and agencies so that they are not able to encourage disruptive activities. It is for you to -ake action against these corrupt people. You are not prepared to take action

[Shri P. Ramamurti]

Motion of thanks on

307

against them. For example will this Orissa memorandum not ceme out i' the public? If it has come to me, if it has come into my hands, I can give it to the press tomorrow.

It is not that it cannot be made public, but I am bringing this to your notice. Therefore in every State it is the Congress party Ministers that are corrupt. He was talking about election in Andhra. What is wrong in Mr. Ramarao saying that they want a clean government and clean administration? Is it not a fact that during the last five years charges of corruption against Mr. Chenna Reddy were made by the MLA of t'ne Congress party themselves, which ^'orce;i you to take him out and what is the punishment? The punishment is, you make him the Governor of Punjab. Then, after him another Cliief Minister came. There were charges of corruption against him and you removed him. Then there was another Minister against whom there were corruption charges and you removed him. ultimaiely the peo-

- pie removed your party. What is wrong about it? Why should they not do it? When you are not prepared to take action against your own people,
- · when you are allowing the sources of corruption to grow, namely the multinationals and the monopolists, when you allow remittances from foreign agencies, disruptive agencies and

organisations like chruchos like some other communal organisation.s who exploit some sections of tho people in order to disrupt the country and bal-conlse the country, what is the use of talking of vigilance? Vigilance against what? It is for you to be vigilant. "And when we are bringing to your notice the facts and figures, even then you are not prepared 'o take action. If that is so, what will happen to the country? This is what is worrying us. We built up the values in public life for over l.'iO years. All those values have been completely desfco.yed during the last 30 .years of independence. That is what is worrying us. We, who had

participated in the national movement, our party had sacrificed the largest number of people in the struggle for independence. We are extremely worried over this loss of values that had been created in the straggle for freedom and debasement of puljlic life. For heaven's sake change it. If you are not prepared to change it yourself, a time will come when the people-in this country, if not today, if not tomorrow, sometime or the other, one day or the other will awake and they will change the system. So long as you don't change the system, these things will continue. Therefore at least even now, think of our people, think of our self-respect, think of our relying on ourselves and or. that basis change your policies. Let me see what sort of a budget you are going to present, whether it will be on these lines, or whether you are 'oing to appease the multi-nationals, the International Monetary Fund and all those people and whether you will accept their demands and their dictates.

SHRI PRANAB KUMAR MUKH-ERJEE: Mr. Deputy Chairman, Sir, our senior colleague, Mr. Ramamurti, has sufficiently provoked me, but I am not going to fall in his

SHRI P. RAMAMURTI: I do not want you to.

SHRI PRANAB KUMAR MUKH-ERJEE:... or even to the dictation o{ I.M.F. and so on and so forth, because I will have the opportunity of discussing all the majiir economic issues which the hon. Members have raiseji in the course of discussion on the Motion Of Thanks proposed by the hon. Member, Shri B. P. Maurya.

Sir, the President's Address gives, in a nutshell, an account of ihe performance of the Government and it is known to everybody that every word of it is being drafted by the Council of Ministers and the discussion on the Address itself is not a reflection on the President but a reflection on the functioning of the Government. Ther fore there is nothing wrong in it. •;

One twint has been mentioned particularly in regard to the claim in iha

about it

In the Economic Survey which I presented the other day, I have tried to depict the picture of the economy as I visualise it. There are certain areas where we ought to feel concerned, there are certain areas where we can take satisfaction of having taken corrective and appropriate steps. We shall have to keep in mind, and the hon. Members definitely agree

not wrong and we should not be apologetic

with me, that we had to face a jevere drought. What had been the effect of the droughts of 1978 and 1979 is known to all of you. There was a negative growth im all fronts. But we have been able to maintain a modest growth level despite that. The

international scenario and the developments there in the fields of commerce and finance cannot be totally ignored. I would have been happy had Mr. Ramamurti not pointed out that there are certain countries where because of (he system which they have adopted^ fluctuation of prices and other things does not bother Ihem. But aS it is, today the reality is that

most of the industrialised countries, wh'ch arg not socialist, they are the biggest trading partners of ours. Therefore, the fluctuation in interest rate therein, the contiauei recession and the prolonged stagnation and, per- haps I am not incorrect if I say that after the worst depression of the 1930s, industrialised countries did never face such a situation where there has been continued stagnation in trade for three consecutive years. And when they are the major trading partners of ours, when they are the major partners of ours in industrial and technical collaborations, these things are bound to affect our process of development to some extent. We may like it or we may not like it, but this is the reality. Therefore, if w^e claim that the situation is grave and we shall have to take note of 't, and taking note of if we claim that our achievement is reasonably satisfactory, perhaps we are not exaggerating.

the President's Address

The president has quoted certaia figures. Obviously it is not possible in the Presidential Address to give ail. Sometimes we also complain that it. it is too lengthy we lose patience. But certain salient features have been raised in the Presidential Address and there you have noticed that in certain key areas production figures have been indicated, growth rates gre given. But as I mentioned, I would not like to deal in detail with all the economic aspects except refer to two points raised by my good oM friend Mr. Jagdish Prsisad Mathur,

Sir', I did not have the privilege of listening to his speech fully. And when I listen to him he speaks in an agitated mood, I catmo; follow his Hindi. Therefore, I have to depend either on the translation made by the interpreters or the translated summary which we got from Parliament ;tnd, iC it is correct, he is suoposed to have said ... (Interru-ptions) ... I fol low Hindi except that of two hon. iWembers-Mr. Rameshwar Singh and Mr. Jagdish Prasad Mathur ... (Intrruptions) ____ Otherwise, Sir. I

[Shri Pranab Kumar Mukherjee]

311

follow Hindi-and I may make one qualification. If. Mr. Mathur is not agitated, I follow every bit of his Hindi but when he speaks so fast, almost like Rajadhani Lxpress. I am unable to follow the tvend.

SHRI P. RAMAMURTI: You arc underrating him. He talks like a jet plgne, not like Rajdhani Express.

SHRI PRANAB KUMAR MUKHERJEE: I stand corrected when he talks like a jet plane I can't follow him; otherwise I do follow.

He said that things have jome to such a pass that the Government had no money even to pay interest on the IMF loan.

SHRI JAGDISH PRASAD MATHUR: I said the summary is wrong.

SHRI PRANAB KUMAR MUKHERJEE: But I can assure him:....

SHRI JAGDISH PRASAD MATHUR: What I said was, in July and October you asked Parliament for initial adjustment of some crores and the amount that you had asked for axcee-ded the liniit as sanctioned by

SHRI PRANAB KUMAR MUKHERJEE: Now you have corrected H. It has some larger implications. If the impression of an hon. Member of this House is that India has reached a stage when it is not in a position-I am correcting-when it 's said-I am not saying that you have said it— that it has reached a stage where i[^] is Eftt in a position to fulfil its commitment, it would have a reflection on the country itself. That is why I thought I should clarify the position. The picture is completely different. One of the basic reasons for our creditworthiness in the international market is we have never failed in our commitments.

We have been able to maintain our commitment. And every country knows that if we make a commitment, we are in a position to meet it. Sir, it is known to the hon. Member what the position in terms of our exports is. Tke target reached till today is Tea-

sonable satisfactory. As I found it there on some record, I thought I should clarify the position.

Sir, there is another mis-interpreta-lion made by Mr. Era Sezhiyan. I thought I should correct it. That is i.-i regard to two figures which he quoted, one from the Economic Survey and the other from the President's Address. Hg said that in the Economic Sun^ey it has been pointed out to be 17.8 per cent for seven months, and it was mentioned to be 21 per cp.it in the President's Address. How could it be? in fact, he missed the two different concepts. One was growth in production and the other was the turnover in sales. The figure of 21 per cent re--i Istes to the turnover in the public sec- ' tor enterprises, which has been noted in. thg And the growth in President's Address. production for a period of seven months has been quoted in the Economic Survey. Therefore these two are not comparable. Somehow he has missed it.

The second point which he mentioned, which I thought I should correct, is with regard to the person's below the poverty-line. He has claimed that the number of persons below the povertyline in increasing. Factually it is not -correct. But that does not mean that a large number of 'oeople is still not on the poverty line. The actual position is as per the latest figures which I have got—in 1972-73 the perenctage of persons below the poverty-line was

54.1 per cent and it has comie down to 5C.8 p<w cent in 1977-78. StiU it is a large number. I am not saying that it is not a large number, but my modest cla'm is that it has come down. And we shall have to keep in mind thfit in the early fifties our population was 390 million and today it has more than doubled. In spite of that, in the urban population, from 41.2 per cent in 1972-73 It has come down to

38.1 per cent. And the national average has come down from 51.5 per cent to 48.1 per

As detailed figures have been given in the Economic Survey, I should not like to spell them out here. But you look particularly at the figures-I am not quoting, but I would like to draw the attention of the hon. Member as he will read it and he will flre me at the time of the Budget discussion[^] and that is why I also did some home work, like him—on page 92 where it has been given how the per capita availability of certain important articles of consumption has increased, and this increase is taking into account the increase in population by more than double. The other figure is in relation to the per capita national production and annual growh rates which have been given in the table on pyge 77. The 'r- Government claims in the President's Address that we have been able to maintain the tempo of development, and he has given the reason for it. In spite of all these difficulties, in the budget of the current year, 1982-83, V.-e have been able to step up the Plan ou"--lay by 27 per cent. And I think, except in 1975-76, in no individual year was the Plan size increased to that extent. In spite of constraints, we have been able to maintain the developmental tempo. That does not mean that we have been able to take care of the entire requirement, the totality.

I am not going into the question of the old talk, whether the monopoly houses have increased their assets by 10 or 12 times. That I will deal at the appropriate time. But even to the lowest in the society the expansion of the programmes, NREP and IRDP, is reaching and helping in tackling their problems. And here it is not in terms of money, it is in terms of actual extension of services to the number of villages, in terms of suPPly of drinking water to the villages. If we take that into account, we feel that we are making a steady progress.

Obviously that does not mean that W3 have not Ijeen able to take care of the problem in its entirety.

Sir, in the President's Address, we have mentioned a large number of

of international relations and others. I am not going to cover them all. But I would like to cover one area to which the President has drawn attention pointedly. That is regard to what is happening in this country. I am not going into the old question of the Centre-States relations. Even I am not going into tha point, as somebody has claimed, that strong States would automatically lea^ strong Centre[^] though history ol India tells something different. If you just at history, immediately before the Battle of Plassey or Arcot in the history of India, we had strong, power ful states in South and North and East and West, but those powerful states could not India together keen maintain India's sovereignty, I'he iact remains that we lost sovereignty because of quarrel amongst ourselves inspite of our strength. I am not mentioning ally particular state or any particular area. But definitely tfa, fact remains that lack of unity am.ong ourselves created a sifuatioin where the foreign power could subdue us. It i:i not simply generalisation of the problem.

I do agree with Mr. Ramamarti v/hen he says that we are losing certain values. But I am not talking of values in very common We have certain fundamental objectives before us. Those objections were placed by the Indian National Congress before the people of this country. And since Its inception the Indian National Congress, for the last 97 years, has taught if they have taught one thing to the people of this country, that Wg 've Indians. It may be accidental, it may be historically accidental. But even the small number of, 72, delegates who constituted the first Indian National Congress, represented almost every part of India. And whatever be the weaknesses of this organisation, of this party, this parly has taught the people of India to think in terms of secularism, in terms of one nation, in terms of one entity.

[Shri Pranab Kumar Mukherjee] I am not going into the happenings in Assam. But one fact remains there, end that is to be answered. If we y ant to avoid answering that for political expediency and convenience, we may tr^, to do so. But the very funle-mental question is that we have accepted a system of government, a political system, in which the people should have the right to choose the^r own representatives through a process of election. Whatever be tliei; demand, however justified it may bo, however strong it may be, howevei-strong the feeling of a section may be. can I say that this institution is to be disturbed, that people would not ba allowed to exercise their franchise, that people would not be allowed to exercise their votes? You may demonstrate. Why ale w« doing it? We v/ant to demonstrate our protest. That is a fact. And if we want to demonstrate our protest, if we want to piac; our demands is this the instrument, i^{\wedge} . this the area, is this the vehicle? Are you not weakening the system itself? And if we weaken the system itself, I do not know what goods we are delivering and at what cost. We are expressing our protest, we are demon.=-trating our demands. That is the griecyance against some of the iwliti-tical parties that may be fully sympathetic to the demands of the movemon-. But see the means they have adopted. One could have understood if they had got the suport o' he whole Acsa:n and in they had said that unless the problem was going to be solved, they vere not going to participate in it. I think at one time the Congress Party did it.

We entered into the Council and boycotted it.

SHRi P. RAMAMURTI: No, we bfy-, cotted it.

SHR.T PRANAB KUMAR MUKHER-'JEE; A.nyway, I was not born at that time. So if I am inaccurate on that, you will excuse me. (I?xterrwpttons) A ew party was formed. The Cong-

ress did not participate. Therefore, what I want to drive at is that however strong your demand may be, how ever justified it may be, should you press your demand to a stage where it will challenge the very system itself? After all, we have no other alternative system. We have been accused that we have lost in Andhra anci Karnataka. It is true^ it is a fact, it is not an accusation. \Ve have lost. Somebody has interpreted that we have lost the mandate. I do not know. Whether we have lost the mandate. And who h's got the mandate? Imine-ciately some reaction was there that the Prime Minister should resign. I ^ could have understood if any national party had got the mandate of the people. And even in Andhra and Karna-taka who got the mandate to rule India? Was it the Telugu Dosam which got the mandate to rule India, or was it any national party, the CPI or the CPI(M) or the Janata Party which got the mandate to rule India?

SHRI P. RAMAMURTI: We did noV ask for it.

SHRI PRANAB KUMAR MUKHER-JEE: I am not referring to tho speeches here. Immediately after the elections there was this demand. Don,'t force me to namg the leader of the national party who demanded it. And I i,ald that perhaps this wisdom should have dawned in Ma^^ch 1978 when the Janata Party was ruling here and they lost miserably in the same two States. W? did not say so then, because in the electoral process which we have accepted, in thg system which we have accepted, sometimes we are to win and sometimes we are to lose. As a party-man definitely I am sorry that our party has lost in Andhra and Karnataka. But at thg same time^ there is the other side of the picture which as citizens of this country\ we should feel proud of, that we have taught the Indian people this political lesson that they can change any government, that Ihe^ can change any leadership if they want to do so. They demonstrated it in 1977, they demonstrated it

and they have deministared it a num ber ol times. As a Congress man I can feel proud that being the ma.ior political force in this country, the Congress has been able to build up this culture that the people of this country cannot be taken for granted, that the l.eople of this country can exercise their political judgement in whatever manner they like. Therefore ' if you want to demolish this system saving, "No, no, you should not have this right", then our country will have to follow the method of some of our neighbours. We are not concerned aS to what party comes to power in Assam. What is much more impoitant is that-unfortunately you have not thought o' it, you have not pond ered over it you are giving a handle to some unscrupulous elements to think that a situation can be created where they can say that elections will not take place. Then somebody may come forward with the argument that the electoral roll is defective. Yes, but the same electoral roll, elections took place in 1978. The electoral roll on the basis of which elections were conducted earlier was the same during this election in Assam. Only a few names were deleted

SHRI P. RAMAMURTI: That, too, of

SHRI PRANAB KUMAR MUKHER-JEE and no few names wore added. In 1978 elections took place on the basis of the same electoral roll. Therefore, what is perfectly valid, legal, logical in 1978 is totally unacceptable in 1980 or 1982 or 1983. I am prepared to accept even that. But can we accept that people will not be allowed to take part in elections, to choose their own representatives, to choose their government? Then what for are we talking of democracy? Is it simply because of the gravity o-the situation? And you will have to keep in mind—if you take it lightly, you may take it lightly—that since th-beginning of the Assam agitation, even on the floor of the House a number of time it has been said that the CRPF and the BSF who are engaged there in

protecting the rights of a section of the people, in maintaining law order, are an occupational army. This is the phrase, the idiom, the language that hrs been used. I can understand young agitators saj'ing it because after all, th'iv are our brothers. As Prime Mini'ster has said, they are our childre'i and they may not have that much They maturity. not may have that much wisdom; thev may not be SO choosy. But definitely when it comes out ot the lips of seasoned politicians or seasoned journalists, they definitely are serving the cause of anyone. There fore, what is needed today is merely the question of identifying who is right or who is wrong but how we can put a reverse trend to this type of departure and deviation. And it is possible; you have not appreciated. Mr. Ramamurti asked why we sometimes accusing his party. You have initiated it. Day in and day out you are accusing us authorita rian

the Presideni's Address

SHRI P. RAMATVIURfrl: Am I?

SHRI PRANAB KUIVIAR MUKHER-JEE; Recently you have stopped it. If I am wrong, you can correct me. The election results of 1980 were interpreted by a senior member of your Politburo-don't force me to mention his name—that the people of India have made a mistake, they have sup-porte\ authoritarian forces. It is not correct. If you see, even when we go with people's mandate, what did Mrs. Gandhi say? When she was

in 1977 she did not accuse the people. I think it was on 26th March, as the then Trime Mi'^ister she made the last broadrist and on that day she said, I accept the verdict of the people, I am gratefrl to the people of this country, they bive supported mg and my party to remain in power lor so long. Nothing ro're, nothing less. We have to accept it in our system. And we have accepted the verdict of the people. And ypu are interpreting that as the people of India making g mistake in supporting the authoritarian forces. In the last three years can yOU show

[Shri Pranab Kumar Mukherjee] a single instance which can be treated as an attempt of being authoritarian?

Motion of thanks on

SHRI P. RAMAMURTI: So many.

SHRI PRANAB KUMAR MUKHERJEE; No, none. You know it. When massaccres took place what happened in Assam? June 1980, the same thing took place in Tripura. Mr. Zail Singh was then the Home Minister. Coming from that area I had to go there. Many people told me. They do not belong to the Congress Party. They told me, 30 back and Government immediately. The sack this local newspapers published it. lo do not whether the national papers published know it or not. My reply to that demand was, you people have elected this Government just three years ago; we will come to you after six years, and we will remind you of this incident and we will ask you to change the Government, -we are .not going to do anything. And we stick to our commitment. They have •supported it. i don't mind it, that they have supported it. We fought in elections. We spoke against each other. They have accepted it and we have accepted it. This is the democratic principle. battle field we fight and we fight fiercely and when they give a judgement against us, lei us accept it. I take the judgement like a sportsman. We should fellow these basic norms, vve should respect these basic democratic practices. But you are accusing us that we are not taking action against corruption. I do not want to mention the names. Is it not a fact that in this country this party of ours has taken action against msny Chief Ministers? Which other political party has taken action as we have done?

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh); Is it because of corruption?

SHRI PRANAB KUMAR MUKHERJEE: Yes, because of corruption..,

SHRI JAGDISH PRASAD MATHITR: Name them.

SHRI PRANAB KUMAR MUKHKR-JEE; You know it. It is not my practice to take names because they aie not members of this House, You need not go into the remote past when I was not in politics. When i was in politics in the mid-70s a Chief Minister was asked by the Congress leade>r-ship to step down because of charges Of corruption and that Chief Minister was embraced by the Opposition political parties and was even given some office in that political organisation....

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh): You are talking of Gujarat.

SHRI PRANAB KUMAR MUKHER- i JEE: No, no let us not go to individuals or personalities. Therefore, we have taken action. You have yourself admitted. Even the Chief Ministers are changed. You have yourselves admitted that. I do not say whether they are changed for corruption or not I am not admitting that. But the point is that you yourselves are sayin?? *hat Mrs. Gandhi took some action.

I am not sorry that we have lost in Andhra. As a political party we have to :£ace defeat. In 1977 we lost. But in 1980 we come back. If we lost now We will win again. It is for the people of India to decide. At least we have been able to build up this institution o' democracy. Let us try to strengthen it. Let us not try to weaken it. As a oliti-cal parties you have every right to criticise us. On all major issues, since we came to power in 1980, we have taken the oPPOsition into confidence. We hfre trie(j to evolve a practice of taking decisions on all major issues on the basis of collective wisdom. I am grateful to Mr. Ramamurti and Mr. Surjeet who was in Canada when we wanted to have discussion with the Akalis. He came and helped us. All other political parties also helped tis and they are still helping us in working out a formula. There are certain is- i sues which go beyond political or partisan considerations and which have a wider and larger dimension. Here also we (JO feel that some sort of com-

mistakes(Interruptions). I am provoked by Mr. Chakraborty. 1967 all of your-CPI., CPM., Jan Sangh there was no Janata Party then-and aU regional parties and local parties joined together with the only objective that the Congress should not come to power. You may accuse me by saying that I was also party to that, I admit that certain political situation demand ed it. In politics sometimes we (jo this. But yOU cannot say that the Indian National Congress has tfailed the count, ry(Interruptions).

AN HON. MEMBER: It is not the Indian National Congress.

SHRi PRANAB KUMAR MUKHER-JEE: Our party is the Indian National Congress. I know Mr. Chakraborty was there. But you left it. We who joined it later are still carrying on. I admit that you people started it. But then you left it. We who joined later are still there. This is Indian National Congress.

SHRI SURESH KALMADI (Maharashtra): It is Congress(I)^ not Indian National Congress.

SHFI PRANAB KUMAR MUKHER-JEE. Therefore, have we blished this Deputy norm. Mr Chairman, I would like not to take any more of time. vour I have taken enough time. Let us try to create an atmosphere in the country in which integrity and unity country will be strengthened. Strengthening of democratic institutions must have the most important place in our attitude, deeds and approach. If we can do that, I hope we will be able to do some service to this country,

the Presidents Address

MR. DEPUTY CHAIRMAN: i would like to request Members to stay here for some time because the House has to sit a little longer today so as to ac-cemmodate some more speaker today. I would request them to wait for their turns,

Mr. Khushwant Singh.

SHRI KHUSHWANT SINGH (Nominated): Mr. Deputy Chairman, Sir, those of us who have heard the Address of the President and read the printed version must have some doubt about the wisdom of continuing the convention that the President's Address should be drafted by the Council of Ministers. You will admit that in the present circumstances, Zail Singh as Gyaniji would have done it ^T'Ctter than Zail Singh as the Rashtrapati. This product of your joint, collective wisdom makes such a poor reading and such a duU reading that I am sure that if you had left it to Gyani Zail Singh to defend the Government, he would have done a much better job than what the Government has done. I am not making any comment on the prose style of this document. All I want to say is that despite the vast array of statistics that you have produced it does not carry conviction. I only wish to voice the feelings of the common man and the common man has, if I may say so, an aUpervasive sense 0* uneasiness that sense of uneasiness is that somewhere down the line, the administration has gone off the rails and they are sitting on the top of a vdl-cano which may erupt any time and the kind of things that are happening in the border region may engulf this country. At the same time, this disenchantment with the Government has not taken the form as to make them feel that they have a more viable alternative. The people in this country will continue to support this Govern[Shri Khushwant Singh]

323

ment because, they are convinced that the opposition has nothing better to offer.

I will not go into greater details regarding many other points because they have been dealt with by a large number of speakers. But I would mention only one thing and that is about the situation in Punjab which is of primary concerns to me.

In this Address, Punjab situation has been brushed aside literally in half a sentence . . . (Interruptions).

MR. DEPUTY CHAIRMAN: Yes, you can continue.

SHRI KHUSHWANT SINGH: I cannot go on unless you listen to me. I have a feeling that you are not listening and there is no point in going on unless I am heard.

MR. DEPUTY CHAIRMAN: You please go on.

SHRI KHUSHWANT SINGH ; You should be at the receiving end of what I am saying. Otherwise, there is no point in my speaking.

Well, Sir, one point I would like to concentrate on as others have been dealt with by the others speakers is the situation developing iii J'unjab. This the President's Address has Jiter-ully dismissed in half a sentence. It is quite obvious to most of us who are concerned that we are up against another Assam developing in Punjab, perhaps ri bloodier Assam than what we are facing now. Already, according to the records, over ninety thousand Akalis have been jailed at different times and more than 130 people have lost their lives. The morcha continues so also the endless talks between the Government and the Akalis. And, Sir, now we are faced with the resignation

by the Members of Parliament in loth the Houses. There have been dialogues. I do not know how far reports are correct, but from what we have heard of the discussions between the Government, the Opposition Parties and the Akalis, is that they talk of dividing cities and they talk of creating corridors between one State and another. I often wonder, when this kind of a thing happens, what has happened to our sense of patriotism our feeling as one nation, when you talk of dividing cities and drawing corridors, and what has happened xo our statesmanship and farsightedness? As an example of shortsightedness, I would like to specially mention just one example. I would address mysslf to all Members of this House, because the subject has not been properly dealt with so far. This is regarding the treatment of Sikhs during the Asiad. This, Mr. Chairman, is extremely serious. (InterrMptioTi) I wish you would listen to what I am saying.

the President's Address

MR. DEPUTY CHAIRMAN: /lease go on.

SHRI KHUSHWANT SINGH: I cannot go on if you are not listening. It is very unfair. I try to say something serious and you are taking to someone else.

MR. DEPUTY CHAIRMAN: Please Minister is there and is listening to you. I am also . . . (.Interruptions)

SHRI KHUSHWANT SINGH: May I be allowed? (Interruptions) Mr. may I be allowed to say something?

This is a very serious point and has grave consequences. I am advertising to just one instance of lack of fora-sightedness. This is the treatment of the Sikh community during the Asiad. I do not know if you are aware of it. It has not received as much publicity. During that fortnight, every Sikh coming to the capital, by road, bus or tonga ekka or on foot, was stopped and oues-

tioned about why he was going to Delhi. This equating every Sikh to an Akali was most unfortunate. What consequences it will have, I leave it to your own imagination. Just imagine that if all of us in this House were today travelling by train and the pc-licg stopped only one person, that is, I-\^because I look different, becavise I look distinctly a Sikhwhat would be my feeling and of other people who look at me? Can you use any other word, except the word 'discrimination' against me? This has happened—not to one person but to thousands during that fortnight. explanation was given. I can give you instance where people from Delhi went to Gurgaon to attend a funeral, a sikh family go-ing to Gurgaon, and on their way back they were stopped only the Sikhs were taken out of the car, and it look them five hours before they could come back to Delhi. Now, think of the consequences. This is 1he first time that citizens of India

have been discriminated because they look different. We had rallies in this city. The Communist Party had many rallies, the Lok Dal, the Peasants 'Rally, Congress-I itself a mammoth rally. At no time was anyone stopped. This time there was no rally of any kind but only the fear that the Akalis might try to disrupt the Asiad and just

I every, single Sikh was stopped, you realises the consequences of that kind of thing? People like me who are strongly opposed to the demands for Khalistan by certain sections are no\v facing an embarrassing position, we have to answer. You say there is no discrimination against the Sikhs; how do you answer this oarticular act of discrimination that took place for 15 days against thousands of people? If in future.—and God forbid—this Khalistan movement catches on, you know whose name will come in amon';;st the great founders? Not Jagjit Singh Chauhan, nor Ganga Singh Dhillon ,nor Jarnail Singh

Bhindranwala; It will be Bhajan Lai and his police that v/ill have to answer for the kind of discrimination- that was practised.

Mr. Deputy Chairman, Sir, I think it is time somebody responsible for the Government gave us some explanation why this was done and, if necessary, make an open apology to the entire Sikh community and give us an assurance that never again wUi such a discrimination take place.

the President's Address

That's all I have to say.

MR. DEPUTY CHAIRMAN; Mr. I Mohapatra.

SHRI SHYAM SUNDAR MOHAPATRA (Orissa): Mr. Deputy Chairman, Sir, While taking part in this discussion, I was confounded this morning I having come across a statement by a I few important Parliament Members belonging to the minority community

It really exercised my mind, I thought, am I really seeing the news-I paper correctly, bacause I am a person I who belives in secularism and democracy. I am a Hindu and a Brahmin. And I have gone to Arab countries more times than anybody else and I felt, what is this statement? This statement says that "serious not has been taken about the rising alienation and deseparation in the Muslim community." And it ends by saying "The frustration of the Muslim mas-see will find and "other means of expression". What is that 'other means of expressions' Sir, this country is not of the Hindus alone but of Muslims, Christians, Buddhists, Jains and everybody. This Country has the greatest tradition of secularism, of tolerance. Otherwise, India vifould not have been invaded by hordes ot invaders times without number luring the last ten centuries and yet this 1 country showed tolerance. This is not a country of aggressive militarism. We Indians know how to tolerate. Kow my friends could issue this statement?

(SHRIMATI) NAJMA HEPTU-(Maharashtra): Would LLA please name them?

SHRI SHYAM SUNDAR MOHAPATRA: 1 would not like. But, Well, my friend, Mx. Shahabuddin is one of them. And he comes from Foreign Service. And I am a person who loves foreign affairs. I was in Argentina re

the President's Address

[Shrl Shvam Sunder Mohapatra] cently. And there a few Diplomats said that they could not understand how Mr. Shahabuddin behaves like this because he comes from such a high tradition of Foreign Service. He cannot certainly indulge in such type of utterances to play to the gallery.

Sir, India has best relations with the Arab countries-\^with Iran, A'ith Iraq, with Saudi Arabia, with Egypt, with Sudan, with Oman, with Libya, with all the Muslim countries, India has such great traditions of f ratanity. And Pandit Jawaharlal Nehru and Mrs. Indira Gandhi are taken as the Champions of the secularism there. Aiid also Mr. Arafat of the PLO has spoken so eloquently about our country, about the progressive nolitical parties and our Prime Minister. So, what an impression today before the Nom-Aligned Conference the Muslim friends wiU gather about India that the Muslims are being butchered? Are we not seeing that Iran and Iraq, two Muslim countries are fighting between themselves and hundreds have been killed? I have gone to Iraq. I have seen how the Communists have been killed in Iraq. But that does not mean that the Muslims wiU rise in revolt against Muslims. No. It is always a part of history because history is such that it may unfold political upheavals of all hues and colour, there may be other upheavals and it may be anything. During the last 1,000 years, India has seen so many upheavals. But that does not mean that before the Non-Aligned meet when 97 countries and over 60 Heads of States are coming to this country that we will give this picture to the outside world and particularly to Muslim world that Muslims are not safe in India. I feel ashamed about it.

Sir, the President has devoted one-third of his Adress to the foreign affairs and I would like to deal with a few subject.

Sir, 95 countries are participating in the Conference. Unfortunately, we are not able to bring Kampuchea to the Conference. It was decided in the last Havana Conference that Kampuchea will not be invited. But let me

tell you, Sir, that India has placed a big tradition before the world by ac cepting, by recognising Kampuchea. Sir, I am a confirmed Socialist. But does it mean that two Communist Countries of world socialist move ment, Russia and China will play politics in Asia? Russia is supporting Kampuchea. China is supporting Pol. Pot. And our friend, Yogoslavia has that Prince said Norodom Sihanouk should be invited to the Non-Aligned Conference. Sir, this is really exercising our mind. China is our great friend. Russia is our great friend. We want to establish good relations with America. We want to have good relations with the United Kingdom because we are in the Commonwealth. We praised France also for their great tradition. But it is wu-fortunate that the Big powers do not want the Non-Aligned nations together and become a formidable force in the comity of nations. Sir, i was really delighted, I was overwhelmed seeing the statement of the President of the USSR, Mr. Andropov, who, the other day, praised the Non-Aligned Conference which is going to be held inder the leadership of India. And what Mr. Andropov says is really worth to be mentioned: "We are squarely Unswervingly on the side of those who still have to flght for freedom and the survival of the people, those who are forced to repulse or threatend with aggression." And, Mr. Andropov was speaking at Kremlin.

Sir, this is how Russia behaves Hinternational politics. Sir, look at the whole Arab world. It is an Anglo-American block. It is with Anglo-American block a cartel of seven sisters exploited the petroleum products of Iran, Iraq and the whole Arab world a:'id today they are playing politics and still more unfortunate. Sir, that the whole Muslim world is divided on narrow political commitments. Sir, on one side we have Col. Gaddfl and, on the other side. President Assad of Syria and on the third side, President, .Saddam Hussein of Iraq, they have no unity of purpose, and when President Arafat was leaving Lebanon in tears!, he told the Muslim world, what you

have you done? Had you given united iight against the imperialists today Yasser Arafat would not have had to leave Lebanon. This is what Arafat spoke and I am not speaking. Well, we support the Arab world. It is Mrs. Gandhi and the Indian National Congress and all the progressive parties who have a commitme.it towards the PLO for the homeland of the Arabs. Sir, see the tragedy of history. This West Bank was under Jordan till 1967. Yet they could not solve the problem. The very fact is that each country is bound by strings to some power block either to Russia or to United Kingdom or to the USA and that is why they cannot take a correct decision and today in this Non-Aligned Conference we have monarchs, we

^have military dictatorships, we have liberal dictatorships, we have Communists who are attending this Conference. It is conglomeration of many philosophies, many commitments many ideologies, but yet the Non-Aligned Conference is going to be a success. We have to make it a success because this is the only platform against the imparialist block. This is the only platform which supports the freedom movement in Arab world or Asia or in Latin America or anywhere. If we lose this platform, the voice of the people will be lost. Sir, the whole of Latin America is today clamouring to join this non-aligned world. The Latin American countries, be it Argentina, be it Bolivia, be it, Brazil say Equador, say Guatemala, say Trinadad, say Guyana, any country, they want to join the non-aligned 'nove-ment, for the basic fact that after this malignant war, the Falklands war, the Latin American countries, have felt that there is no protective umbrella of the USA: the USA and UK are the same because they belong to the imperialist block. Just like Diego Garcia. Falkland is also a point of focus for the global war. Now, if the once Panama Canal is closed, the Fa!^-

^ lands islands will be a strate?io point to go to Antartica.

What great love I found in Art'ea-tina for the Indian people. Sixty years

back in 1924. Shri Rabindra Nath Ta-gore had gone to Argentina, If India is known by anybody it is by Rabindra Nath Tagore who, in 1924, was for three months in Argentina, I saw a big castle donated for keeping memorials of Rabindra Nath Tagore. I saw five thousand square metres with all trees, and gardens and flowers named to preserve the memory of Rabindra Nath Tagore. In the castle I saw the pictures of Mahatma Gandhi, Jawa-harlal Nehru and Rabindra Nath Tagore. I found translations from Veda Vedanta to Shri Aurobindo in the El Salvador University of Argentina. But yet we do not look to South America for support. Somebody the whole of South America will be with India in the antiimperialist camp.

When last month President Reagon had gone to Latin American countries he did not find favour anywhere. Kven he did not find favour in a country like chile on Falkland issue which is so infamous for killing Allende because they have now come to realise that imperialist camp is the imperialist camp, whether it is a democratic Government or a republican Government, whether it is a liberal party or a conservative party. India has taken a stand to accept the sovereignty of Argentina over Falklands islands. With this one issue, with this one comit-ment of the Government of India and Mrs. Gandhi, India is tremendously popular in Argentina.

So. Sir. this Non-Aligned Conference is going to 1>e success in spite of its shortcomings, in spite of misgivings in the minds of many people who are going to attend this Non-Aligned Conference. It is going to be a success. It wiU be one more feather in the cap of the Govenment of India like A'-iad that it will bring us dividend in international

Sir, X am not going to speak more. I want to end my speech with saying that there could not be a better foreign policy than which is followed today— a policy which gives India a big projection in not only the non-aliped

Motion of thanks on

world but also in other spheres, whether it is American, the U.S.A., China, or whether it is any other country everybody looks to India with great inspiration, with respect and dignity and stature, and that is the image of India has projected under the leadership of Mrs. Indira Gandhi. Thank you.

MR. DEPUTY CHAIRMAN: Before I call the next speaker, I w'^uld like to request, or inform the hon. Memoers that tomorrow we had fixed some calling attention and just iiow I have received inforipation that the hon. Minister will not be available for that calling attention tomorrow. So at this late hour, I cannot fix any other subject for calling attention. So, may I request the hon. Members to continue the debate for one hour tomorrow after the Question Hour unto lunch....

SHRI SHRIDHAR WASUDEO DHA-BE (Maharashtra): It is a Private Members' Day.

MR. DEPUTY CHAIRMAN: No. we devote to Private Memrebs' business 2-1/2 hours; one hour we give to calling attention. So, if you agree, and because there are many speakers, we shaU continue this debate tomorrow also from 12 to 1; after Qaestion our, lor one hour we will have this debate, and tomorrow's calling attention will be taken up later on. Of course, I shall call only those Membeis who will be present, Shri S. P. Mitra.

SHRI SANKAR PRASAD MITRA (West Bengal): Mr. Deputy Chairman, the President's Address u'-turally covers a wide range of topics. I do not propose *to* go into all the topics except what the President has said in paragraph 17 of his Address relating to the danger of balkanisation of this country by forces of communalism, casteism,regionalism and other extremist forces.

- There was a debate on Assam for several days. I did not purposely par-

ticipate in that debate because 1 thought it was not use going into a post -mortem examination of whether the Congress-I the CPI and the CPM v/ere right or whether the BJP and the Janata party were right. The two endproducts are that a massacre has taken place. And there has been au election, but whether that election would .solve any problems, we do not know. 1 was happy, Sir, that the hon. Prime Minister intervened to the debate in the Lok Sabha and again opened the door to negotiation on the issue of foreigners. In participating in the iebate, this is what the Prime Minister has said. I will quote from the summary given to us: "Let us try to strengthen the spirit of unity and nationalism, 1 en not re- J ferring to any chauvinism; nd narrow-minded nationalism but one that v^ouid < keep us together, that could strengthen different communities, groups, sections of people who lived here and take us on an internationalism where we ;oul<i together solve the national as well as international problems." This is a very encouraging statement from the Prime Minister of this country. A time has come, in this dangerous context to take recourse to serious introspection as to whether we have done everything possible to ge.ierate a sense of national consciousness throughout the breadth of this country. length and Persuasions, negotiations, integration councils, mass propoganda or ust of force, are not enough, to my mind to grapple with the disaster that awaits us. We have to inculcate upon the impressionable minds of school-going children the evolution of Indian culture against the background of a synthesis of cultures a variety of cultures. Mr, Deputy Chairman, I have ; one through the curriculum, of stu':'ip.s i:i the United Kingdom, the United States of America, the USSR and China for secondary schools, aimed at tea-c'ning their respective national histories to develop a sense of attachement to the central or feredal authority created under their respective consti-? tutions. In our case, Sir, unfortunately, teaching of history is lackadaisical and varies from state to State.

Sir, about the Gujarat Vidyapeet'n, Mahatma Gandhi wrote in young India as early as on the 17th November, 1920, as follows. I quote:

Motion of thanks on

333

"The Vidyapeeth does not propose mearly to feed on or repeat the ancient cultures. It rather hopes to build a new culture based on the traditions of the past and enriched by the experience of later times. It stands for a synthesis of different cultures that have come to stay in India that have influenced Indian life and that in their turn have themselves been influenced by the spirit of the soil. The synthesis will naturally be of the swadeshi type whei-e each culture is assured its legitimate place."

This was the objective of the Gujarat Vidyapeeth. This was the objective of Eabindra Nath Tagore in founding the Visva Bharati at Santinaketan and he also wanted to associate this synthesis with Asiatic culture and world culture as well. This was also the purpose for which Shri Aurobindo wanted to have an international centre of education at Pondicherry. The Prime Minister has assured the Asamese people that their ethnic, traditional and cultural values would be protected and preserved. But at the same time, Sir, we have to remember that India has become free by sacrificing the interests of Bengal and tlis Punjab. Bengal and the Punjab were partitioned. In the western sector there was an exchange of population, but in the eastern sector there was a flow-one ^:way flow-into West Bengal, Tripura, Assam and other neighbouring States. The national leaders in 1947 gave an assurance to the refugees from East Pakistan that they would be given full rights of citizenship on the Indian soil. Their interests have also to be protected and preserved just as we have to protect and, preserve Assamese interests and culture. The Education Ministry, Sir, seems to be taking some steps, I do not know with what effect, as it appeared from the Home Minister's statement this morning. Now that education is in the Concurrent

List, I appeal to the Central Govern-ment to take appropriate steps to prescribe a correct, conspectus of a course of study in educational institutions to develop among students from their childhood a sense of emotional unity with their neighbours as well as with the rest of the country. The time has come, to my mind. Sir, when We must treat the roots to ensure a healthy foliage.

the PresUlent'i Address

There are three other powertui media which can be used for national integration-namely the film, the television and the All India Radio. Regarding the television and the All India Radio, I do not want to xuaka any comments because it would take a lot of time. But so far as the film industry is concerned, it appears to me that it is being used in this country for commercialised sex, violence, morbidity and pronography. A iJiost powerful media of mass communication is not being effectively used or sufHciea-tly used to generate national integration. I would give the names of three films-namely, Shodh, Chakra and Akrosh.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): they are Bengali films?

SHRI SANKAR PRASAD MITRA: They are Hindi Films. The hon. Minister concerned will kindly make enquiries and find out what kind of culture is being propagated through these films. The hon. Minister wiU correct me if I am wrong, my report is that these films have received governmental patronage and also governmental awards. They are films of indecent Ufe, based principally on sex and also commrcialised sex and violence. If these types of powerful media—like the film, the television and the All India Radio-are not used for the objective which the Prime Minister had set before the nation in the Lok Sabha on the 22nd of February, Sir. 1 would say the Government is falling in its duty. I do hope, Sir, that in the critical situation we are passing through, when the country is on the brink ol balkanisation, some active stepg would

[Shri Sankar Prasad Mitra]

be taken to generate national consciousness.

Thank you very much.

श्री विटठलराव माधवराव जाधव (महाराष्ट्र): माननीय उपसभापति महोदय, राष्ट्रपति ने अभिभाषण पर मेरे ज्येष्ठ मित्र श्री मौर्यं साहब ने जो प्रस्ताव रखा है मैं उसका समर्थन करना चाहता हूं। राष्ट्रपति जी ने ग्रपने देश में हमारे शासन के द्वारा जो प्रगति हो रही है उसके बारे में अच्छा प्रकाश डाला है और हमें श्रागे क्या करना है श्रीर श्राज तक हम ने क्या किया है, उसके बारे में एक दिशा स्पष्ट की है। उपाध्यक्ष महोदय राष्ट्रपति के ग्रभिभाषण पर कुछ नेताओं ने, कुछ पक्षों ने उसका बायकाट किया था, उसका बहिष्कार किया था। मुझे उस पर विलकुल ग्राश्चर्य नहीं हम्रा क्योंकि जब जब इस देश में कोई अच्छी चीज होती है और हमारा पक्ष, इमारा शासन इस देश के भ्रंदर जब कोई प्रगति की बात करता है तो उनको वह अच्छा नहीं लगता। जो पक्ष 30, 35 साल में कोई काम नहीं कर पाया इस देश के कंस्ट्रक्शन के बारे में, इस देश को ग्रागे बढ़ाने के बारे में जिनका कोई सहयोग नहीं रहा है, आज तक उन्होंने यही रवैया अपनाया है कि जो कुछ भी हम ने किया है इस देश में वह श्रच्छी चीज नहीं है। जैसे महाभारत में दर्योधन ने किया था कि जब श्री कृष्ण ने पूछा उससे कि इस माहील में तुम को क्या अच्छा लगता है तो उसने उत्तर दिया था कि हे भगवान, इस माहौल में हम को कुछ भी अच्छा नहीं लगता ग्रौर उस के बाद जब उन्होंने धर्मराज से पूछा कि तुम को क्या, अच्छा लगता है तो उन्होंने कहा कि मुझे सब कुछ ग्रच्छा लगता है। इसी तरह से जो काम करते हैं, जो जनता के सवालों को हल करते हैं उनको समझ में ग्राता है कि काम करने में कठिनाई कहां पर होती है और जिन लोगों ने इसका बहिष्कार किया.

ब यकाट किया वे उन कठिनाइयों को नहीं जानते हैं। जनता ने 1977 में जब उनको बड़े पैमाने पर चुन कर शासन करने के लिये भेजा तो उन्होंने उसका काम करने से भी जी चुराया, उसका बायकाट किया भ्रीर उसका नतीजा यह रहा कि 1980 में लोगों ने ही उनका बायकाट कर दिया और फिर हमारे पक्ष को, हमारे शासन को सत्ता में ले आये। ब्राज राष्ट्रपति के ग्रिभभाषण में हमने देखा कि इस देश में अच्छी तरक्की हो रही है और सब से बड़ी तरक्की की बात तो यह है कि ऐसी अंतरराष्ट्रीय परिस्थितियों में भी जब सारे संसार में इंफ्लेशन फैल रहा है हम ने अपने देश में उस इंफ्लेशन को राष्ट्रपति के अभिभाषण महत्वपूर्ण प्वाइंट्स हैं। पूरे भारत में जब बड़े पैमाने पर सुखा पड़ा, 48 मिलियन हेक्टर्स लैंड जब सुखे का शिकार बन गयी, 31.2 करोड लोग उससे ग्रफेक्टेड हए तो उन लोगों को सहायता देने के लिये हमारी सरकार श्रागे बढ़ी । सरकार ने 700 करोड़ रुपयों का प्रबंध उनके लिये किया । इस देश में गये 30, 35 साल में कभी सुखा पहता रहा है, कभी फ्लड़स ग्राते रहे हैं ग्रौर कभी दूसरी ग्रीर नैसर्गिक ग्रापत्तियां ग्राती रही हैं भ्रौर उन का सामना करने के लिये हमें बहुत बड़ा काम करना पड़ता है। भ्राज ही एक सदस्य महोदय ने सदन में बताया कि यह 700 करोड़ रूपया जो हम ड्रोट एफेक्टेंड श्रीर फ्लड एफैक्टेड लोगों के लिये खर्च कर रहे हैं धगर वह पैसा हम को उपलब्ध होता तो हम उसको प्रगति के अन्य कामों में लगा सकते थे ग्रीर जो दूसरे क्षेत्र हैं उनमें बहुत बड़े पैमाने पर तरक्की हो सकती थी। मिसाल के तौर पर, पावर जनरेशन हमारा 7.2 प्रतिशत बढ गया है। कोयले का उत्पादन 4.2 प्रतिशत बढ़ा है। सीमेंट का उत्पादन 10.2 प्रतिशत बढ़ा है। फर्टिलाइजर का उत्पादन 9.6 प्रतिमत बढ़ा है। रेलवे के फोटस 3.2

प्रतिशत बढ़े हैं। क्या यह प्रगति नहीं है? क्या हमारे शासन द्वारा इस देश में जो तरक्की हो रही है, जो परिवर्तन हो रहा है वह परि-वर्तन नहीं है ? आप अच्छी तरह से जानते हैं कि इस देश में आजादी मिलने के पहले हमारी ग्राबादी 32 या 35 करोड़ थी ग्रौर ग्राज वह 70 करोड़ हो चकी है। जब उनमें से 60 प्रतिशत लोग पावर्टी लाइन के ऊपर ग्रा गर्य हैं। ग्रगर 70 करोड़ की ग्रावादी में से 60 प्रतिशत लोगों का हिसाब किया जाए तो कितना हो सकता है ? मेरे ख्वाल से एप्रोक्सी-मेटली 40 करोड़ से ग्रधिक इस देश में दिखता की रेखा के ऊपर आते हैं। जब इस देश को ग्राबादी मिली थी उस वक्त दरिद्रता की रेखा, पावर्टी लाइन के नीचे कितने लीग थे ग्रीर उसके बाद कितना बड़ा परिवर्तन इस देश के ग्रंदर ग्राया, यह ग्राप जानते हैं। चाहे श्रीदयोगिक क्षेत्र हो, चाहे कृषि का क्षेत्र हो चाहे ग्रौर कोई साइंस ग्रौर टेक्नोलोजी का क्षेत्र हो हम बहुत बड़े पैमाने पर तरक्की कर रहे हैं। इस देश में कुछ पुंजीपति लोग अपने देश की सब सम्पत्ति दवा कर बैठे हए थे । गरीबों के पास वह सम्पत्ति नहीं जा रही थी। उस वक्त कांग्रेस पक्ष ने, हमारे शासन ने जो ठोस कदम उठाये उनमें बैंकों का राष्ट्रीयकरण है और वहत बड़ा भारी उदयोग पब्लिक सेक्टर में शुरू किये । जब ये उद्योग पब्लिक सेक्टर में शरु किये गये उसके बाद से ये पब्लिक सेक्टर ज्यादा प्रोफिट में चल रहे हैं । हम उनसे फायदा ले रहे हैं । 29 परसेंट उनका प्रोफिट बढ़ चुका है। किसी भी विषय पर जब हम आते हैं तो हम यह देखते हैं कि हमारे देश में बहत वड़े पैमाने पर तरक्की हो रही है । एक सवाल हमारे सामने जरूर है कि इस देश में जो 70 परसेंट किसान हैं, खेत मजदूर हैं, आप अच्छी तरह से जानते हैं कि मैं किसान का

प्रतिनिधि हुं ग्रीर मेरे दिल में हमेशा एक व्यथा है कि हमारे देश का जो बजट है उसका 70 परसेंट ग्रामवासियों पर खर्च होना बहुत जरूरी है। क्योंकि इस बजट का जो बड़ा हिस्सा जो 30 परसेंट लोगों पर खर्च होता है शहरों में रहने वालों पर खर्च होता है, मैं यह नहीं कहता कि गहरों में रहने वाले हमारे साथ नहीं हैं लेकिन शासन की सबसे ज्यादा किटीसाइज करने वाले. शासन को हमेशा दोष देने वाले ज्यादा पैमाने पर लोग महरों में रहते हैं और वे लोग ज्यादा पैसा लेते हैं, ज्यादा फेसिलिटी लेते हैं ग्रौर फिर भी इस तरक्की का जो बैलेंस है वह बराबर नहीं रहता । इसलिये मैं कहता हूं कि हमारे देश में इन्दिरा जो के नेतृत्व में बहुत बड़ा परिवर्तन हुआ है। सन् 73 के बाद 77 के चुनाव हए। उस किसानों की क्या समस्या थी जानते हैं । मैं एक किसान हं, चव्हाण साहब जानते हैं, हम दोनों एक जिले के हैं। हमारा दो एकड़ का गन्ना जलाया गया । जब गन्ना शुगर फेक्ट्ररी में ले गये तो 70 रुपये विक रहा था जब कास्ट ग्राफ कल्टीवेशन 100 रुपये के ऊपर जा रही थी। ऐसी इकोनोमी देश में चल रही थी। 80 में फिर चनाव हए ग्रौर हम पावर में ग्राए, हमारा प्रशासन बना तो हिन्दस्तान के ग्रंदर गन्ने के भाव बढ़े। ग्रभी भी मैं उसका पूरी तरह से समर्थन नहीं करता। मैं यह कह सकता हं कि भाव बढ़े हैं ग्रीर किसानों को ग्राधिक न्याय मिला है। हम इस तरफ और कदम बङ्ग रहे हैं। इस लिहाज से हम जब तरक्की करते हैं तो हमारे विपक्ष के लोगों के पेट में जोरो से दर्द होता है। वह खुद कहते हैं:

the Presidenfs Addresn

दिले नादान तुझे हुझा क्या है भाखिर इस दर्द की दता क्या है।

श्री विटठतराव माधवराव जाधवी इन्दिरा गांधी को दोष देते हैं, हमारे नेताओं को दोष देते हैं और कहते हैं कि इस देश में कितने दंगे हो रहे हैं। असम का मसला है, पंजाब का मसला है। यह सब मसलें कहां से पैदा हो रहे हैं? ये प्रश्न कहां से चल रहे हैं इस देश के ग्रंदर ? मैं विपक्ष के लोगों से पूछना चाहता हूं। असम में बहुत बड़ा आंदोलन दो साल से चल रहा है और इसमें हत्याएं भी हुई हैं उसका समर्थन में नहीं करता । मेरा पक्ष मेरी सरकार ने कभी नहीं किया । क्या आपने कभी ऐसा कहा । इतना सब होने के बावजद धाज ग्रसम में हमारी सरकार बड़े पैमाने इंदिरा गांधों के नेतरब में जीत कर आई है। क्या संब लोग जी वहां पर मतदाता हैं हमारें खिलाफ हैं ? मैंने पैपर में पढ़ा या कि बंगाल के कुछ लोग आ गये हैं उतको निकालना चाहते हैं । जो लोग 1961 से 1972 में मतदान में हिस्सा ले चके हैं, हिस्सा लिया है, वे अपने को पार्ट एण्ड पासील समझते हैं इस देश का और उनको हटाना इतनी सामान चीव नहीं है। इसोलिये मैं यह चाहता हं कि इन देश के शंदर जो परिवर्तन हो रहा है उनके बारे में इनके दिमांग में दर्व है, उन दर्व को हटाने की हम कोणिया करेंगे।

उरवभाषति यहोदय, हमारे देश में जो कई मनने वाले हैं, जैसे इन्टरनेशनन सिच्युएशन है।

हमारे सामने इन्टरनेशनल सिच्युएशन भो है और इंडियन झौलन में फारन मिलिटों को भी बात है। इन सारी चोजों को तरफ ध्यान देने की अरूरत § 1

चान जानते हैं कि हमारे देश में नवम एफियाई खेल हुए और हम खेलों के

लिये बहुत बोडे समय में सारे स्टेडिया तैयार कर लिये हैं। उससे प्रशंसा सारी द्विया में हुई है। इस से संसार में भारत को भान बढ़ी है। अब मार्च में नान-एलायन्ड कांफ्रेस हो रही है। अभी महापात जो ने बहुत अच्छी अंग्रेजी में सारो बातें कहीं हैं। इन चीजो से सारी दुनिया में हमारी इज्जत कितनी बढ़ी है, यह किसी से छिपा नहीं है। इस कांफ्रोंस में 95 राष्ट्र यानी लगभग सौ राष्ट्र हिस्सा ले रहे हैं । तटस्यता की मीति पंडित जवाहर लाल नेहरू ने हमारे देश में चलाई थी। और वही मीति अब द्विया में चल रही है। यह नान-एलायन्ड कांफोन्स उसी कारूप है।

श्री उपसमापति: अब आप समाप्त को जिये।

भी विटठलराव माधवराव जाधव: जैसा मैंने कहा इस कांफ्रेन्स में लगभग सी राष्ट्र भाग ले रहे हैं। हमारी प्रधान मंत्री श्रीमती इंदिरा गांधी ने इस सदन के अन्दर कहा था कि हम नहीं चाहते कि नान-एलायन्ड बांफ्रोन्स हमारे देख में हो, लेकिन द्विया के देशों के कहने पर हम इसको यहां पर कर रहे हैं। यह कांफ्रेन्स बगदाद में, ईराफ में, होने वाली बी । लेकित बहां पर जंग छिड़ गई तो नान-एलायन्ड कन्दीज ने कहा कि यह कांग्रेस हिन्दस्तान में होना चाहिए । मैं आपको यह बात भी कहता चाहता है कि एक दित मैं देत में जा रहा था तो भेरे साक पाकिस्तान का एक बहुत बढ़ा एडबोकेट भी वाबा कर रहा था। उन्होंने नहा कि हमारे लिये यह बड़ा बड़ा कोतुहल है, आश्वयं है कि पिछले 35 शालों में हमें मालम नहीं है कि धातावी बया चीज होती है। हिन्दुस्तान को देखने से पता चलता है कि प्राजादी क्या चीज है। यह चोज हमने प्राप्त की है। स्रोक्तमाही, हैमोक्रेसी हमारे देश की अहों में है।

It is rooted in our country, ग्रमी आन्ध्र ग्रीर कर्नाटक में चुनाव हुए। सन 1977 में भो च्याव। हम च्यावों से डरते नहीं हैं। हमारा लोकशाही में भरोसा है। इस देश को जो ट्रेडीशन है उसको हम कभी नहीं भूल सकते हैं। इतोलिये श्रीमतो इंदिरा गांधो के नेतस्व में हनात देश बहुत तरक्की कर रहा है। बहुल बडा परिवर्तन हमारे देश में हो रहा है। एक रिवोल्यूणन हो रहा है . . . (इपबधान) भाप सांखे खोल कर देखेंगें तो सापको सब कुछ पता चल जायेगा । सोवियत रूस या दूसरे देशों में जब आप जाते हैं तो ग्रावको पता चलता होगा कि वे लोग हमारी तरको को कितनी प्रशंसा करते हैं। लेकित जान लोगों को तरक्की दिखाई नहीं देती हैं। जिस तरह से बिल्ली दूध पीते समय आंखें बन्द कर लेती है उसी प्रकार से ग्राप लोग भी श्रपनी सांखें वंद कर लेते हैं।

इंदिरा जो के प्रति मैं क्या कहूं। ये एक बहुत बड़ो नेता हैं। वे हमारे देश को तरवकी के रास्ते में जे बा रहो हैं। मैं उनके संबंध में एक भेर कह बर अपना भाषण समाप्त करता हूं:—

खुद हो को किया बुलंद इतना, हर तकदीर से पहले, खुदा इंदिरा जो को खुद ही, पूछे बता कर तेरों रखा क्या है ?

श्री धर्म चन्द्र श्रक्षान्त (जम्म धौर नवमोर) : उपनमापित महोदय, समसे पहले मैं राष्ट्रपति जी को हिन्दी में भाषण देने के निय मुनारकवाद देता हूं। वहन देर के बाद, कई वर्षों के बाद, हिन्दों में राष्ट्रपति जो का अभिभाषण सुनने को मिला । इस अभिभाषण में राष्ट्रपति जो ने बहुत से नुक्ते उठाये हैं जिलमें महंगाई का भी एक नुक्ता है। उन्होंने कहा कि कई चोजों परकाबू पा लिया गया है, कुछ कीमतें घटी हैं र राहत दी गई है। पचास हजार फेयर प्राइस शोप्स, सस्ते अनाज की दुकामें खोली आ चुकी हैं।

परन्तु 70 करोड़ की आवादी में, जिसमें प्राधी जनसंख्या गरीबी की रेखा से नीचे हैं, ये 50 हजार दुकानें काफी नहीं हैं। इसके लिये कम से कम इ-लाख दुकानें चाहिए, तभी लोगों को कुछ राहत मिल सकती है।

इसके झलावा राष्ट्रपति जी ने विजली का जिक्त किया कि 7.2 प्रतिशत विजली का उत्पादन बढा है। परन्तु जैसा कि हमने इस शहर में देखा है ,दिल्ली महा-नगरी में, यहां भी कुछ ऐसी कालोनियां हैं जहां विजलो पूरी नहीं दी जा रही है छोटे छोटे नगरों और महरों में विवली की वडी बुरी हालत है। मेरे अपने शहर जम्म् में कई कई दिन बिजली बंद रहती है, बाई वाई घंटों बन्द रहती है/इसका कारण में समझता हैं। यह है कि दिल्लो के उत्पादन में जो तेजी होनी चाहिए वह नहीं है। हमारे यहां सलाल हाइडल प्रोजनट 1970 में शुरू किया गवा या। आज 13 वर्ष हो गये हैं, सनी तक उसका बाद्या काम भी समाप्त नहीं हुआ है। अब आणा की जा रही है 1985 में यह काम समाप्त होगा और और 150 मैगाबाट की क्षमता का यह प्रोजैयट होगा । यह ठीक है कि विजसी के मामले में तरकको हो रही है परस्त जितनी तेजी होनी चाहिए इस काम में उतनी नहीं है तानि जो मांग है विज्ञती की वह जरूरी से जरूरी पूरी ही सके ।

इसके अलावा पाष्ट्रपति जी में कुछ उप-लब्बियों का जिक किया है। इस में जो एजि-याई खेल इस वर्ष यहां हुए, इसके अलावा कवर टी॰ बी॰, दूरदर्शन पर रंगीन प्रसारण स्कृ हुआ, यह भी एक उपलब्धि श्रि धर्म चन्द्र प्रशान्ती

Mo:ion of thanks on

343

हई कि 20 रिलेटो वो मैन्टर सारे महा में कायम किये गये। जम्म में भी एक रिल स्टेशन कायम हुआ जिसका यह लाभ हुआ कि दूर-दूर के ग्रामीण लोगों को भो एशियाई खेलों को देखने का कामीका मिला। परन्तु एक अर्से से ऐसा देखा गंपा है कि पाकिस्तान का लाहीर टो॰ बी॰ स्टेशनके प्रसारण, दिल्ली से प्रवास्ति

उिपसमाध्स (श्री लाडली मोहन **निगम)** पीठासीन हुए]

होने वाले प्रसारणों को जाम कर रहा है। पाकिस्तान ने स्यालकोट जो कि जम्मू के नजदीक पड़ता है वहां पर उन्होंने एक ताकतवर टी वी रिले स्टेशन कायम किया है जो कि जम्मू रिले स्टेशन को दबा रहा है । स्विच दवाते हैं दिल्ली के प्रोग्राम के लिये परन्त् उसमें पाकिस्तान का प्रोग्राम ग्रा जाता है ग्रीर घंटों चलता रहता है । मेरा इस सम्बन्ध में निवेदन यह है खासकर मंत्री महोदय से कि जम्मू में एक ऐसा टी. वी. स्टेशन कायम किया जाय जो कि उससे ज्यादा स्ट्रांग हो ग्रीर पाकिस्तान के स्यालकोट स्टेशन से रिले होकर जो प्रोग्राम खामख्वाह जम्मू में ग्राते हैं वो बन्द हो सकें।

इसके अलावा राष्ट्रपति जी ने विदेश नीति का भी जिक्र किया है।

SHRI AMARPROSAD CHAKRA-ORTY (West Bengal): It is already 6 o'clock. We can continue tomorrow.

उपसमाध्यकः (श्री लाडली मोहन निगम) : 8 बजे तक बैठेगा । (Interruption) We will sit for two hours more.

श्री धर्म चन्द्र प्रशान्त : राष्ट्रपति जी ने विदेश नीति की चर्चा की । यह ठीक है नि विदेशों से हमारे संबंध सुधरे हैं । पाकिस्तान के साथ हमारे संबंध मुधरे हैं, बंगला देश से संबंध सुधरे हैं। मैं बार्डर का रहने वाला हुं। वहां जो ग्राये दिन घटनायें होती रहती थी वह नहीं हो रही हैं ग्राज वहां तनातनी नहीं है।

ग्रंत में मैं एक निवेदन करना चाहता हं कि सारे देश में बेरोजगारी बढ़ रही है । युवा पीढ़ी में इस बैरोजगारी की वजह से आक्रोश है । आये दिन युवकों की तरफ से जो दुर्घटनायें हो रही है उसका सबसे बड़ा यही कारण है कि बेरोजगारी वढ रही है। बेरोजगारी को हटाने के लिये कुछ सकिय और दृढ़ उपाय सोचने चाहिए और जो व्यावसायिक ट्रेनिंग है उस पर जोर होना चाहिए ताकि युवक नौकरी ढूंढने के वजाय अपना कारोबार शरु कर सकें । ग्रीर फिर उसके बाद जो हमारे राष्ट्रपति के ग्राभ-भाषण में जिक्र किया गया है कि राष्ट्र-विरोधी और पृथकतावादी तत्व जो हैं इनको दबाने के लिए कड़े कानून चाहियें ताकि इनसे देश की सुरक्षा के लिए जो भय प्रतीत होता है उस पर काब पाया जा सके । इतना कह कर में अपना भाषण समाप्त करता हूं।

एक माननीय सदस्य: अब तक बैठेंगे ?

उपसमाध्यक्ष (श्री लाडली मोहन निगम): ग्राठ बजे तक का हक्म है।

श्री समर प्रसाद चक्रवर्ती: डिप्टी चेयरमैन साहब बोल कर गये थे कि 6 बजे तक खरम हो जाएगा क्योंकि कल भी एक घंटा इसके लिए दिया जाएगा ।

345

उपसभाष्यक्ष (श्री लाडली मोहन निगम): डिप्टी चेयरमैन साहब ने तो बैठने के लिए कहा है क्योंकि 30-35 नाम अभी हैं। आप लोग अगर नहीं बोलना चाहते तो बात अलग हैं इसमें मुझे कोई आपत्ति नहीं है। (बाबधान) आप सुनिये। कल आपको एक चंटा मिलेगा, उसके बाद सोमवार को पांच बजे सदन उठ जाएगा अर्थात ढाई घंटे मिलेंगे। इसलिए सब लोग नहीं बोल सकेंगे। मुझे खुशी हैं, मुझे बैठने में क्या है।

श्री ग्रमर प्रसाद चत्तवर्ती: डिप्टी चेयरमैंन साहब ने ग्रनाउंस किया कि 6 बजे खत्म हो जाएगा । एक घंटा कल मिलेगा ग्रीर बाकी सोमवार को होगा ।

उपसमाध्यक्ष (श्री लाडली मोहन निगम): कल एक घंटा मिलेगा तो क्या सारे बोल लेंगे ग्राँर सोमवार का दिन बाकी रहेगा तो क्या सारे बोल लेंगे । ग्राप लोग नहीं बोलना चाहते तो मुझे कोई ग्रापत्ति नहीं । मैं तो इस वास्ते बैठने को तैयार हूं ग्रापके साथ ताकि ग्रापको बोलने का मौका मिल जाए ।

श्री श्रमर प्रसाद चक्रवर्ती: डिप्टी चेयरमैं श बोल कर गये हैं, एक मिनट में बात बदल जाए तो मुश्किल हो जाता है।

उपतमाध्यक्ष (श्री लाडली मोहन निगम) : हम को भी तो कुछ कह कर डिप्टी चेयरमैन गये हैं । (व्यवधान)

श्री ग्रश्विनी कुमार: 6 वर्णे तक के लिए तो हाउस में उन्होंने अनाऊंस किया है। (व्यवधान)

उप समाध्यक्ष (श्री लाडली मोहन निगम) : कल ग्राप लोग थे नहीं । विजनेस एडवाइजरी कमेटी ने अपना निर्णय किया था और कहा था कि 8 बजे तक रोज बैठेंगे और अगर जरुरत पड़ेगी तो 6 बजे के बाद भी बैठना पड़ेगो । मुझे कोई आपत्ति नहीं है, आप लोगों की सुविधा के लिए मुझे तो आखीर में बैठने का कारावास हो गया है ।

श्री असर प्रसाद चक्रवर्ती: चेयरमैन साहब ने हाउस में अनाऊंस किया और फिर बदल देते हैं।

उपसभाध्यक्ष (श्री लाडली मोहन नियम): कल बिजनेस एडवाइजरी कमेटी ने यह फैसला किया था कि रोज सदन 6 बजे तक बैठे और मैं आपसे इतना निवेदन करना चाहता हूं। यदि आप अपना अधिकार बोलने का छोड़ना चाहते हैं तो बड़ी खुशी की बात है आप सब लोग छोड़ दीजिये।

SHRI GHULAM RASOOL MATTO: Actually Shri Ramakrishnan when he was in the Chair, announced that the House would sit late. When the Deputy Chairman was in the Chair, he said that there was a Calling Attention Motion tomorrow and the Minister was not available, so they wanted one additional hour would be given to us. So I think Mr. Amarprosad Chakraborty was a little mistaken.

SHRI AMARPROSAD CHAKRA-BORTY: No, I am not mistaken.

SHRI GHULAM RASOOL MATTO: We have to sit late; we have one hour tomorrow and then on Monday, Let us not make it 8.

उपसभाध्यक्ष (श्री लाडली मोहल निगम): मुझे कोई ग्रापत्ति नहीं । ग्राप दो-दो मिनट बोल लें तो इसे जल्दी खत्म कर देंगे ।

SHRI GHULAM RASOOL MATTO: Mr. Vice-Chairman, while I rise to support the Motion of Thanks to the (Siin Ghulam flasooi Matte) President

moved by Mr. B.P. Maurya mi?:\itr $^{\wedge\prime}$ o'^-rvaSTsTo make with regard /to the Address made by the President. Before I $^{\wedge}$ ake dweU n one or two points that directory and the control of the control

Assam and the Punjab. This is a welcome trend which must continue *Thl* « a very happy statement.

thS the 'o'''\^\" I have to state $^?$ uit $^\wedge$ Ravi-Beas river dispute is $^\circ$ ought to be reopened in the negotia tions with the Akali n=i T $^\wedge$ 0"\^\ K:a<\hn< $^\bullet$ a $^\wedge$ -Jammu and Kashmir is one of the parties to fhi. dispute regarding aUocaJS of Jt

Chief Ministers of Haryana and Punhose tL At White The Chief Minis-to d to those talks whereas the Chief Minis-

In -. V """ ^"'^ Kashmir was not «a£e must not go in default.

Secondly;-the President mentioned in his Address that the turnover in public sector has increased by 2I per cent. In this connection i have to mention that a sum of Rs. 21,000 crores is invested by the Government of India in the public sector undertakings. The Jammu and Kashmir's share is Rs. 8 to 4 crores. This imbalance needs to be rectified. I would Tequest the Government that they must take this thing into account while selecting new sites for new industries. TopographicaUy Kashmir and Jammu have different geographical features. While in Jammu you can set up medium and heavy industries in Kashmir you can set up photographic units, chemical and electronic industries. This is also an issue about which people of Kashmir are greatly eoneemed.

In the President's Address he has said that the wholesale prices in .nld January were only 2.8 per cent higher than 12 months earlier. In this connection I want to mention that far five consecutive months right from June 1982 the prices were coming down in the wholesale market and the Finance Minister had made many statements to this effect in the monsoon session glorifying this as one ol the Government's achievements. If the wholesale price index has now gone up by 2.8 per gent that means we have gone back instead of moving forward. I would request the Government that they should fix a target that We will not allow any price escalation beyond that level and all measures should be taken to ensure that this is achieved. Conscientious efforts should be made in this direction. To engage statisticians to tabulate wholesale prices will not help. Conscientious efforts should be made ?.o that prices are stabilished.

The President has said that Rs. 700 crores have been earmarked for drought relief. This is a welcome .?tep. Jammu and Kashmir and Himachal Pradesh are very backward States. I would like to know from the Government what criterion has been fixed for releasing this amount to various States. I have got all the sympathies for Himachal Pradesh which is a sister State for Jammu and Pf.ashmir. But Himachal Pradesh has got Rs. 13 crores whereas a big State like West Bengal has got only Rs. 54 crores. How is the distribution done? I would like to know this from the Government. 1 would also like to request the Government that when distribution of this relief money is made, it should be done on equitable basis.

The President has said that power generation has Increased by 7-2 per cent. But one thing has not been stated in the Address.

One fundamental fact is that in th« ordinary normal course of events, there is a natural increase of fen per cent year to year. On the present basis, because the population is growing and the requirements also rise and other

things rise, the normal requirement is about ten to twelve per cent and if there is only an increase of 17.2 per cent, that does not even meet our normal requirement. I would, therefore, request the Government to give top priority to power generation. In this connection, I would like to say one thing. The Jammu and Kashmir Govvemment and also the Himachal Pradesh 'Government have submitted schemes for smaller hydro-electric projects for generafeon ot power. No new raw material is required for these BChemes because water is available. But money has to be made available to these States so that these projects can be completejj soon and power can be generated in a more rational way. f in a quicker way.

349

Then, Sir, the turnover in the public sector undertakings ^as increased by 21 per cent which is a good thing. But what about the profits? Ha^e the pro-fils also increased by some percentage? I am afraid, not. And, Sir, j would request the CJovernment to do one thing. While they see to it that the production in the public f\(^\ext{ector}\) increases, they must also see that the profits also increase, I say this because now a tendency has arisen in the public sec-tonr—I have seen it in many places 1[^] and I have heard the officers talking to each other-that turnover must go up. I have heard these officers talking to each other saying, "Well, show some increase in the sales, increase in the turnover, and your boss will be happy.". Sir, this is not the criterion and this should not be the criterion. The criterion is that alongwith an increase in the turnover, increase in profits also should ^ there. I say this because about forty to forty-two thousand crores of rupees of public Toaaey is being utilised in this sector.

Then Sii whatever has been earmarked for the Housing and Urban • Development Corporation is very infl-nitessimal because, according to this, 5,40,000 house sites have 'meen provided and, out ©i that, only 2,25,000 dwellings will be extended loan In a coun-

try like ours, to say that only 2,25,000 dwellings wiU get house loans is not encouraging and it is very infinitesi-m.al. The Government must pay fuU attention to this matter.

the President's Address

Then, Sir, I come to our educational policy. Our educational i>olicy needs to be reshaped. We are only turning out peons and clerks, or engineers and othei-s only. This is not good. Our education must be job-oriented. This is a very burning topic of the day and the present Government has not taken care of it and has dismissed it in one small sentence in this Address. It is a grave national issue. Similarly, the family planning efforts also should be strengthened because here again the prosperity of the country demends on this.

"^Ci^N, with regard to the situation in Punjab and Assam_____ Sir, I think the Minister is not looking at me and is not listening. (Interriiptions). I do not know who is taking down notes, who is taking note of what I am saying. I do not know whether the people in the galleries are taking notes.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KAKP NATH RAI): I am listening to your speech. Vou go on.

SHRI GHULAM RASOOL MATTO: Sir, with regard to the situation in Assam and Puniab, I would say that we must extend full support to the Government in restoring peace in both the regions. The talks with the Akalis should not be discontinued and they should again initiate and negotiale with them and efforts must be made to do something about this problem.

Sir, the President has said something about the communal riots. This was discussed here today also. I i would like to tell the Gtovernment that if they find some organisation to be indulging in communal activities, they should ban it. Why don't they ban ifi Why don't they have the courage to

(Srhi Ghulam Rasool Matto) ban on organisation which in uulges in communal and sectarian activities and which incites communal feelings? This needs to be taken note of by the Government.

Siv, we are all here praying for the success of the forthcoming non-aligned meet and our Israel policy has been very much commended by the Arabs. We must all wish a good success for this Conference.

Lastly, Sir, the President has not mentioned anything about special attention being paid to backward States like Jammu and Kashmir, Himachal Pradesh and others. I request that special funds must be earmarked, so that these States who have traditionally been very poor and backward may get additional allocation to fulfil the objectives they have set before them.

With these observations, I conclude.

THE VICE-CHAIRMAN (SHRI LADLI MOHAN NIGAM): Shri Ram Bhagat Paswan.

श्री राम भगत पासवान (बिहार) : उपाध्यक्ष महोदय, राष्ट्रपति जी के ग्राभि-भाषण पर सदन में मौर्य जी के द्वारा जो धन्यवाद का प्रस्ताव ग्राया है उस का मैं समर्थन करने के लिये खड़ा हग्रा हं । समर्थेन इस लिये नहीं कि मैं सत्ता दल का एक सदस्य हं, बल्कि इस लिये कि राष्ट्रपति जी के ग्रमिभाषण से देश को एक सही दिशा का निर्देशन मिलता है और उस के द्वारा हमें भी मार्गदर्शन मिलता है । राष्ट्रपति जी के अभिभाषण में मुख्यत: 25 मुद्दे हैं जिन को हम चार भागों में विभाजित कर सकते हैं । इस को अगर हम गौर से देखें तो हम को ग्राभास मिलेगा कि देश ग्राजादी के पहिले क्या या ग्रौर ग्राजादी के बाद कितनी प्रगति की है क्या हमारा लक्ष्य है और देश को खुशहाल वनाने के लिये आर्थिक दृष्टि से, सामाजिक दृष्टि से, साइंस भीर

टेक्नालाजिकली और उद्योग की दृष्टि से हम किस मंजिल पर जाना चाहते हैं, हमारा लक्ष्य क्या है और हम किस प्रकार से इस में सफलता प्राप्त कर सकते हैं ताकि देश की हालत अच्छी हो जाय ।

उपाध्यक्ष महोदय, हमारे देश में श्रीमती इन्दिरा गांघी के नेतृत्व में बहुत तेजी से प्रगति हुई है । कई जगहों पर हमारे जो लक्ष्य हैं उन की पूर्ति नहीं हुई हैं फिर भी हमारा बहुत तेजी से प्रयास हो रहा है और हम अपने लक्ष्यों की पूर्ति जल्दी ही करेंगे । हमारे देश में बहुत सी प्राकृतिक ग्रापदायें ग्रायी हैं। कभी बाढ़ आयी है, कभी सुखा पड़ा है ग्रौर साथ ही साथ विरोधी दल ने हम लोगों को कभी सहयोग नहीं दिया । समय समय पर उन के उपद्रव होते रहे हैं । इन कठिनाइयों के बावजुद भी हमारा देश आगे वढ़ रहा है और हर क्षेत्र में हम ने प्रगति की है । 1981-82 में कृषि में 5.5 प्रतिशत की बृद्धि हुई है, उद्योग में 4.5 प्रतिशत की बृद्धि हुई है, लघु उद्योग के क्षेत्र में 10 प्रतिशत की वृद्धि हुई है, हरिजन और ग्रादि-वासियों के लिये जो 85 करोड़ रुपये थे उन को बढ़ा कर 95 करोड़ रुपया कर दिया गया है । इस प्रकार हम देखते हैं कि जो गरीब और आदिवासी थे, जिन का समाज में कोई स्थान नहीं था, उन को ग्राज ग्रादर मिल रहा है, उन को थ्राज समाज में सामाजिक प्रतिष्ठा मिल रही है। कल माथुर साहब ने कहा था कि देश के अन्दर ला एण्ड आर्डर का डिटेरियोरेशन हुआ है और अनइंप्लायमेंट का प्रकृत है । मैं उदाहरण के साथ कहना चाहंगा कि अभी तक ला एण्ड ब्रार्डर का जो डिटैरियोरेशन हुआ है उस में किस का हाथ रहा है। हरिजनों पर जो अत्याचार हुए हैं, सांप्रदायिक

दंगे जो हुए हैं उन में किन का हाथ रहा है ? कारखानों में जो स्ट्राइक करवाये गये हैं उन में किन का हाथ रहा है। बिहार का जहां तक प्रश्न है वहां जमशेदपुर में दंगा हम्रा, बिहार गरीफ में दंगा हुआ और फुलवारी गरीफ में दंगा हुआ, उन के लिये सी बी आई की रिपोर्ट है कि वहां भार एस एस भीर जनता पार्टी के लोगों का उन दंगों में हाथ था । उन लोगों ने ही वहां पर उपद्रव करवाये हैं । इसी तरीके से हरिजनों पर जो अत्याचार हुए हैं---चाहे बेलछो का कांड हो या धौर कोई कांड हो---मानवता का इतिहास कभी ऐसा नहीं था कि जो मानव-मानव को जलाये । जिंदा हरिजनों को जलाया गया । यह सारे काम जनता पार्टी के राज में ही हुए हैं। 1977 में इनकी सरकार ग्राई । 1977 के बाद ग्राप्रैल 1978 में या जुन में बेलछी कांड होता है। चिता बना कर इन्होंने जिंदा ग्राद-मियों को झोंक दिया । इसी समय में धर्मपुरा का कांड होता है । इन्हीं के शासन काल में दाथ का कांड होता है, इन्हीं के शासन काल में पथडा का कांड होता है। दाथ में जो कांड होता है उसमें सीताराम पासवान को मारा गया । सभी में विरोधी दलों का हाथ रहा है। ऐसा मालुम पड़ता था कि दानव का राज आ गया क्योंकि जिंदा मानव को भक्षना शुरु कर दिया था, जिदा मानव को खाना शरु कर दिया था। फिर भी इन लोगों का दावा है कि इनके समय में कुछ नहीं हुआ। अभी भी जहां कहीं उपद्रव होता है इन्हीं लोगों का हाथ रहता है। जहां कहीं ला एंड प्रार्डर का डिटीरियोरेशन होता है उसमें इन्हीं का हाथ रहता है । ग्रसम का प्रश्न है, पंजाब का प्रश्न है हर में इन्हीं का हाथ है। ये लोग दावे के साथ संसद में कहते हैं कि ला एंड आर्डर

353

Motion of Ihanks on

का बहुत डिटीरियोरेशन हो रहा है। मैं सरकार से अपील करुंगा कि ऐसी सम्प्र-दाय, विघटनकारी और प्रतिक्रियाबादी शक्तियों को सख्ती से दबा देना चाहिये ताकि देश में ग्रमन-चैन कायम हो सके । इस समय जो विकास के प्रोग्राम हैं उसमें किसी प्रकार की बाधा उपस्थित न हो ।

the PrestJtnfs Address

20-सुत्री कार्यक्रम की चर्चा राष्ट्रपति महोदय ने की है। अभी तक का इनका यह इतिहास है कि जो भी कार्य हुए हैं उनका मखील उड़ाया गया है । देश के गरीबों के लिये, हरिजनों के लिये, आदि-वासियों के लिये जिनकी संख्या 95 प्रतिशत है, पांच प्रतिशत मैं छोड़ देता हं क्योंकि पांच परसेंट को रिप्रजेंट वही लोग करते हैं जिसमें पूंजीपति आते हैं, ब्लैंक मार्किटियर्स आते हैं, प्रोफिटियर्स आते हैं, होर्डर्स आते हैं । इनको विरोधी पार्टी की रिप्रेजेन्ट करती है उनको हम छोड़ देते हैं । 95 परसेंट जो गरीब लोग हैं, हरिजन लोग हैं, धादिवासी लोग हैं, पिछड़े लोग हैं, माइनोरिटी के लोग हैं, किसान हैं, मजदूर हैं उनके लिये यह 20 सूत्री कार्यंक्रम है। अभी तक श्रीमती इन्दिरा गांधी ने गरीबों को गरीबी की रेखा से ऊपर उठाने के लिये जो जो स्टेप उठाये हैं सभी में इन्होंने टांग ग्रडाई है । इन्होंने प्रिवीपर्स में साथ नहीं दिया, बैंक नेशनलाइजेशन का साथ नहीं दिया, जमींदारी उन्मलन में साथ नहीं दिया । सब का इन्होंने विरोध किया । 20 सूत्री कार्यंक्रम में समाज के सामने गरीबी उन्मूलन का जो प्रोग्राम है उसका भी यह मखील उड़ाते हैं। 20 सूत्री कार्यंक्रम के माध्यम से 23.3 परसेंट हैक्टेयर भूमि में सिचाई की व्यवस्था की गई है । इनके अन्दर 5 लाख 40 हजार गरीबों को मकान बनाकर श्राबंटित किया गया है। मजदूरों 355

[श्री राम भगत पासवान] को मिनिमम मजदूरी देने की व्यवस्था की गई है। गरीबों को, जो भूमिहीन हैं उनको जमीन दी जा रही है। लेकिन जहां-जहां गरीबों को जमीन दी गई है इन लोगों ने बेरहमी के साथ अपने शासन काल में इनको हटा दिया । इसके चलते-चलते हरिजनों की हत्या की 1 20 सूती कार्यक्रम को इनको पहले समझ लेना चाहिए, देख लेना चाहिये । 20 सूत्री कार्यक्रम के बारे में कहा गया है :

"All our efforts to invogorate national life will ultimately depend on our ability to maintain harmony aihongst various sections of our population. It is imperative to ensure that Harijans and tribals and minorities in general have the fullest protection. And when the 20-Point Programme was first announced in 1975) I had cautioned you not to expect miracles. Then, as now, there is only one magic which can remove poverty, and that is hard work helped by a clear sense of purpose and discipline. On a steep road, there is no time or place for pause. Our National Motto is 'Satyameva Jaygte.' Truth alone triumphs ..."

In our daily lives we should adopt w "Shrameva additional motto Javate" Dedication to truth and toil is the bedrock of our progress a^^d prosperty. Our economy is on the move. It is in our hands to maintain the improvement to lighten the burden of our millions. The programme is each for each one of you and for the nation which is oura to cherish and to build. I seek your wholehearted co-operation in making the programme a success.

इन लोगों को चाहिए कि यह जो हमारा 20 सुत्री कार्यक्रम है इसकी ग्रमल में लाने में सहयोग दें। वे भी जनता के प्रतिनिधि हैं। वे भी जनता से चनकर आए हैं . . . (व्यवधान) । मैं यह बात

विपक्ष के लोगों से कह रहा हं। लेकिन वेतो यहां पर दिखाई नहीं देरहे हैं। सब चले गये हैं ... (ब्यवधान)

श्री कल्पनाथ राय : श्रीमन सदन में विरोधी पक्ष के सदस्य मौजूद नहीं हैं। इससे श्राप अन्दाजा कर सकते है कि पार्लियामेन्टरी डेमोकेसी में इन लोगों की कितनी दिलचस्पी है ग्रीर इनके सामने देश की जनता का क्या मतलब है ?

श्री राम भगत पासवान : विपक्षी लोग ग्रपनी तरफ से ग्रनाप सनाप बोल जाते हैं ग्रीर फिर शर्म के मारे चले जाते हैं।

में यह कह रहा था कि 20 सुत्री कार्यंक्रम गरीबों के उद्धार का कार्यंक्रम है हरिजनों के लिए है, ग्रादिवासियों के लिए है। जो लोग गरीबी की रेखा से नीचे रहते है उनकी भलाई के लिए है, देश को खशहाल बनाने के लिए है । ग्राप इसका मखौल मत उड़ाइये । उपाध्याक्ष महोदय, मैं ज्यादा समय नहीं लेना चाहता हं . . . (व्यवधान) उधर कोई नहीं है।

श्रीमती इंदिरा गांधी के नेतत्व में भारत एक सबल राष्ट्र हो गया है स्रोर इससे भी ग्रधिक सबल राष्ट्र होने जा रहा है। विश्व में हमारे देश की प्रतिष्ठा बहत बढ़ी है। साइंस ग्रौर टेक्नोलोजी के क्षेत्र में हम बहत ग्रागे बढ़ रहे हैं इनके नेतृत्व में हम एक सबल राष्ट्र होते जा एहे । राष्ट्रपति जी ने कहा है कि टैक्नालाजी के क्षेत्र में हम ग्रात्म-निभंरता प्राप्त करने की दिशा में अपना कार्य जारी रखेंगे। हम मल विज्ञान के साय-साथ वायो टेक्नालोर्ज, इम्युनोलं जी, न्युक्लीयर साइंन्स और समुद्र इंजीनियरिंग जैसे नये क्षेत्रों की घोर ध्यान दे रहे है। दक्षिणी ध्रुव में अब हमारा दूसरा वैज्ञानिक अभियान चल रहा है जिसमें महत्वपूर्ण प्रयोग किये जा रहे है। इस तरीकें से हम विज्ञान के क्षेत्र में बहुत धार्गे बढ़ रहे हैं।

श्रीमन हमारे देश में एशियाई खेल हए । इससे हमारे सांस्कृतिक और दूसरे संबंध विक्व में मधुर हुए हैं। विरोधी सदस्य जब बोल रहे थे तो कह रहे थे कि इसमें बहुत खर्च किया गया। उनको इस बात का पता नहीं है कि इससे हमारे देश की प्रतिष्ठा दसरे देशों में कितनी बढ़ी है और हमारे सांस्कृतिक और राजनैतिक संबंध कितने मधुर हुए हैं। दिल्ली शहर में कितने ही स्टेडिया बनाये गये, सड़कें बनाई गई और श्रोवर-क्रिज बनाएं गये । इससे दिल्ली शहर का विकास हुआ है। अगले महीने हमारे देश में दिल्ली में निर्गृट सम्मेलन हो रहा है। इससे दुनिया में तनाव कम होगा और दुनिया में मानवता का कल्याण होंगा। इस निर्गृट सम्मेलन का ध्यान दुनियां में तनाव कमं करने की तरफ जाएगा जिससे संसार में अपन कायम हो सकेगा।

यह दिल्ली शहर में होने जा रहा है। इससे हिन्द्रसान की प्रतिष्ठा बढेगी । चनसमाध्यक्ष महोदय, श्रोमती इंदिरा गांधी उस खानदान से ब्राती है जिसने तन मन-धन से देश को सेवा की है और दिश के लिये अपना सब स्वाह कर दिया । देश के कोटि कोटि सर्वहारा उनके नेत्त्व में आगे बढ़ रहे हैं, उनके निये रोजगार की **ब्यवस्था** की गई है । इंदिरा गांधीं के नेतस्य में भारत की जनता की विश्वास है। विरोधो पार्टियाँ का जो खेता रहा है उसको देश के सारे लोग सनझ गये हैं । आदमों वही हैं लेकित समय समय पर गठबंबन करते हैं और वही द्यादमी नई-नई पाठियों का गठन करते हैं और जनता के सामने प्राते हैं। वे हतारे काम में ग्रहंगा लगाते हैं। मैं उनते अपील करना चाहता हूं हि, देख् के प्रति अपको अदा होनी चाहिए। अन्याग होंना चाहिए, देश के कोटि कोटि जनता के प्रति आदर की भावना होनी

चाहिए। ग्राप देश की जनता की मलाई के लियें जो हमारे कार्यक्रम हैं उसमें सहयोग दें, ग्राप उनका विरोधन करें। आपने हमारे सब कार्यों का विरोध किया है, राष्ट्रपति जो के ग्रमिभाषण का भी विरोध तिया है। ग्रापको ग्रन्छाई से नफरत है ? मैं पूछना चाहता हं कि ग्रापको देश के उत्यान के प्रति क्यों नफरत है ? मैं विरोधी पार्टियों से अपील करता हूं कि जो हमारे प्रोग्राम हैं, जो श्रीमतो इंदिरा गांधी के प्रोग्राम हैं उसमें त्राप साथ दें ताकि देश खुशहाली की ग्रोर बढे और देश के जो गरीब और बेरोजगार हैं उन लोगां को रोजो-रोटी मिले । इस निये हमारा जो प्रोग्राम है उसमें आप हमारा साथ दें । अंत में ...

उपसभाष्यक (श्री लाडली मोहन निगम): अप बहुत बोल चके । दूसरों का समय न लें।

श्रीराम मगतपासवानः श्रंत में मैं भापका स्रामार प्रकट करते हुए राष्ट्रपति के अभिभाषण का तहै दिल से समर्थन करता हूं।

डा रह प्रताप सिंह (उत्तर प्रदेश) : श्रीदरणीय उपसमाध्यक्ष जो श्रीवका में हृदय से आभारो हैं जो आपने मुझ को राष्ट्रपति जो के अभिभाषण पर अपने विवार प्रकट करने का अवसर प्रदान किया है । मैं अपने दल के सम्मानित सदस्य श्रो मोर्य जो द्वारा प्रस्तुत तथा सम्मातिता सदस्या श्रीमतो स्नात्व द्वारा अनमोदित धन्यवाद प्रस्ताव का समुग्रीन करते के लिये खड़ा हुआ हैं। 🦠

मात्यवर, विश्व-के किसो भो-राख्य के. लिये सर्वाधिक महत्वपूर्ण बात है उस राष्ट्र को स्वतंत्रता । एक स्वतंत्र राष्ट्र के लिये अपनी स्वतंत्रता और सुरक्षा की समस्या तब अधिक गंभोर हो **डा** • रद्र प्रताप सिंह]

359

जाती है जब कि कोई पड़ोसी देश अनेक बार या एक बार उस पर आक्रमण कर बना हों ग्रयवा भविष्य में ग्राक्रमण की आशंका हो अथवा ऐसी परिस्थितियोंयां विद्यमान हों । माननीय सदन इस बात से सहमत होगा कि भारत पर पाकिस्तान ने धनेक बार आक्रमण किये हैं और वह जिस प्रकार निरंतर जिस स्तर पर जिस गति के साथ व्यृह रचना कर रहा है उसे भारत के लिये चिंता और ग्राशंका होता स्वामाविक है। चीन ने भी एशियाड के समय में ग्ररूणाचल के न त्य प्रसंग में जो प्रतिक्रिया व्यक्त की थी वह भी ग्रस्थंत गम्भीर है। प्रसन्नता की बात है कि भारत की संस्कृति, उसकी परम्परा के अनुरूप भाग्त को प्रधान मंत्रो बादरणीय श्रीमती इंदिरा गांधी तथा सरकार दोनों राष्ट्रों के साथ मैतो पूर्ण संबंध स्थापित करने के लिये सदैव प्रयत्नशील रहे हैं । फिर भी वर्तमान परि-स्थितियों को देखते हुए भारत की किसी भी समय धाक्रमण के विरूद धपनी सुरक्षा हेत् समर्थ रहना चाहिए । मेरा विश्वास है कि भारत श्राक्रमण से अपनी सुरक्षा करने में पूर्णतया समर्थ है। मेरा अन्तरोध है कि सरकार को सैनिकों की ब्रोर विशेष रूप से व्यान देना चाहिए ।

साथ ही प्रत्येश नागरिक को प्रमिवायँ शिक्षा प्रदान की जाये जिससे कि भारत एक महान शक्तिशाली राष्ट्र बन सके। श्रीमन्, राष्ट्र की स्वतंत्रता की सुरक्षा हेतु जिस प्रभार से सोमा की सुरक्षा भत्यंत भावस्थक है उसी प्रकार राष्ट्र प्रवण्डता के लिये मान्तरिक सुरक्षा भी मस्तृत्पूर्णं है । यह अत्यंत जिन्ता का विषय है कि देश में जातिवाद, भाषावाद, साम्प्रदायिकता, प्रान्तोयता तथा क्षेत्रीयता की भावना बड़े रही है। इस प्रकार की

भावना से प्रेरित व्यक्ति तथा शक्तियाँ देश में घुणा भेद तथा हिंसा का धाता-वरण उत्पन्न कर रही है जो प्रस्यंत घातक है। प्रसन्नता की बात है कि सरकार साम्द्रादायिक तथा हिंसा उत्पन्न करने वाली शक्तियों को नियंत्रण में लाने लिए कृत-संकल्प है और कार्यरत है। मेरा धनरोध है कि जिस प्रकार से राष्ट्रद्रोही काये करने वाले ज्यक्तियों की शक्तियों को दढता और कठोरता के साथ निर्ममता-पूर्वक दमन किया जाये और इस प्रकार का कठोर दंड दिया जाना चाहिए कि जिससे कि इस प्रकार के कुचक करने वाले व्यक्तियां भीर मक्तियों को उससे शिक्षा प्राप्त की हो सके । इस तरह से भविष्य में कोई भी राष्ट्र-द्रोह करने बा साहस ही न कर सके वरन कल्पना भी न कर सके । माननीय सदन इस बात से सहमत होगा कि धर्म, भाषा, श्रीर प्रांत से देश बहुत बड़ा है। सरकार इर मल्य पर, सरकार को ग्रान्तरिक स्रका स्थापित करनी चाहिए जिससे कि भारत की स्वंतंत्रता, अखण्डता और प्रमुसता की रक्षा हो सके । श्रीमन्, सम्मानित सदन इस बात से सहमत है कि किसी भी राष्ट्र की भाषिक उन्नति निम्न बातों पर निर्भर होती है :---

- (1) उत्पादन में बृद्धि हो, (2) उत्पादन व्यय में न्यनता लाई जाये ;
- (3) मुल्यों पर नियंत्रण बना रहे ,
- (4) सार्वजनिक वितरण प्रणाली में विस्तार किया जाना चाहिए धीर (5) विकास की गति को बनायें रखा जाये तथा उत्पादक को उत्पादन का उचित मुल्य प्राप्त हो सके।

प्राकृतिक भापदायों भीर संसार के धार्यिक संकट का भारत की धर्व-व्यवस्था पर प्रभाव पड़ना स्वाभाविक है। इन म्रत्यंत गंभीर परिस्थितियों में विश्व सा सर्वश्रेष्ठ प्रधान मंत्री श्रीमती इंदिरा गांधी के नेतृत्व में भाषिक मोचें पर सफलता

f

प्राप्त हुई है। भीर भारत समृद्धि की श्रोर निरन्तर भ्रग्रसर हो रहा है। मेरा भन्रोध है कि देश में समाजिक और भार्थिक विवमतामी को समाप्त करने के लिये धनी और निर्धन की खाई को पाटने के लिमे देश में जो न बराबरी है उसकी बास्य करने के लिये कान्तिकारी श्राधिक भदम उठाये जायें। जिस प्रकार से म-स्वामियों से उनकी धरती छीन कर भूमि-हीनों में वितरित कर देने का महान कार्य किया गया है उसी प्रकार में सरकार से भनुरोध करंगा कि देश के जो धनी व्यक्ति हैं उनके धंद्वों और उनके घन को छीन कर निर्धन व्यक्तियों में ग्रौर वेकार नव-बुबकों में बितरित करने का पूनीत कार्य करना चाहिये। श्रीयन्, किसी भी सर-कार का यह कर्तंच्य है कि राष्ट्र के समस्त नागरिकों को उन्नति करने का अवसर प्रदान करे परन्तु यह भी बावश्यक है कि जो दलित हैं, होबित है, जो सर्वहारा है उसका विशेष ध्यान दिया भाना चाहिये। साथ ही प्राधिक द्विट से पिछड़े हुए वर्ग के खोगों की सामाजिक घोर शार्विक उम्मति की मोर विशेष व्यान दिया जाना चाहिये । यह प्रसन्नता की बात है कि हमारी जनप्रिय नेता प्रधान-मंत्री श्रीमती इंदिरा गांधी को अनुसूचित बातियों, ग्रनुस्चित जनजातियों तथा भाविक दृष्टि से पिछड़े हुए कमजोर वर्गी की फ्रोर उनका विशेष ध्यान है उनके द्वारा घोषित बीस सुती कार्यकम के द्वारा निर्धेय तथा दुवेल वर्गे की भलाई की झोर विशेष ध्यान दिया गया है। **प्रावश्यकता इस बात की है कि गभी** तक उनके कल्याण के लिये जो भी नियम बनाए गये हैं जो कार्यक्रम बनाये गये है उनका पूरा लाभ उनको मिल सके, इसके लिये हमें उपाय खोजना होगा ।

प्रनुसुचित जातियों श्रीर धनुसूचित जनजातियों की भांति महिलाशों की

भी समस्याओं की बोर ध्यान दिया जाना / ग्रनिवार्य है । भाग्यपर मैं समझता हूं कि जब से इस सुष्टि की रचना हुई है तब से आच तन महिलाओं का जितना शोवण हुया है उसे सन्दों में नहीं व्यक्त किया जा सकता है। कभी घेसती के रूप में जलायी गयी, कमी जीहर की ज्याला के रूप में जलायी वयीं, कभी स्टोव से कभी स्प्रिट से जलायी जाती हैं। यह मान्यबर, मानव के लिये कंत्रक है। में घासा करता हुं कि इस खोगों को इस बात के लिये प्रयास सरवा चाहिये। सभी दलों को लेकर इस दिशा में बवास करना चाहिये कि समारी जो माखाएं हैं, बहुने है बेटियां हैं उनके बील की रक्षा हो सके, वे समाज में सम्मानपूर्व जीवन बिता सर्वे भौर इसके लिये सबसे महत्वपूर्ण बात यह है कि जब तक हम महिलाओं को भार्षिक स्वतंत्रता नहीं प्रवाद करते हैं तब तक कोई भी बात सोचना केवल करणना होषी ।

इसके साथ ही मैं प्रनुरोध करना चाहुंगा कि देश में शिक्षित बेरोजवारों की संख्या में निरंतर वृद्धि होती जा रही है भौर यह किसी भी राष्ट्र के लिये भातक है, भागंत पिन्ता का विषय है; पर्योक्ति भाज का को नवयुवस है वह राष्ट्र सा भावी क्षेत्रार है । उसकी भीर विशेष रूप से ध्यान देना होगा। तो इस बात के लिबे हमें बोजबा बनानी चाहिये **जि. किस प्रकार के देश** के जो बेकार शीजवान हैं उन सबकों रोटी मिल सके, रोजी मिल सके और इस प्रकार की शिक्षा प्रणाखी देश में सागृ की जाय कि जिससे कि भविष्य में बैकार नौजवान न पैदा हों भीर इसके लिये जैसा कि भागी इस सम्मानित सदन के कुछ सम्मानित सदस्यों ने सुनाय दिया है कि व्यावसायिक शिक्षा की भोर ध्यान दिया जाना आद-श्यक है।

श्री डा० छद्र प्रताप सिंह श्रीमन, हमारी एक सबसे गंभीर समस्या दानव की भांति बढता हुई जन-संख्या की समस्या है ते मैं समझता ह यह समस्या केवल भारत की समस्या नहीं है, विश्व के लगभग समस्त देशों की **यह** समस्या है। इस समस्या का हमें िनराकरण करना होगा। मैंने विगत वर्ष ्भें भी इस सम्मानित सदन में बोलते अप यह कहा था कि इस बात के लिये राष्ट्र के जितने भी राजनीतिक दल हैं, सब लोगों को ध्रपने राजनीतिक महों को ...**छो**ड कर राजनीतिक उद्देश्यों से -अपर डठकर, एक होकर इस दिशा में प्रयोस करना होगा। इस बात का प्रयास करना होगा जिससे कि देश के ग्रन्दर परिवार नियोजन के लिये एक अनुकल बातावरण बन सके और इसके लिये जनप्रतिनिधियों को, श्रधिकारियों को, कर्मचारियों को, **मध्यापक वर्ग को, सब लोगों को मिल** बुल कर काम करना चाहिए। हमें स्वयं उदाहरण उपस्थित करना चाहिये कि जिससे कि दूसरे लोगों के लिये जनता के लिये मार्गदर्शन उससे हो सके । इसके लिये मैं यह भी कहना चाहता हूं कि यह तभी संभव होगा जब इस परिवार नियोजन के कार्यक्रम को एक जन-धान्दोलन का स्वरुप प्रदान किया जाय। जहां तक मेरा व्यक्तिगत विचार है, श्रीमन, मैं तो इस विचार का हं कि भव भारतवर्ष में ऐसी परिस्थितियां उत्पन्न हो चुकी हैं कि जिसमें कि यह आवश्यक है कि किसी भी परिवार में जब दो बच्चे उत्पन्न हो जायं तो उसके पश्चात परिवार नियोजन को हमें अनिवाय करना होगा। क्योंकि हमारी व्यक्तिगत ग्राकांक्षाग्रों से राष्ट्रबहत बडा है। यह मेरा व्यक्तिगत विचार है कि हमें इस दिशा में भी विचार करता होगा।

श्रीमान, मैं इस सम्मानित सदन का ग्रधिक समय नहीं लेना चाइता। सम्मानित सदन इस बात से सहमत होगा कि प्रधान मंत्री जी के विदेशों के दौरे से विश्व समुदाय के साथ हमारे संबंध मध्र हुए हैं। जिन देशों के साथ में हमारे संबंध पहले से मधर थे वे और अधिक प्रगाढ हए हैं, जिन देशों के साथ हमारे संबंध मधर नहीं थे वे भी मध्रता की ग्रोर बढ़े है। जिन देशों के साथ हमारे संबंध अच्छे नहीं थे उसमें भी अच्छे होने की दिशा में प्रयास हो रहा है। साथ अभी भारत की धरती पर जो एशियाड का आयोजन हमा उससे भी भारत का सम्मान ग्रांत-राष्ट्रीय जगत में वहत ऊंचा हम्रा है। में उसके लिए प्रधान मंत्री जी को और एसियाड के ग्रायोजन को सफल बनाने में म्रादरणीय राजीव गांधी जी जो संसद सदस्य हैं श्रौर जो हमारी अखिल भारतीय राष्ट्रीय कांग्रेंस के महामंत्री भी हैं, जो उन्होंने भूमिका ग्रदा की हैं. उसकी जितनी सराहना की जाए, वह कम है। उससे हमारे ग्रादरणीय राजाव गांधी जी के कुशल नेतृत्व का परिचय मिलता है। साथ ही साथ में यह भी कहना चाहता हं कि हमारी विश्व की सर्वश्रेष्ठ प्रधान मंत्री श्रीमती इंदिरा गांधी के नेतत्व में भारतवर्ष एक भ्रात्म-निर्भेर भौर स्वाभिमानी राष्ट्र के रूप में विकास कर रहा है।

श्रीमन्, श्रंत में में श्रापकी श्रनुमति से हिन्दी की एक ख्वाई पढ कर ग्रंपनी बात को समाप्त कर्गा।

> "घुणा बढ़ रही है, ग्रमा चड़ रही है, मनुज को जिलामो, दनुज को मिटामो, दिये से मिटेगा न मन का मंधेरा, धरा को उठायों, गगन को झुबायों।"

राष्ट्रपति जी ने ग्रपना ग्राभिभाषण हिन्दी में दिया । उसके लिए मैं उन्हें विशोष रूप से धन्यवाद देते हुए, मैं श्री मौर्य जी द्वारा प्रस्तुत धन्यवाद के प्रस्ताव का हृदय से समर्थन करता हूं भीर भाषने मुझे इतना अधिक समय अपने विचारों को प्रकट करने के लिए दिया, इसके लिए में आपके प्रति भी हृदय से आभार प्रकट करता हूं।

श्री ग्रश्विनी कुमार : माननीय उप-सभाष्यंक्ष महोदय, राष्ट्रपति महोदय ने **देश के बारे** में बहुत कुछ कहा, परंतु सुरक्षा की दृष्टि से एक ग्राधी लाईन में ही सारा काम खत्म कर दिया।

मेरे माननीय मिल रुद्र प्रताप सिंह ने देश की सुरक्षा के बारे में ग्रब कुछ बातें कहीं । उन्होंने पाकिस्तान से लगी सीमा की बात कही और उन्होंने चीन की भी चर्चा की मैं सदन का ध्यान पूर्वी पाकिस्तान की सीमा की भ्रोर खींचना बाहता हं, जिधर सुरक्षा आज है, यह कहना ग्रसम्भव है । वह सीमा हमारी पूर्णतया असुरक्षित है । आज भी पैतीस साल के बाद भी कहां बंगला देश बत्म होता है, कहां भारत प्रारम्भ होता है, इसकी कोई विधिवत व्यवस्था नहीं है। एक इंच भी नो मैंस लैण्ड की चीज नहीं है । इसलिए तस्करी तथा घुसपैठ के लिए पर्याप्त सुविधा है भौर भाज को समस्याएं उधर हो रही हैं, उसको एक प्रकार से पापुलेशन अग्रैशन, जन-समृह **आक्रमण बंगला देश से भारत पर** हो रहा है जिसके लक्षण ग्रसम की चर्चा तो मैं बाद में करुंगा-बिहार में लक्षण दिखाई बेने लग गये हैं, बंगाल में दिखाई देने लग गये हैं भीर अभी मेरे मित्र बता रहे थे कि नैनीताल के पास खतिमा भीर भाजपुर के बीच में बहुत बड़ी संख्या में लोग धाकर तुरंत बसे हैं।

बिहार के बारे में कुछ म्रांकड़े में ग्रापके सामने म प्रस्तुत करना चाहुता हुं सारे देश की जनसंख्या बढ रही

बिहार की सम्पूर्ण जनसंख्या 1971 से 1981 के बीच 23.9 ग्रंग बढ़ी है, परंतु जो हिस्सा बंगला देश के बिलकुल निकट है, वहां के प्रखंडण: ग्रांकड़े मेरे सामने. हैं, मैं उनके अनुसार बता सकता ह कि किशनगंज में 30.02 बढ़ी है, कुर्सी कांटा की, 30.84 बढ़ी है जबकि सम्पूर्ण बिहार की ब्लाक की वृद्धि दर 23.9 है। यह जो 13 प्रतिशत और 7 प्रतिशत ग्रधिक है, स्वाभाविक इससे लगता है कि यह स्वाभाविक ग्रोथ नहीं है। यह बाहर से ग्राकर लोग बना रहे हैं । इतना ही नहीं, अगर वे लोग कहते हैं कि यह जनसंख्या सब लोगों की बढ़ी है, तो उस जनसंख्या का विभाजन धर्म के मानने वालों के ग्राधार पर भी मेरे पास है। किशनगंज के श्रंदर जो मुसल-मान धर्मावलंबी हैं उन की संख्या बढ़ी है 64.5 प्रतिशत और कुर्साकांटा में 44.7 प्रतिशत बढ़ी है । यह आंकड़े बतला रहे हैं कि बिहार में भी बड़े पमाने पर घुसपैठ हो रही है भीर यह घसपैठ द्यांकड़ों के द्याधार पर मैं ने केवल दो प्रखुडों की रखी है। राजमहल में और संथाल परगना में हों रही है, छोटा नागपुर में हो रही हैं। इस भ्रोर सरकार को ध्यान देना चाहिए नहीं तो एक विचित्र स्यित उत्पन्न होगी कि जो भ्राज भ्रासाम की स्थिति हुई है वही और स्थानों पर हाल होगा । श्रासाम में पार्टिशन के बाद लोग भारी संख्या में झाने बारम्भ हो गये थे और वह चीज ग्राज तक चली ग्रा रही है । ग्रभी 24 नवम्बर को हमारे गृह मंती घीर सुरक्षा मंती वहां गये । उन्होंने घोषणा की कि सीमा पर सुरक्षा हो रही है भौर कोई आ नहीं सकता है । आने की कोई स्विधा नहीं हैं। परन्तु 5 दिन के बाद उस पुरक्षा के स्थान पर गया था, उसी सीमा के स्थान पर गया था। यहां के गृह मंत्रालय को लिख कर गया था और श्री प्रश्विनी कुमार

ग्रासाम के चीफ सेकेटरी को लिख कर गया का कि दो संसव सदस्य जा रहे हैं। मैं और हमारे मिल जा रहे हैं उनके लिये ग्राप सुरक्षा की व्यवस्था कीजिए। इस प्रकार की सुचना उन को दी थी। दर्भाग्य से हम ने लिखा था कि हम लोग 29 नवम्बर को जायेंगे लेकिन वहां पर इस प्रकार की सचना गयी कि 30 नवम्बर को जायोंगे। शाम को तीन बजे के लगभग हम लोग वहां पहुंचे । गांव में गये । सीमा पार की है, लेकिन कुछ पता नहीं चला कि कहां बंगला देश ग्रारम्भ हो गया और कहां भारत की सीमा समान्त हो गमी । जब दिन दहाड़े बाहर के लोग इस तरह से ग्रा जा सकते है तो सीमा पार करने का जिसका इरावा हो उस को क्या एकाषट है। मेरे मित्र जसवंत सिंह जी थे । उन्होंने महा कि हम तो बंगला देश में आ गये तो क्या करें। उन्होंने एक सिगरेट पी और फिर वे वापस धा गये । जब हम दिन दहाड़े वहां इस प्रकार से जा सकते हैं तो उन लोगों को यहां प्राने में क्या क्कावट है । बंगला देश में एक परिस्थिति है वहां की आर्थिक स्विति को और जनसंख्या को ले कर । बहां की आर्थिक स्थिति बहुत खराब है और जनसंख्या का घनत्व बहुत ज्यावा है, भारत से बहुत ज्यादा है । इसलिए आस वास जहां खाली जमीन मिलती जा रही है बहु लाखों की तावाद में लोग मा रहे हैं। क्या भारत सरकार इसके लिये कुछ सुरक्षा की व्यवस्था नहीं करेगी ? क्या वहु इस जनसमृह के भाक्रमण पर विचार करेगी । दुख यह है कि इस जन-आक्रमण की धोर सरकार ध्यान नहीं दे रही है। सरकार के ग्रंदर बैंडे हुए कुछ ऐसे तत्व हैं जो इन धाकमणकारियों को, इन विदेशी घुसपैठियों को निमंत्रण दे रहे हैं। उन के कहने पर यह लोग धा रहे हैं धौर जन को सुरक्षा प्रदान की

जा रही है और उन सा स्वायत किया जा रहा है। पूर्णिया जिले में इस बात का पता **सिया गया श्रीर यह बी० ही० घो० श्रीर एस०** डी० घो० के घांकड़े हैं। जनसंख्या के घांकड़े मैं ने आपके सामने रखे और फिर भी बिहार के मुख्य मंत्री कहते हैं कि कोई ध्रसपैठ नहीं हो रही है। मांकड़े यह बता रहे हैं लेकिन बिहार कांग्रेस पार्टी के जो लोग उसी क्षेत्र के रहने वाले हैं उन को यह विखाई नहीं देता । ऐसे ही श्रासाम में यह ब्रसपैठ 1954 से प्रारम्भ हो गयी थी । 1957 में लोक सभा में इस संबंध में प्रश्न उठाया गया और इस बारे में बराबर प्रश्न उठा है। हमारे कांग्रेस के नेता कहते थे, उस समय भी कहते ये ग्रीर झाज भी कहते हैं कि **ब्**सपैठ नहीं हो रही है । ग्रगर श्रासाम में घसपैठ नहीं हो रही थी तो फिर 1985 के घंदर पाकिस्तानी इंफिल्टेशन प्रिवेंशन की योजना न्यों बनायी गयी । यह योजना केन्द्रीय सरकार ने बनायी थी । योजना बनी भीर केन्द्रीय सरकार ने बनायी । 3 लाख 80 हजार लोग विदेशों से धाये हैं यह सरकारी श्रांकड़ों में भाप के सामने रखा गया है । क्या किया गया वस बारे में ? क्योंकि वह ग्रधिकांश स्रोग मांग्रेस के घोट बैंक हैं इसलिये उनको दलगत स्वार्थ के लिये देश के हित को बलिदान करके उस समय रखा गया. चनको निमंत्रण दिया गया **भौर धा**ज बही स्थिति होती चली जा रही है। **भाज में बहुत भारी दिल से परन्त् बहुत** गंभीरतापूर्वेक कहना चाहता हं कि सदन को इस पर विचार करना चाहिए, देश को इस समस्या पर विचार करना चाहिए । इंदिरा जी, हमारी प्रधान मंत्री जी ग्रभी ग्रासाम गयी थीं । उन्होने बहुत भाषण दिये जन सभाशों में शौर आखिरी भाषण में जो कुछ कहा, जो सुखीं ग्रख-बारों में छपी वह थी "माइनारिटीज, लिग्विस्टिक पेंड एचिनिकल, बी विल

सेव देम ।" बहुत ग्रन्छी बात है । माइना-रिटीज की सुरक्षा होनी चाहिए, यह इर भारतीय का कर्तेश्य है, परन्तु उस सुरक्षा को प्रदान भारते के खोध में क्या उस बोट बैंक के लोभ में आप आने वाली जनसंख्या को, प्राने वाली पीढ़ी को इन इंफिस्टेटर्स के पास गिरको रखते चले आर्वेगे ? 18 -8 g - 8 4 to

उनके हाथ देश की सत्ता सौंपते चबे जायेंगे । विदेश से नागरिक प्राएं घीर मुसीबत में भाएं, स्थावत है । उनको रखा जाए, उनको खिलाया जाए, पिलाया जाए परन्तु रात के ग्रंधेरे में उनको चुपचाप बोटर लिस्ड में धांखिल कर विया जाए क्षो क्रीच महीं है । वोटर लिस्ट में जिस न्यमित का जिस बन्त नाम लिख दिया जाता है सो उस समय इस देश के माखिकों में उसका एक हाथ हो जाता है देश की सरकार बनाने में उसका क्षत्र हो जाता है। एम॰ एल॰ ए॰ चुनने में, एम॰ पी॰ चुनने में उसका हाथ हो जाता है। एम पी चुनने का धिकार जब मिल जाता है त्तव उसका प्रधान मंत्री तक चुनने का भविकार हो जाता है। विदेशियों का स्वागत सरैव भारतीयों ने किया है । तीसरी शताब्दी में किया है । जब इस्लाम से लोग केरल में भ्राए ये हो उनका स्वागत हुम्रा या, पारसियों सा स्वागत हुम्रा ईसाइयों का स्वागत हुम्रा । एक भी कोई मुसीबत में भारा यहां आया हो तो उसका हुम स्वायत करने के निये तैयार हैं। हम चाहते हैं कि वे ग्राएं परन्तु हुमारे अतिथि बन कर आएं। परन्तु ग्राने के बाद वह हमारे मालिक बन जाएं हमारे ऊपर राज करने लग ज़रएं और भगर यही शासन की नीति है **तो इस**से हमारा मतभेद है (व्यवधान)

डा॰ मदन मोहन सिंह सिद्ध । कोई भी मंत्रीयण यहां वहीं बैठा हवा है। मेरी राव है जि अवर आप मुनासिन समर्के तो इस सदन को स्ववित अर दें। क्योंकि कोई मंद्री नहीं है हम लोग बैठे हैं। प्रापकी प्राज्ञा का पालन कर रहे हैं। आपके आदेशों का पालन कर रहे हैं। मंत्री सारे गायब हैं (श्वश्रद्धान)

की कल्पनाम राम : प्रभी सदत में विरोधी वल का एक भी नेता नहीं या ! (श्यवधान) में प्रापकी बात की मान रहा है।

उपसभाध्यक्ष (भी साडली मोहन निगम) । एक्सप्सेनेशन मध दोजिए ।

भी प्रश्विनी जुमार । प्रभी मैंते को भात नहीं है बहुत गंभीरता से और भरे विल से कही है। जो प्रसम में घटनाएं हुई हैं उसका में योहा सा जिक्र प्रापके सामने करना चाहता हं। ग्रसम के लोगों ने चुनाव का बहिष्कार किया, सभाएं की, जल्स निकाले श्रीर चुनाव प्रणाली में विवृत डाल रहे थे ही सरकार ने उन पर फायरिंग की। गृह मंत्री जी ने कहा कि 124 लोग मारे गए । परन्तु 12 तारीख से जिस समय प्रधान मंत्री माले गांव की सभा को एड्रेस कर रही थीं वहां गोहादी से 30 किलोमीटर दूर समरिया छत के भंदर बंगाल से ग्राए हुए लोगों ने वहां के असमिया लोगों पर हमला किया। 14 लोग मारे गये, सैंकड़ों घायल हए. श्रीर सैंकड़ों के घर जलाये गये। उसी समय 12 तारीख को नवगांव, लोहारी-भाट मोरीगांव पर भी इसी तरह से बंग्ला देश से श्राए लोगों ने हमला किया। हो सकता है वह चुनाव में बाधा पहुंचा रहे हों भीर ये चुनाव चाहते हों, योड़ा बद्दत संझट हो सकता है। पर उस दिन नवगाव के पास? लोग मारे गए, सैकड़ों

[श्रो अधिवनी कुमार] भायल हुए और सैंकड़ों घर जलाये गये। (श्यवधान) समय की घंटी। दो मिनट और दे दीजिये।

उपसमाध्यक (श्री लाडली मोहन निगम): दो मिनट आपके थे और आपने 11 मिनट ले लिये हैं।

श्री ग्रश्विनी कुमारः दो मिनट श्रीर देदाजिए।

उसो प्रकार डिसपुर कस्टोटायुएंसी में हुआ। डिवपुर कंस्टाट्यूएंसी के अंदर धर्न का झगड़ा नहीं बल्कि बंगाली हिन्दू भौर बंगाला मुसलमान मिलकर' असमियां गांव जलाना चाहते थे। जो लोग एकड़े गये तो पुलिस के पास गये सहायता करे। प्लिस सहायता पर नहीं जाती। जो लोग पकड़े गये उनको कांगेस (ब्राई) के उस क्षेत्र के कैंड:डेट ने थाने में जाकर छड़वाया। मैं सारी लिस्ट नहीं पढ़ता। 14 तारोख को नवगांव में हुम्रा, बेल-गरी में हुआ, डमडू में हुआ, तिनसुखिया में हुआ, गोआलपारा में हुआ। 14 तारीख को गोग्रालपारा में रात नोगों पर हमला कर दिया। लोग दौड़े हुए डिस्ट्रिक्ट मजिस्ट्रेट के पास गए प्रात: होते ही तो डिस्ट्रिक मजिस्ट्रेट ने कहा कि हमारे पास बहुत काम है इलेक्शन का। आपको सुरक्षा की हम कीई व्य-वस्था नहीं कर सकते। सब जगह से सब अधिकारियों का यही जवाब मिला रहा था। मैं मानता हूं कि ग्रसम के लोग एजिटेशन कर रहे ये और सरकार के श्रधिकारी नाराज थे। गोलियां चलाई गई। भगर उन्होंने संघर्ष पर गोली चलाई तो मैं इसको नजरश्रंदाज करता हूं। जब घर जलाये जा रहे थे, मारा जा रहा था तो सरकारी अधिकारी यह कह रहे थे यह काम तुम कर रहे हो, तुम जला रहे

ही हम तुम्हारी सुरक्षा नहीं करेंगे

22 तारीख को गोश्रालभारा में क्या
हुशा? जब लोग वहीं के डी सी के मास
गए तो उसने कहा कि मैं कुछ नहीं कर
सकता । मैं नहीं बचाऊंगा। यह असम
राज्याल और सा आर पी में
7 P.M.

मारपाट हो रही थी । इन हजारों लोग मारे अभयपुरो में यही हुआ। एक जगह एक पैटनं था। हम स्वंय वहां गए थे। 18-19 तारीख को लोहारी घाट के पास 34 जाली हुई वाडीज मिलीं। कितने ही घायल नागांव ग्रस्पताल में पहुंचे। सात हजार लोग रिलीफ कैम्पों में पड़े हुए हैं। ग्लालपाड़ा के रिलीफ़ कैम्प में लोग पड़े हुए हैं। सरकार की भ्रोर से एक दाना भी रिलीफ का नहीं दिया गया। लोगों को जनता ने खिलाया। इसी प्रकार से कितने ही लोहारीघाट, मोरी, जोरहाट मादि स्थानों में मारे गए। नेली में 18 तारीख को भयंकर दुर्घटना हुई। ये सब ऐसे क्षेत्र हैं जो एक दूसरे से एट इं । में नेली की भयंकर दुर्घटना की भत्संना करता है। परन्तु शास को वहां परंसी० धार० पी० पहुंची। सरकार की भ्रोर से रिलीफ कैम्प खोला गया और लोगों को सहायता पहुंचाई गई। मैं इसका स्वागत करता हूं। में सिर्फ यह कहना चाहता हूं कि 12 तारीख से 19 तारीख तक लोगों को सुरक्षा नहीं प्रदान की गई, इसका क्या कारण था? क्या इसका मतलब यह है कि अगर बंगलादेशी मारा जाय तो उसको सहायता दी जाएगी और श्रासामी मारा जाए तो उसको सहायता नहीं दी जाएगी ? एक्चुल घटना के तथ्य क्या है, इसका पता लगाया जाना चाहिए। सदन का एक डेलीगेशन वहां जाए भीर इन सारी बातों को देखे। इसका परिणाम क्या हो रहा है? झासाम देश के साथ

जुड़ने के धजाय अपने घाव खाकर बैठा हुआ है। इसलिए ग्रावश्यकता इस बात की है कि सरकार दलगत स्वायों से ऊपर उठकर जो लोग मारे गये हैं, जिनके घर जना दिये गये हैं उनको राहत पहुचाये। वहां पर किसो का पिता मारा गया है, किसो का चाचा मारा गया है और किसी का भतोजा मारा गया है। कई लड़कियाँ गायब हैं और वे आज तक नहीं मिली हैं। इसलिए मैं सरकार को ग्रीर प्रधान मंत्री जी की यह सुझाव देना चाहुंगा कि असा उन्होंने लोक सभा में कहा कि वे सारे देश को जनता को प्रवचत समनती हैं, अपने बच्चों के समान समझतों हैं, इसलिए उनको वैसा ही व्यवहार, बराबर का व्यवहार सब के साथ करना चाहिए। माता को एक पुत्र अधिक प्यारा हो सकता है क्योंकि उसने उनको बांट दिया, लेकिन दूसरे पुत्र के प्रति भी माता का मातुल बना रहना चाहिए चाहे उसने चतावों का बहिष्कार किया हो। दोनों की पीठ पर हाय रखा जाना चाहिए। चनावों में एक कांस्टिट्यएन्सी में किसी को सिर्फ 426 ही वोट मिले हों, लेकिन वह अगर चन कर आ जाता हैतो उसका फर्ज बनता है कि सब के साथ समानता का व्यवहार करे। हम चाहते हैं कि सरकार की तरफ से ब्रासाम में राहत के कार्य शोध्र शुरू किये जाने चाहिए।

(भी लाडली मोहम उपसमाध्यक्ष निगम) : ग्रापका दो मिनट का समय था, लेकिन ग्राप 17 मिनट ले चके हैं। धद ग्राप समाप्त कीजिए।

श्री ग्रश्विनी कुमार ! इसलिए सरकार को दलगत राजनीति से ऊपर उठकर सब की भलाई के लिए कार्य करना चाहिए। भव सरकार कहे कि जीत तो हम गये है क्योंकि यह कांस्टिट्यूशनल नेसेसीटी यो, लेकिन जब हम एसेम्बली को ससपेन्ड एनोनेशन में रखेंगे ग्रीर लोगों से बात-

चीत करेंगे ग्रौर इस प्रोवल्म को सोल्व करेंगे। मैं धापसे धर्ज करना चाहता हं कि रिलीफ देने की वहां पर सख्त जरूरत है।

वहां पर लाइफ सेविंग इंग्स नहीं हैं। परसों गृह मंत्री जी ने कहा कि हमें लाइफ सैविंग इन्स भेज रहे हैं। मैं इसका स्वागत करता हैं। बहुत बड़े पैमाने पर शंघासे भी झ वहां पर दवाइयां भेजने की जरूरत है, रिलीफ देने की जरूरत हैं। जो भेद-भाव 12 तारीख से 19 तारीख तक बरता गया है, चुनावों के बाद वह भेदभाव नहीं बरता जाना चाहिये। जिन लोगों के घर जले हैं, उनके घर बनाये जाने चाहिये, और उनको बसाया जाना चाहिये. घायलों की मरहम पट्टी वरने की व्यवस्था की जानी चाहिए। ग्रापको वहां पर दो-तिहाई बहमत मिल गया है । मैं प्रधान मंत्री का ध्यान और सरकार का ध्यान प्रवाचल की तरफ खींचना चाहता हूं और यह कहना चाहता हूं कि यह जो पोपुलेशन एग्रेशन हो रहा है, ग्रगर भाज उसकी सुरक्षा नहीं हुई तो भविष्य में वह देश के लिए एक महान संकट खड़ा कर सकता है। जैसा कि सी॰ पी एम के सदस्य महोदय ने कहा, इसमें चर्च भी इन्बोल्व हैं ग्रौर चायना भी इन्बोल्व है। बड़ी बड़ी शक्तियां घसम को तोडकर, पूर्वीचल को तोड़कर भारत से घलन करना चाहती हैं। मैं ग्राप सब से निवेदन करना चाहता हं कि ग्रसम को भारत का ग्रंग रखने के लिए, पूर्वान्वल की सुरक्षा के लिए सभी दलगत स्वार्थ से उठें भीर ग्रसम को बचाग्रो ग्रौर इसके ग्रन्दर श्रीमती इंदिरा जी हीलिंग टच दें, इन शब्दों के साथ मैं भापको धन्यवाद

भी शान्ति त्यागी (उत्तर प्रदेश): उपसभाष्यक्ष जी, महामहिम राष्ट्रपति के अभिभाषण पर इस सदन में चल रही

[श्री कान्ति त्यागी]
बहस में बोलने का आपने मुझे अवसर
दिया है इसके लिए मैं आपका बहुत आभारी हं और में आभारी हं माननीय

नेता सदन का कि मुझे अवसर मिला।

श्रीमन्, मैं माननीय बी० पी० मौर्य भी द्वारा प्रस्तुत धन्यवाद के प्रस्ताव का समर्थन करने के लिए खड़ा हमा हं। मुझे इस बात का आश्चर्य है धीर इस बात पर खेद है कि हमारे विपक्ष की कुछ पार्टियों के माननीय सदस्यों ने संसद में महामहिम राष्ट्रपति के ग्राभ-भाषण का खलकर बायकाट, बहिष्कार किया । श्रीमन्, इस के बाद इस सदन में जो बहुस हो रही है, उस बहुस के स्तर को, उस बहुस के स्टैंडर्ड को घटिया किस्म की बनाने की कुचेच्टा की जा रही है। इस पर लज्जा म्रानी चाहिये। मझे इस पर शास्त्रर्थ है। मैं झापके जरिये, श्रीमन्, इनसे पूछना चाहता हं कि इस सदन में सभी दलों के, विपक्ष के माननीय सदस्यों, को भी अपनी राय रखने के लिए, अपने ख्यालात का इब्रहार करने का पूरा ग्रधिकार है श्रीर भवसर है श्रीर वे मोल भी रहे हैं। तो उस वक्त जब राष्ट्रपति का श्रभि-भाषण हुम्रा तो उस वस्त क्या मौका ना जो उसका बहिष्कार किया जब कि उन्हें सदन में अपनी बात रखने का **पूरा अस्तियार** है । मैं उनसे यह पूछना चाहता हं बी० जे० पी० के जो एक नेता कल बोले थे कि यह कौन सा मौका था इस देश के नेता और हमारे देश की प्रधानमंत्री श्रीमती इंदिरा गांधी पर झठे आरोप लगाने का, जो कि आपने बहस के दौरान लगाये । इसका अवसर क्या था ? राष्ट्रपति की ओर से देश के लिए जो नई नीति रखी गई हैं, अभिभाषण में, उसकी आलोचना उन्होंने नहीं की भौर जो सत्ताधारी पार्टी है

उसके नेता के ऊपर झुठे आरोप लगाने की कूचेष्टा की जा रही है। श्रीमन्, यह इस बात का सबूत है कि श्रपोजिशन की जो पार्टियां हैं वे कांग्रेस के नेता भौर देश की नेता, प्रधानमंत्री श्रीमती इंदिरा गांधी से व्यक्तिगत रंजिम रख रहीं हैं। मैं पूछता हूं कि प्रधानमंत्री पर झुठे आरोप लगाने से क्या देश की जनता पर कोई धसर पड़ेगा ? इंदिरा जी पर इसका कोई श्रसर नहीं पड़ेगा । देश की जनता भी गुमराह नहीं होती है। इस बात को सदैव याद रखिये कि यह बात पहले भी हो चुकी है और इस सदन में कुछ मर्यादाओं को तोड़कर बात करने की कोशिश की गई है, मैं इसका विरोध करता हं श्रीर इसकी भत्सैना करता है।

श्रीमन्, राष्ट्रपति जी ने झाज के भारत की भार्यिक, राजनैतिक, सामाजिक समीक्षा अपने अभिभाषण में की है, हम उसका स्वागत करते हैं। जो समीक्षा की गई है वह ठोस तथ्यों पर आधारित है और इसलिए उन्होंने अपने अभिभाषण में कि जो तरक्की हुई है, वह क्या है और जो खामियां हैं, कमियां हैं हुमारी मीति के कार्यान्वयन में उसका भी उल्लेख किया गया है, हम उसका स्वागत करते हैं।

देश के निर्माण की बुनियाद के कायं में राष्ट्रपति जी ने सभी दलों, पूरी जनता और संसद से सहयोग मांगा है। इस बात पर विशेष तौर से हम आभार प्रकट करते हैं। लेकिन विपक्ष की कुछ पार्टियां भारत की नई तस्वीर देखना पसंद नहीं करती । देश की ओर से वह आंखें बंद किये हुए हैं। वह सौ साल पहले के नंगे और भूखे हिन्दुस्तान को देखना चाहते हैं। जो जानबूझ कर, धन्धा बने उसका कोई इलाज दुनिया में 377

नहीं है। लुकमान हकीम के पास भी इसकी दवा नहीं । श्रीमन्, एक जमाने में हम भ्रनाज के लिए श्रमरीका के दरवाजे पर खड़े रहते थे भ्राज हम 134 मिलियन टन पैदा कर रहे हैं। ग्राज हम खादान्न में स्वावलम्बी बन गये हैं। क्या यह कोई उपलब्धि नहीं है। मैं पूछता हं कि जिस देश में गोबर की खाद के इलावा न कहीं प्रोडक्शन या फर्टिलाइजर का जिसको हम किसान जगत में विला-यती खाद कहते हैं इसका कोई जिक्र तक नहीं था न इसकी कोई खपत थी और न ही कोई ऐसी पैदावार थी केवल गोवर की खाद को ही हम लोग जानते थे ग्राज यह हालत है कि ग्राजादी के 35 साल के बाद पिछले वर्षों में हमारे देश में नाईटोजनों फर्टिलाइजर की खपत करने में चीन, ग्रमरीका ग्रौर इस के बाद चौथा नम्बर विश्व में हमारा है । यह क्या हमारी उपलब्धि नहीं है। मैं पूछना चाहता हूं कि जिस भारत की ग्रामीण जनता को सैंकड़ों सालों तक साहकारों ने धपने कर्ज में नीलाम कराया था उसी भारत के ग्रामीण ग्रंचलों में सरकारी क्षेत्र में बैंकों की इक्कीस हजार चार सौ छियत्तर शाखाएं काम कर रही हैं। इन बैंकों ने 1981 के वर्ष में 10,417 करोड़ रुपये का ऋण छोटे और दरम्यानी लोगों को बांटा जिसमें गरीबी के रेखा के नीचे वाले भी शामिल हैं। कोयले की पैदाबार मान्यवर 121 मिलियन टन हो गई है। जहां किसान पहले बारिश के लिए बादलों की घोर टकटकी लगाए देखता रहता था वहां ग्राज हर वर्ष 30 लाख हेक्टेयर जमीन में सिंचाई की व्यवस्था की जाती है। जिस देश के गांव में मिटटी के तेल का दीया या सरसों के तेल का दीपक भी नहीं जलता था प्राज वहां ढाई लाख गांवों में बिजली की व्यवस्था की गई है और रोशनी की

गई है। इस्पात, तेल, गैस भीर दूसरे क्षेत्रों में सीमेंट तथा दूसरे उद्योगों के क्षेत्र में जो भारत ने तरक्की की है उसको सारी दुनिया जानती है। विपक्ष के इस वक्त बहुत कम लोग हैं, इस-लिए मैं भापके माध्यम से, सदन के दस्तावेज के माध्यम से भौर भखबारात के माध्यम से यह कहना चाहता हं कि उनकी जो मान्यता है कि गरीब और गरीब हो रहा है जैसे कि मौर्य जी ने भी कहा इस मान्यता को वे छोड़ दें। गरीब गरीब नहीं हो रहा है वल्कि हिन्दुस्तान में करोड़ों गरीबों को गरीबी की रेखा से ऊपर उठाया जा रहा है। मैंने सी पी ब्याई० और सी पी व्याप के दस्तावेज पढ़े हैं। मैं तीस साल तक कम्य-निष्ट पार्टी में रहा हूं। हम हर जलसे में कहते थे कि गरीब गरीब हो रहा है, गरीब मजाक उड़ाता था भौर वही गरीव चाहे कारखाने का मजदूर हो या खेत-खलिहान का काम करता हो वह इंदिरा गांधी जी की कांग्रेस का वोटर बन गया है। यदि गरीब और गरीब हो गया होता तो जाहिर बात है कि वह कांग्रेस को वोट नहीं करता। जैसे मैंने कहा, इसकी मान्यता इकोनोमिस्ट की ऐसी हो तो उनको बदल देनी चाहिये । यह इकोनोमिस्ट्स की मान्यता भाज लागू नहीं होती। मैं एक बात और भी कह दं। राष्ट्रपति जी ने पाकिस्तान में जो सोफिस्टीकेटेड हथियार आ गये हैं उनकी तरफ इशारा किया है। मेरा निवेदन है और मैं आपके माध्यम से सदन से भी कहना चाहता हं कि एफ-16 जहाजों के इलावा यह भी समाचार मिले हैं कि ढाई हजार के करीब ग्रमरीकी वाय सैनिक भौर तथाकथित एक्स्पर्ट्स को भी पाकिस्तान भेजा जा रहा है या भेजे गये हैं। पाकिस्तान में एक बहुत बड़ा फौजी एयर बेस बनाने की तैयारी की जा रही है। मेरी नाकिस राय यह है कि राष्ट्रपति जी ने ग्रन्य कारणों से इस बात का जिक नहीं किया। इससे Motion of Thanks

भारत की सुरक्षा को जो खतरा है उसकी भ्रोर ज्यादा जोर देना चाहिये थौर मेरा विचार है कि ऐसे नाजक वक्त में राष्ट्रीय एकता की जरूरत है। हिंसा की और जो डिवाइसिव फोसिंग देश में काम कर रही हैं हम सब मिल जुल कर कार्य करें भीर हमारा कर्त्तंव्य यह है कि हम इनका मुकाबला करें। अन्तिम बात श्रापकी सेवा में यह कहना चाहता हूं, मैं ग्रापका ज्यादा वक्त नहीं लुगा, राष्ट्रपति जी का भाषण हिन्दी में हुन्ना उनके हुम बहत ग्राभारी हैं। राष्ट्रपति जी, हमारे सौभाग्य की बात है कि किसान घर में जन्में हैं, हम लोगों की बड़ी खुश-किस्मती हैं कि देश में एक किसान राष्ट्रपति बना है और उनके अभिभाषण में देश के किसानों की तरक्की के लिये जो नये रास्ते हैं उनका भी उल्लेख है। मगर इसी वक्त में उत्तर प्रदेश में श्रीमन, किसानों के ऊपर विजली का टैक्स उनके ट्यबवेलों के उपर सिचाई के लिए 50 परसेंट बढ़ा दिया गय है। यह प्रेजीडेंट का जो भाषण है भ्रीर किसानों के लिए जो योजनाएं बतायी गयी हैं यह टैक्स उसका उल्टा है और उसके खिलाफ पड़ता है और मैं समझता हूं कि हमारी केंद्रीय सरकार को इस बारे में कुछ करना चाहिए।

इसी के साथ उत्तर प्रदेश का भी मैं जिक्र करूंगा मान्यवर कि उत्तर प्रदेश श्रौद्योगिक विकास में पिछड़ रहा है और इस बात की सख्त आवश्यकता है कि माननीय सदन इस बात पर तवज्जह वें और केंद्रीय सरकार से अनुरोध किया जाये कि उत्तर प्रदेश के पिछड़ेपन की दूर करने के लिए जो और स्टेट्स की बनिस्बत पिछड़ रहा है, ज्यादा धनराशि करेंद्रीय पूल से दें ताकि और स्टेट्स के साथ उसका विकास भी हो। इन शब्दों के साथ में माननीय श्री बी॰ पी॰ मीयें द्वारा प्रस्तुत धन्यवाद प्रस्ताव का समयेन करता हं।

श्री रफीक भ्रालम (बिहार): जनाव सदर, ग्रापने राष्ट्रपति के श्रभिभाषण पर जो मुझे बोलने का मौका दिया है उसके लिए मैं आपका शक्रगुजार हं। ग्रभी बी० जे पी के सदस्य श्री ग्रश्विनी कुमार ने इल्जाम लगाया कि पूर्णिया जिले के किशनगंज में लाखों की तादाद में बंगलादेशी आ गये हैं। यह बिल्कुल गलत और बेबुनियाद बात है ... (व्यवधान) बी जे पी को जहां कोई मुसलमान नजर आता है उसको वे बंगलादेशी या पाकिस्तानी कहते हैं। ये इनका रोजमरी का काम होता है। मैं पूरी जवाबदेही के साथ कहना चाहता हं कि किशनगंज में जो मसलमानों की तादाद बढ़ी है वे भोटिया मुसलमान हैं जो मुर्शिदाबाद भीर माल्दा से आये हैं भीर कुछ कटिहार के हैं। ये जंगल काटते हैं उसके खेत बनाते हैं, उसको उपजाऊ बनाते हैं। मैं पूछता चाहता हं ग्रश्विनी कुमार जी से कि क्या माल्दा ग्रीर मुशिदाबाद हिन्दुस्तान में नहीं हैं या बंगलादेश में हैं ? इस तरह की बातें पैदा करके ... (ब्यवधान)

श्री ग्रश्विनी कुमार: ग्रगर भोटिया मुसलमान वहां नजर था जायें तो मैं भ्रापके साथ चलने के लिए तैयार हूं। वे पूर्वी बंगलादेश के हैं। ... (ब्यवधान) में वहां रोज धुमता हं ... (व्यवधान)

श्री रफीक ग्रालम: मैं भी वहां का रहने वाला हूं ... (ब्यवधान) बिल्कुल गैर जिम्मेवार बात आप कर रहे हैं। सरकार अच्छी तरह से जानती है कि वहां के जितने मुसलमान हैं वे हिन्तुस्तान के हैं और हिन्दुस्तान के ही रहने वाले हैं। आज सारा मुल्क नफरत की आग में जल रहा है चाहे जुबान के नाम पर हो, चाहे धमें के नाम पर हो, मजहब के नाम पर हो या इलाके की अलहदगी के नाम पर हो, चाहे काश्मीर हो या कर्नाटक हो, आंध्र हो या आसाम हो, तामिलनाडु हो या अन्य हो सब जगह अलहदगी के रुशानात हैं। अगर ठोस कटम नहीं उठाया गया तो मुल्क टुकड़े हो जायेगा। इसकी तरफ राष्ट्रपति ने खुद हमारा ध्यान आहरूट किया है। उन्होंने कहा है, मैं कोट करता हं:

^ "Divisive and disruptive forces cXe at work fermenting violence and weakening the national fabric. This must be fought resolutely. Communnal and anti-national elements have been including in objectionable activities in many areas and these will have to be effectively curbed. Extremist be organisations tiave been active in certain north-eastern States and territories."

हजर ग्राज ग्रासाम में जो कुछ हमा या हो रहा है ये गहरी साजिश के तहत हो रहा है। बिग पावस नहीं चाहती हैं कि हिन्द्स्तान एक मजबूत और ताकतवर देश हो । इस मुल्क को 1947 में इम्पीरियलिस्ट पावरों ने मजहब के नाम पर बांटा फिर भी उनको चैन नहीं ग्राया है। वे हमारी बार्डर स्टेट्स को डिस्टर्ब कर रही है चाहे वह पंजाब हो या असम हो। ग्रभी हर भारतीय को सोचना होगा, जुबान और दल से ऊपर उठना होगा कि मुल्क की ग्राजादी किस तरह से कायम रहे और हम लोग मिल जुल कर मुल्क को किस तरह से आजाद रखें। बाजांदो लेना बासान है, पर बाजादी की कायम रखना बहुत मुश्किल है। इसलिए शायद किसी ने कहा है कि --Eternal vigilance is the price of liberty.

ग्राज यह विरोधो दल के लोग जो कहते हैं ग्रीर वार-वार कहते हैं, हमारे फाइनेंस मितिस्टर साहब ने साफ-साफ कहा कि ग्रासम में जो हुछ हुआ है, उसके जिम्मेदार हमारे विरोधो दल के लोग हैं। ग्राखिर यह क्या चाहते हैं? हिन्दुस्तान में जम्हूरियत है, दुनियां को सब से बड़ो जम्हूरियत है। जम्हूरियत में चुनाव होता है, चुनाव के जरिये फैसला होता है और अंगर जम्हूरियत में चुनाव नहों, तो जम्हूरियत कैसी?

क्या यह मुल्क को फासिज्म की
तरफ ले जाना चाहते हैं ? आखिर
यह क्या चाहते हैं ? असम में जो कुछ
हुआ, यह महज किया गया है। यह हुआ
नहीं। इसलिए मैं पूरी जवाबदेही के साथ
कहना चाहता हूं कि अगर सिर्फ बोज
जे, पोज इस्वेक्शन में हिस्सा लेती, तो
वहां कोई देंगे-फिसाद की बात नहीं होती
वहां तो सिर्फ इसलिये हुआ कि हम
(बोज जेन पोन) इलेक्शन नहीं होते
देंगे।

अगर हर पार्टी यह सोच ले कि हम इलेक्शन नहीं होने देंगे, तो आखिर जम्हूरियत नहीं रहेगी। इसलिए जम्हूरियत के लिए बहुत बड़ा टैस्ट का टाइम है कि अगर हमको सुट करे, तो ठोक है, सुट नहीं करे, तो ठोक नहीं है। तो यह जम्हूरियत नहीं, बिलक ला-कानूनियत होगी।

इसलिए हुजूर असम में जो वाक्यात हुए, सबों ने कहा, वाकई बहुत गमनाक वाक्यात हुए हैं, इसमें कोई अक नहीं हैं। इम लोग अगर ठंडे दिल से सोचे कि उन वक्त क्या गुजरता होगा जब नन्हें-मुन्हें मासूम बच्चे मां-बाप को आंखों के सामने मार डाले जाते होंगे, बूढ़ें मां-बाप के सामने उनके बेटे-बेटियों की लागें तड़पती होंगी। अधिवर वे इसी

श्री शान्ति त्यागी

देश के हैं, इसी देश के घे, यही जवान कल हमारी सीमायों की रक्षा करते, इमारी सरहदों की हिफाजत करते, उनको भापके लोगों ने भारा, कोई बंगला देशी ने नहीं मारा, कोई पाकिस्तानी ने नहीं मारा, कोई चोनो ते नहीं मारा, आप लोगों ने मारा ग्रीर लाखों की मालियत का न्कसान हुन्रा, किसका हुन्ना? देश का हुझा ।

इसलिए हम लोगों को ग्राज चुनौती है कि हम लोग मिलजुल कर सोचें कि किस तरह से-- क्या इसी हिन्दुस्तान की खातिर इसी दिन के लिए महात्मा गांधो जो, पं) जवाहरलाल नेहरु घौर सरदार वरतम माई पटेल, नेताजी सुभाष चन्द्र बोस, मौलाना शीकत प्रली, मौलाना मोहम्मद अलो, मौजाना अबुल कलाम माजाद, सरदार भगत सिह--इन लोगों ने जो मानादो को लड़ाई संग्रेजों के बिजाफ लड़ो यो। इसलिए हमको इस बात को चुनोतो है कि हम देखें ग्रोर हम शहद करें कि इस नफरत की श्राग को बुझा करके रखेंगे, हम लोग ममनो-शांति काथम रखेंगे और राष्ट्रपिता महात्मा गांधो के देश को गोडसे का देश नहीं बनने देंगे ।

इसके साथ ही साथ हुजूर हम सोगों के लिए सब से खुशो को बात है कि हमारी हुकुमत श्रोमती इंदिरा गांधी के हावों में, मजबूत हाकों में है और मुस्क को मजबूत करने के लिए हम सबों को मजहूब, जुबान, दल, पार्टी से ऊपर होकर श्रोमतो इंदिरा गांधी के हाथों को मजबूत करना होगा ताकि हमारे मुल्क को प्राजादी कायम रहे भौर इत मुल्त ने हमेशा सारी दूनिया को प्रहिसा, शांति भीर प्रमन का पैगाम दिया है भौर इसी दिन के लिए

डा॰ इकबाल ने कहा या, उसी मुल्क के लिए कि ---

"सारे जहां से घच्छा, हिन्दुस्तान हमारा हम बुलबुले हैं इसके, यह गुलिस्तां हमारा मजहब नहीं सिखाता भापस में बैर रखना, हिन्दो हैं हम, वतन है हिन्दुस्तां हमारा। "

शक्ति भी, शांति भी भक्तों के गीत में है, धरतो के बासियों की मुक्ति प्रीत में है।

जिस मुहब्दत का पैगाम महात्मा गांधी जी ने दिया था, भ्राज उसी मुहब्बत का पैगाम लेकर हिन्दुस्तानियों को ब्रागे बढना है।

यह हमारे लिए कितनी खुशी की बात है कि हमारे यहां नान-एलाइंड कानफ्रेंस होने जा रही है जिसमें 95 देशों के लोग प्रायेंगे। क्या यह गौरव को बात नहीं है ? क्या यह हिन्दुस्तान के लिए खुशी की बात नहीं है? फिर भी कुछ लोग इसकी अपोजीशन करते हैं। कहते हैं कि इस मुल्क ने तरक्की ही नहीं की । अब अगर साहब दिन को भी कोई न देखें तो जनाबे-सदर उसका न्या कहना।

1921 में सिर्फ 25 करोड़ ग्राबादी थी अविक इस मुल्क में पाकिस्तान भी था, गौर बंगला देश भी था। मुल्क के बंटवारे के बाद 1947 में हमारी धानादी 32 करोड़ पी घोर सब हमारी आबादी बढ़ कर 80 करोड़ के लगभग हो गयी है इस लिये कि। करोड़ 80 लाख के करीब हम लोग हर साल बढ़ जाते हैं हर साल भारत में एक म्रास्ट्रेलिया बन जाता है। जिस वन्त हमारे मूलक का बहुत सा हिस्सा बाहर निकल गया उसके बाद भी हमारे काम्तकार रात दिन काम करते हैं, हुमारे खेत मजदूर रात दिन काम करते हैं मौर सरकार की मदद लेकर मुल्क को

ब्रागे ले जा रहे हैं, फिर भी ब्राप कहते हैं कि कुछ नहीं हो रहा है। आजादी के पहले हिन्दुस्तान में सुई आती थो इंग्लैंड से, कोट के बटन आते थे जर्मनो से और ताना आता था जापान से। ब्राज यहं। मल्क नेट बौर हैरियर बना रहा है और हमने हर चीज में तरक्की को है चाहै वह इंडस्ट्रियल फील्ड हो या एयोकल्चरल फील्ड हो, हर जगह हम ने तरकको को है। इस सिलसिले में मैं फारसो का एक जर पढ़ना चाहता है जो मझे याद आ रहा है:

गरना बोनद बरोग शबरा-ए-चश्म चश्मा-ए-प्राफ्ताव राचेह गुनाह ---

"If one does not feel the light in the broad daylight the fault is with the eyes and not with the light,"

इन जब्दों के साथ में अपने मित्र मौर्व जो का जो प्रस्ताव है राष्ट्रवित जी को धन्धवाद देने का उसकी परजीर ताईद करता हुं ग्रीर उसका प्रजोर समर्थन करता हं।

श्री जी० स्वामी नायक (ग्रान्ध्र प्रदेश): उपाध्यक्ष महोदय, मैं ग्रापका बडा ग्राभारी हं कि मुझे ऐसे महत्वपूर्ण राष्ट्रपति के अभिभाषण पर धन्यवाद के प्रस्ताव पर बोलने का ग्राप ने मौका दिया । मैं ग्रपने माननीय सदस्य श्री मौर्य जी के धन्यवाद के प्रस्ताव का समर्थन करने 🕏 लिये खड़ा हम्रा हं।

मान्यवर, मेरे पहले हमारे मित्र ने बताया कि शिक्षा के क्षेत्र में कितनी प्रगति हुई है। उसके आंकड़ों में मैं जाना नहीं चाहता, लेकिन इसके साथ ही साथ हरिजन और आदिवासियों में भी शिक्षा का काफी प्रसार हुआ। है। जब हमारा देश स्राजाद हुस्रा था उस समय हरिजन श्रीर श्रादिवासियों में वहत कम लोग

पढ़े लिखे थे। ग्राई० ए० एस अौर ग्राई० पी० एस० की कैटेगेरी में तो वे लोक नहीं के बराबर थे। मौर्य जी ने उसके काफी आंकड़े दिये हैं, लेकिन अभी भी जितना रिजर्व कोटा होना चाहिए था उतना नहीं हुम्रा है। लेकिन हमें विश्वास है कि हमारे देश की नेता श्रीमती इन्दिरा गांधी जी द्वारा जो प्रयत्न किये जा रहे हैं और जैसे लोगों की हिम्मत अफजाई हो रही है उसके चलते हरिजन और श्रादिवासी और ग्रधिक ग्रागे ग्रा रहे हैं और ब्राई ए एस० बीर ब्राई० पी एस० में लिये जा रहे हैं। मान्यवर, मेरे पहले कई साथियों ने 20 सूद्री कार्यक्रम के बारे में काफी चर्चा की है। इस बीस सुती कार्यक्रम के ग्रधीन खादी ग्रीर ग्रामोद्योग के जरिये छोटे-छोटे में छोटे-छोटे उद्योग लगाये गये हैं। उससे काफी हरिजन ग्रादिवासियों को मौका मिला। हमारे देश के लिये, हमारे देश की स्राजादी के लिये जो फीडम फाइटर, स्वतंत्रता सेनानी लिये लड रहे थे उनके ग्रादर लिये हमारी सरकार ने उनकी पेंशन में बढ़ोतरी की है। इसी तरह से जो ग्रादिवासी उपयोजना के तहत उनके खर्च के लिये 85 करोड 81-82 में था उसको बढ़ा कर 95 करोड़ 82-83 में किया गया। इन ग्रादिवासियों के कल्याण हेत् काफी कार्यक्रम लाये जा रहे हैं। इसी तरह से ग्रादिवासी क्षेत्र में जहां रोड नहीं हैं, पहाड़ी जंगलों में रहते हैं वहां पर उनकी सुविधा के लिये उनकी शिक्षा के लिये रेजीडेंशियल स्कल खेले गये और कई प्रारम्भिक स्कल जहां टीचर्ज नहीं जा सकते थे उनके लिये वहीं पर रहने का इंतजाम किया है। इसी तरह से 20 सूत्री कार्यक्रम में मछियारों का केन्द्रीय योजना के तहत उनके इंक्योरेंस का प्रावधान किया गया है। इसी तरह: से ग्रीद्योगिक कर्मचारियों के लिये

श्री जी० स्वामी नायंकी ! ! ! इंडस्टियल डिस्पयट एक्ट में अमेंडमेंट करके, जो लम्बे असे तक अदालतों में कोट्स में केस चलते थे, मंजदूरों की यह मौका दिया कि वह ट्राइब्यूनल में या लेवर कोर्ट में जायेंगे। उनके लिये एक मियाद भी रख दी है कि इस मियाद के श्रन्दर फैसला होगा श्रौर जल्दी से जल्दी मजदूरों को इससे फायदा मिलेगा।

मेरे से पहले कई साथियों ने एशियाड खेलों के बारे में कहा। मैं भी इसके बारे में कुछ कहता चड़ंगा। मान्यवर, एशियाड खेलों को कई लाख नौजवान नर-नारियों को देखने का मौका मिला। उनको प्रोत्साहन मिला क्योंकि खेलों में खेलने के बाद इससे सारी दनिया में हमारे देश का मान बढा । जहां तक मेरा अनभव है दिल्ली में जो पिछले दो वर्षों में स्रोवर फलाइंग क्रिजेज बने हैं, रोड वाइडन हुई हैं मेरा ख्याल है अगर सामान्य तौर पर करते तो 50 साल में भी पूरी नहीं हो पाती। इन्दिरा जी के नेतृत्व में दो साल में यह करके दिखा दिया है। हमारे विरोधी दल के भाइयों को यह तरक्की ग्रच्छी नहीं लगी। वह यह चाहते थे कि दूनिया की निगाह में हिन्दूस्तान को नीचा दिखाया जाए श्रीर देश की बदनाम किया जाए। इसलिये कहा या कि हम एशियाड खेलों में शरीक नहीं होंगे, एणियाड खेलों का बहिष्कार करेंने । जब यहां पर एशियाड खिलाडी स्रीर ग्रंधिकारी ग्रा रहे थे उनके सामने प्रदर्शन करके यह दिखाना चाहते थे कि हमारी हिन्द्स्तान की सरकार, हिन्द्स्तान के लोग प्रबन्ध ठीक नहीं कर सकते है। लेकिन इनकी ये सारी कोशिश नाकामयाव रहीं। THE RESERVED

pin. राष्ट्रपति जो ने पहली बार भारत क इतिहास में मैं समझता हूं हिन्दी में ग्रपता अभिभाषण दिया ।

श्री ग्रश्विनी कुमार : श्री राजेन्द्र बाब कई बार हिन्दी में बोल चुके हैं। इसलिए ग्राप ग्रपने को करेक्ट कर लीजिये।

श्री जी : स्वामी नायक : राष्ट्रपति जी ने सामान्य जनता की भाषा में अपना जो भाषण दिया, उसके लिए मैं उनको वधाई देता हं क्योंकि ग्राज इस बात की बहुत जरूरत है। राष्ट्रपति जी ने साफ ग्रलफाज में कहा है, प्रान्तीयता ग्रीर क्षेत्रीयता की भावना को लेकर देश में जो बदग्रमनी फैलाने की कोशिश करेंगे उनको सब लोगों को मिलकर मुस्तैदी के साथ दवाना चाहिए। ग्रापने देखा कि टेलीविजन ग्रीर रेडियो पर ग्राल इंडिया रेडियो के बजाय, ग्रगर म्राकाशवाणी कहा जाता है तो मद्रास में उसका विरोध किया जाता है। कल ही हमारे साथी श्री रामकृष्णन ने कहा कि साउथ इंडिया कभी भी हिन्दी को बर्दाश्त नहीं करेगा। मैं कहना चाहता हं कि साउथ इंडिया सिर्फ तिमल या तिमलनाडु नहीं है। साउथ में दूसरे प्रान्त भी हैं। ग्रान्ध्र प्रदेश में बहुत बड़ी संख्या में हिन्दी और उर्द बोलने वाले लोग हैं, कर्नाटक में हिन्दी ग्रौर उर्द बोलने वाले लोग हैं ग्रीर मद्रास में दक्षिण भारत हिन्दी प्रचार सभा पिछले 1925 वर्ष से भी ग्रधिक समय से काम कर रही है। श्री राज-गोपालाचारी ने महाभारत हिन्दी में लिखा है। लेकिन ये लोग कहते हैं कि म्राल इंडिया रेडिया के लिए माकाशवाणी शब्द का प्रयोग न हो। मैं इनसे पूछना चाहता हं कि दिल्ली में जब ग्राप चाहते हैं तो रिक्शे वाले से इंगलिश में बीलते हैं या तमिल में पूछते हैं? सभी भारतीय भाषाएं हमारी भाषाएं हैं, मलयालम भी हमारी भाषा है, तेलुग भी हमारी भाषा है, कन्नड़ भी हमारी भाषा है और तमिल भी हमारी भाषा है। लेकिन हमें एक राष्ट्रभाषा की भी जरूरत है। सरकार के

जितने भी परिपन्न निकलते हैं वे हिन्दी यौर अंग्रेजी में निकलते हैं। इसके मायने यह नहीं है कि अंग्रेजी के साथ-साथ ये पत्र 14 भाषात्रों में निकाले जायें। ग्रंगर ये सारे परिपत्न सभी 14 भाषात्रों में निकालें जाएंगे तो कितनी दुश्वारी हो जाएगी। इसलिए हमारे लिए एक लिंक लैंग्वेंज का होना बहत जरूरी है। हमें उसको प्रोत्साहन देना चाहिए ग्रौर उसमें कार्यक्षमता बढाने के लिए काम करना चाहिए।

Mbtion of Thanks on

श्रीमन्, हमारे सामने कई मसले हैं। हमारे पुज्य नेता पंडित जवाहरलाल नेहरू ने यह परम्परा ग्रयनाई थी कि अगर देश के सामने कोई समस्या हो, कोई प्रोब्लम हो तो सारे अपोजीशन के भाइयों के साथ मिल कर सलाह-मणविरा किया जाये और उन्होंने ग्रपने समय में यही किया । ग्राज हमारे देश की एकमेव नेता श्रीमती इंदिरा गांधी भी वहीं काम कर रही हैं। कुछ प्रोब्लम देश के सामने हैं, चाहे वह पंजाब की समस्या हो, चाहे ग्रासाम की समस्या हो. उन्होंने ग्रपोर्जाशन के साथियों के साथ कंसलटेशन किया ग्रीर ग्रागे भी करती रहेंगी।

मान्यवर, ग्रान्ध्र प्रदेश के बारे में हमारे साथियों ने कई बातें कहीं । ग्रान्घ्र प्रदेश के बारे में हमारी बहित श्रीमती सरीज खापर्डे ने काफी कुछ बता दिया है। उस विषय पर दो चार बातें मैं भी कहना चाहता हूं । ग्रान्ध्र प्रदेश में एक क्षेत्रीय पार्टी उमर कर सामने ग्राई है। जैसा कि सदन के नेता श्री प्रणव मुकर्जी ने साफ लफ्जों में कहा कि हम हार या जीत से डरते नहीं हैं। हम तो सियासत में हैं और कांग्रेस पार्टी देश की जनता की भलाई के लिए हमेशा काम करती रहेगी और कर रही है।

कहीं जीत होगी या कहीं हार होगी, हम उसका ज्यादा ख्याल नहीं लेंगे। इसलिये मैं इस विषय मैं कहना चाहंगा कि हार जीत तो है ही । लेकिन वहां पर जो जनसंबी भाई हैं या हमारे बी जे॰ पी॰ के भाई हैं वे समझते थे कि हमारा कैंडर है, कांग्रेस की जगह हम स्रायेंगे । उन्होंने वहां 90 स्रक्षेम्बर्ला सीटों पर चुनाव लड़ा ग्रीर सिर्फ तीन सीटें जीते हैं, 77 सीटों पर उनकी जमानत जब्त हुई । इसी तरह से जनता पार्टी के लोग भी करीब 60 सीटों पर चनाव लड़े और उनको सिर्फ एक सोट मिली जो उनके नेता जयपाल रेड्डी को मिली । तो मैं इस विषय में कहना चाहंगा कि किसी तरह से जनता हमारे ऊपर नाराज हुई । लेकिन ग्राप नहीं ग्रा सके ग्रीर यह अफसोस की बात है कि क्षेत्रीय पार्टी तेलग देशम वहां पर आई है। मान्यवर, इस पार्टी के नेताओं को भी यह मालम था कि उनको इतनी बड़ी तादाद में सीटें आयेंगी । यह बदकिस्मती की बात है कि किसी तरह से उनको इतनी सोटें मिल गई । यह क्यों मिली ? इसका कारण यह था कि लोगों में नाराजगी थी, जनता में नाराजगी थी श्रीर उनको जीतने का मौका मिला । उस पार्टी के नेता चीफ मिनिस्टर बने । लेकिन इसके बाद क्या हो रहा है ? श्रांध्र प्रदेश में मुख्य मंत्री जाते हैं एक बंगले में, लेकिन दूसरे दिन बंगले से निकल जाते हैं । आज किसी आफिपर का दाँसफर करते हैं, दूबरे ही दिन उसको कैंसिल कर देते हैं। इसी तरह से, ब्राज वहां पर 50 हजार कर्नचारी जो हैं, जो टोचर हैं या दूसरे सरकारी नीकरियों में वह परेशान हैं । ग्राफिसरों की रिटायरमेंड की ग्राय एक दम 58 वर्ष से घटाकर 55 वर्ष की गई है। बगैर 3 महीने के नोटिस दिये यह किया गया है । न उनको तीन महीने

श्री जी० स्वामी नायक]

का नोटिस दिया गया ग्रीर न उनके रिप्रेजेन्टेटिब्स से बातचीत की ग्रीर 28 फरवरी की उनको नोटिस दे देंगे भ्रौर वे घर बैठे जायेंगे । इसके साथ ही उनकी पेंशन का हिसाब एक साल बाद होगा। उनका जो जी. पी. एफ. है, जो ग्रेच्टी है उसका भी वे साल भर बाद पैसा देंगे, इस तरह से वह वहां पर कर रहे हैं।

दूसरे जो वहां की डेवलवमेंट की एकटीविटीज थी, मैं उस ग्रोर भी सदन का ध्यान दिलाना चाहंगा । डेवलपभेंट एक्टीबिटीज के लिये सेन्टर फंड देता है और खासकर हरिजन ग्रीर ग्रादिवासियों के लिये जहां पीने का पानी नहीं है, वहां पानी का प्रबन्ध होता है, इन लोगों के लिये जहां मकान नहीं हैं वह मकान बनते हैं वह सारा काम बन्द कर दिया है। कोई पैसा किसी को नहीं दे रहे हैं। इसलिये मैं चाहुंगा कि हमारे सदन के नेता और सरकार उनको ग्रादेश दे कि जनता के लिये साल के ग्राखिर में जनवरी से मार्च तक जो फंड होता है वह उनको दे । उन्होंने ऐसे मौके पर पूरे फंड को फीज कर दिया है। तनख्वाह के सिवाय सारा फंड फीज कर दिया है श्रीर कोई भी डेवलपमेंट एक्टीविटीज नहीं की जा रही हैं। मैं सरकार से ब्राग्रह करूंगा कि ऐसी जो गलत हरकतें वे कर रहे हैं इससे उनको रोके और हरिजनों ग्रीर ग्रादिवासियों के कल्याण के लिये जो कार्यक्रम चल रहे हैं ऐसा कार्य वे न रोकें, ऐसी मेरी प्रार्थना है।

वहां पर जब कांग्रेस के श्री विजय भास्कर रेडडी चीफ मिनिस्टर थे तो वहां पर स्कूलों में मिड-डे-मील्स का प्रावधान था । यह स्कीम सारे आंध्र प्रदेश में चल रही थी। इस तरह की

स्कीम तमिलनाड में भी चल रही है। लेकिन उनके ग्राने के बाद क्या हुग्रा कि इस स्कीम को कैंसिल कर दिया गया। बच्चों को डबल रोटी देते हैं लेकिन वह कभी मिलती है कभी नहीं मिलती है। . . . (ब्यवधान). .

डाः मदन मोहन सिंह सिद्ध : कॅपीटेंकन फीस बन्द कर दी है।

श्री जीः स्वामी नायकः यह तो हमारा ही प्रस्ताव था कैपीटेशन कीस को बन्द करने का ।

तेल्ग देशम पार्टी के म्राने के बाद वहां पर हरिजनों ग्रौर ग्रादिवासियों पर काफी जुल्म किया जा रहा है। इलेक्शन के बाद पदिरिक्ष्यम जो चित्तर जिले में हैं वहां पूरी हरिजन बस्ती जला दी गई ग्रीर 4 हरिजन की इससे मृत्य हुई । हमारी नेता माननीय प्रधान मंत्री श्रीमती इंदिरा गांधी ने ढाई लाख रुपये उनको मदद के तौर पर दिये हैं। इस तरह से भी वहां पर हरिजनो ग्रीर ग्रादिवासियों को तंग करने की कोशिश की जा रही है। मैं भारत सरकार से अनुरोध करूंगा कि आप उसकी कड़ी से कड़ी निगरानी रखें । हमारी श्रादरणीय प्रधानमंत्री जी ने अभी यहां पर हमारी सरकार को डाइरेक्शन दिया है कि जितने भी ब्यो-रोक्रेटस जो 58 साल के बाद कहीं चेयरमैन या कोई पदाधिकारी थे उनका रिटायर करने का आदेश दिया गया है ग्रीर इसके तहत भी करण्यन को रोकने के लिए हमारी सरकार कदम उठा रही है और हमें आशा है कि आइंदा सरकारी कर्मचारियों में ग्रीर दूसरी जगहीं में करणान कम होगा । मैं हम।रे मान-नीय बित्त मंत्री जी को यहां पर जो पधारे हैं उनसे एक खास खबर जो आज ्रद्राइस्स, ब्राफ़ इंडिया में खेगी है उसकी में कोट करता है :- Visakhapatnam Steel Plant in Dollrums

मैं इस विषय में वित्त मंत्री जी का **इयान ग्राकुच्ट करना चाहुंगा** कि विशाखा-पटनम स्टील ब्लांट के लिए वहां पर कई लोगों ने सस्याग्रह किया है, कई जुलूस निकाले हैं ग्रीर प्रदर्शन निये हैं नई लोग वहां पर मारे गये उसके बाद हमारी प्रधान मंत्री जी ढारा इस स्कीम को लिया गया और काफी हद तक इसमें काम भी हुआ है। जिस तरह से पिछले साल इसके लिए प्रावधान रखा या ग्रीर हमें मालूम हुन्ना है कि इस वर्ष नौ सौ करोड़ की बजाय दो सौ करोड़ देंगे इसकी वजह से अगर इस तरह से हुआ तो काम जो 1983-84 तक कम्पलीट होने जा रहा है उसको रोकने से काफी ग्रीर उसमें खर्च होगा ग्रीर दूसरा वहां तेलुगु देशम पार्टी है और ग्रपोजीशन के जनसंघ के, बी.जे.पी. के लोग हैं वे साफ कहेंगे कि वहां पर तेलुगु देशम पार्टी आ गई है, केन्द्रीय सरकार फण्ड्स को कम कर के परेशान करने की कोशिश कर रही है। इस वास्ते ऐसा न हो ग्रीर खास कर यह तेलुगु देशम को इससे फायदा होने वाला नहीं है, न एन. टो. रामाराव को फायदा होने वाला है बल्कि लाखों करोड़ों **ग्रान्ध्र प्रदेश** के गरीब ग्रौर ग्रादिवासी हरिजन भाई हैं उनको इससे फायदा होने वाला है । मैं इसलिए माननीय वित्त मंत्री जी से निवेदन करूंगा कि इस स्कीम के लिए जो प्रावधान रखा गया है वही प्रावधान इस बजट में रखें । इतना बाह कर मैं हमारे मौर्य जी ने माननीय राष्ट्रपति जी को धन्यवाद देने

क निए प्रस्ताव प्रस्तुत निया है उसका ग्र**न्भीदेन** करेता हैं। र प्रकार कारी भौतिक ताम अंस्ति केल वा अता रूप

श्री घनश्याम सिंह : माननीय उप-सभाष्ट्रयक्ष महोदय, मैं श्री राष्ट्रपति जी के ग्रभिभाषण पर माननीय श्री मौर्य जी द्वारा रखें गये धन्यवाद प्रस्ताव के समर्थन में अपनी बात कहने के लिए खड़ा हुआ हूं । महोदय, राष्ट्रपति जी का ग्राभिनाषण देश की नीतियों का प्रतिबिम्ब है। हम लोगों ने क्या तरककी की है उसके साथ साथ और हम स्नागे क्या करना चाहते हैं उसको बताता हूं। में दो तीन दिन से विरोधी दल के नेताओं को बड़ी गहराई से सुन रहा हूं। वे लोग तो यह कहते हैं कि इन 30-35 वर्षों में भारत की प्राजादी के बाद से देश ने कोई तरक्की नहीं की है। देश ने कुछ किया ही नहीं । कुछ समझदार लोग जरूर उनमें ऐसे हैं जो तारीफ कर देते हैं लेकिन अन्त में बात उसी तरोके से उसी पर उसी लहजे में करने लगते हैं। मान्यवर, मैं विरोधी दलों के लोगों से एक बात पूछता चाहता हुं। क्या जब हम ग्राजाद हुए थे हमारे देश की स्थिति ऐसी ही थी जैसी ग्राज है। क्या वास्तव में देश ने तरक्की नहीं की ? क्या यह देश पंडित जवाहर-लाल नेहरू और माननीया श्रीमती इन्दिरा गांधी के कार्यकाल में आगे नहीं बढ़ा है ? मैं समझता हूं जब यह ठंडे दिल से सोचते होंगे अपने दिल में तो मैं समझता हुं कि जब लाबी में भी एक-आध बात करते हैं तो कहते हैं कि तरककी तो देश ने की है...

> (श्री लाडली मोहन उपसमाध्यक्ष निगम): ग्राप कितने मिनट लेंगे ।

> श्री धनश्याम सिंह: समय तो ज्यादा लगेगा ।

(भी लावली मोहन · · · चिव संभाश्यक्ष निगम): मण्डा तो सदन की नार्यकाही कब प्रात: 11 बजे तक के लिए स्विगत की साली है।

The House then adjourned at fifty mintites psfst seven ofi^ th* clock tm< eleven 1 Of lh« clock on Friday, the 35th feb-